



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Revamping of Directorate General of Foreign Trade IT System

Export Promotion Capital Goods (EPCG) Scheme User Manual for Exporters

Version 5.0

<https://www.dgft.gov.in>

April 2026

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1. Introduction and Accessing DGFT Portal

This document covers the EPCG functionalities available to exporters on DGFT Website

(<https://www.dgft.gov.in>).

The website is accessible over internet and compatible with latest version of most popular browsers. The recommended browser is Google Chrome / Microsoft Edge and best viewed in 1366 x 768 resolution.

Users are advised to refer to the latest help manual available under **Learn > Application Help & FAQs** in the DGFT Portal (<https://www.dgft.gov.in/CP/?opt=application-help>).

For accessing the EPCG module on the website follow below navigation:

- a) Navigate to <https://www.dgft.gov.in>
- b) Click on **Services >> EPCG** (<https://www.dgft.gov.in/CP/?opt=epcg>).

2. Helpdesk Services

In case of any concerns, you may call the DGFT Toll Free Number(s) published on DGFT website or raise a ticket post login from **Services > DGFT Helpdesk Service**.

3. Login to the Portal

To login on DGFT website, you would require working email address linked to your Importer Exporter Code (IEC).

Please refer to the help available under **Application Help & FAQs** on how to register on the website and apply for IEC / link your IEC to your logged in email address.

4. EPCG Functionalities available on DGFT Website

The following functionalities are available on EPCG website for Exporters.

#	Functionality
1.	Apply for EPCG (ANF-5A)
2.	Amendment of Fields for EPCG Authorization
3.	Invalidation / Certificate of Supplies of EPCG Authorization
4.	Clubbing of EPCG Authorization (ANF-5C)
5.	Closure of EPCG / Post Export EPCG
6.	Installation Certificate
7.	Apply for EO / Block Extension
8.	License Status at Customs
9.	Authorization Transmission Details from DGFT
10.	Manual EODC Status Update
11.	Transfer of Authorization
12.	Annual Reporting of EO Fulfilment

We will be covering the above functionalities in detail now.

4.1. Apply for EPCG (ANF-5A)

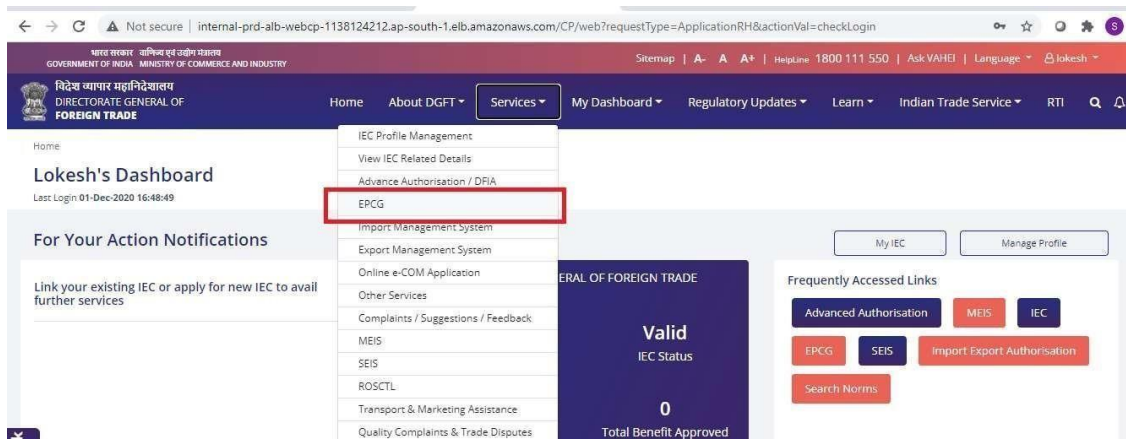
This section covers the process of applying for the EPCG file number.

Pre-conditions for applying for EPCG

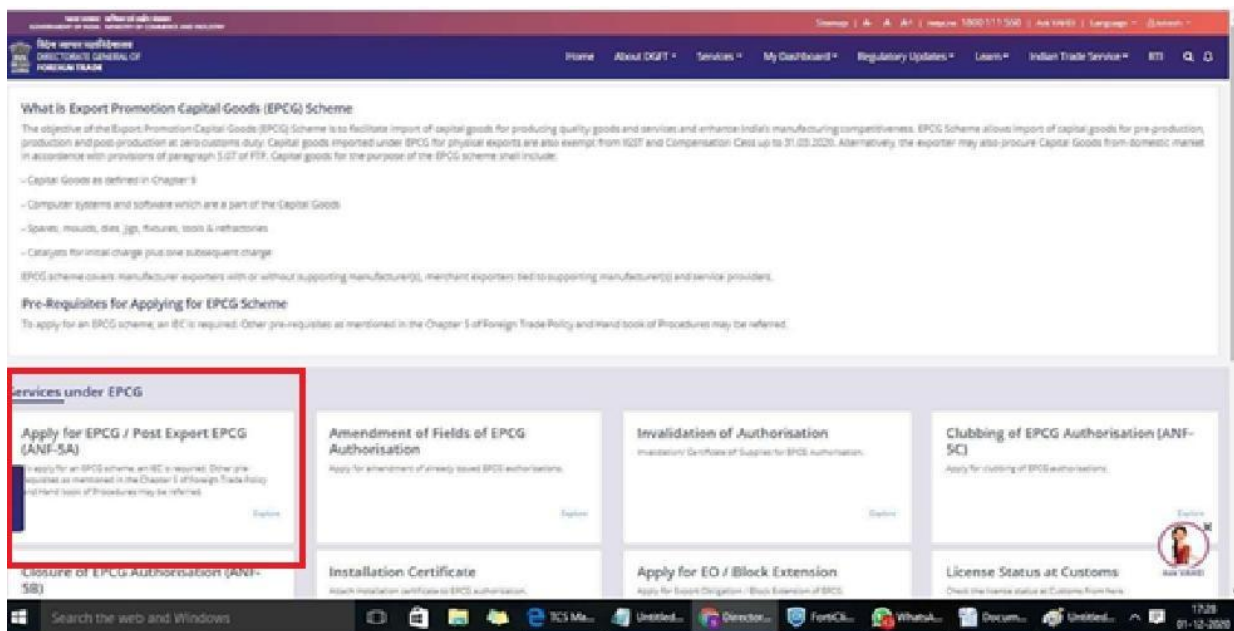
- The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
- E-Sign and DSC are enabled for submission.
- You must be logged into the DGFT customer portal and authorized to draft and submit applications.

Steps to apply EPCG application

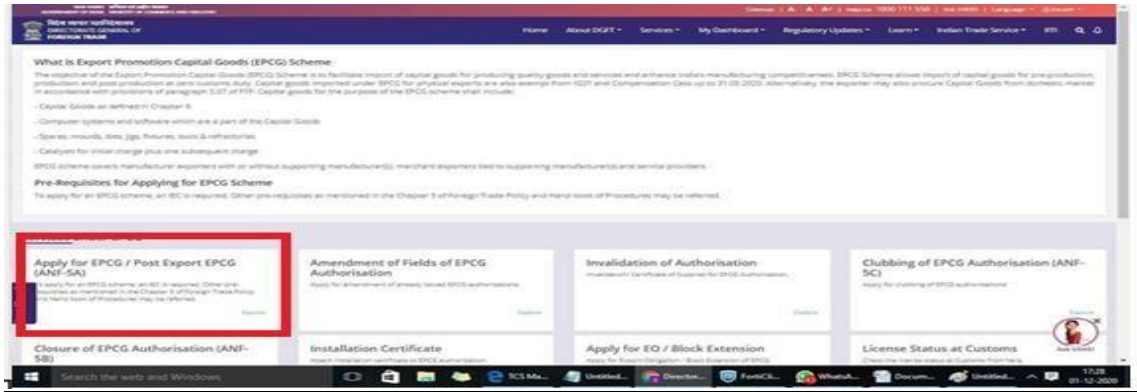
- Login to the portal with the valid credential and click on “**service**” menu and select “**EPCG**”



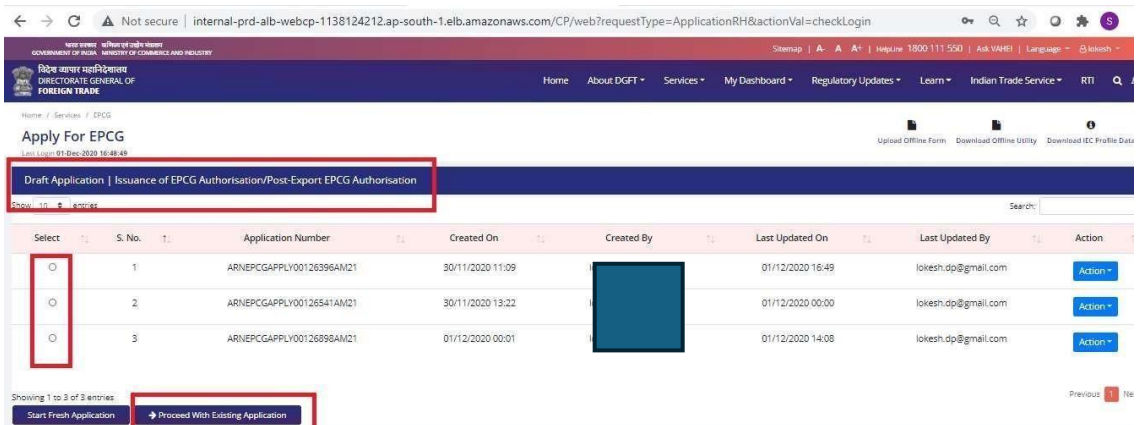
- Upon click “EPCG”, screen will display user for apply EPCG



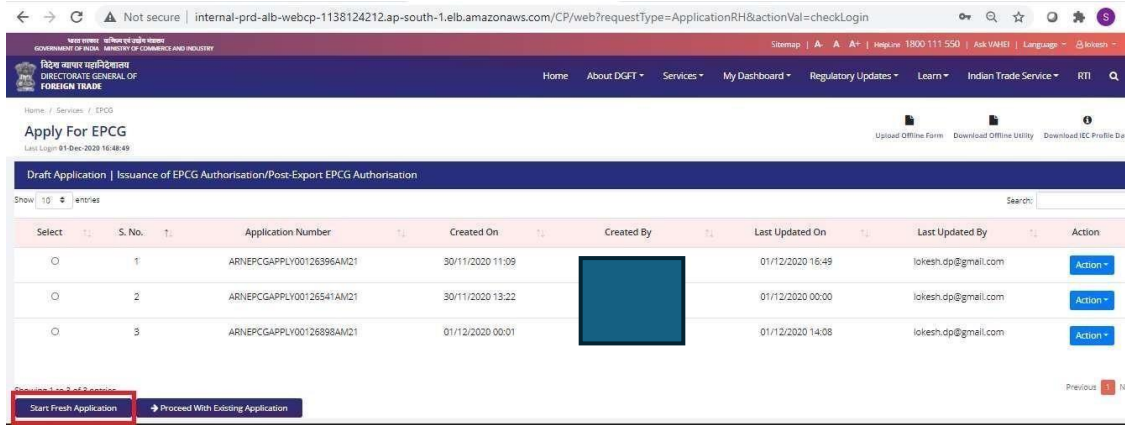
- User select the “Apply for EPCG/Post export EPCG (ANF-5A)” by clicking the tile.



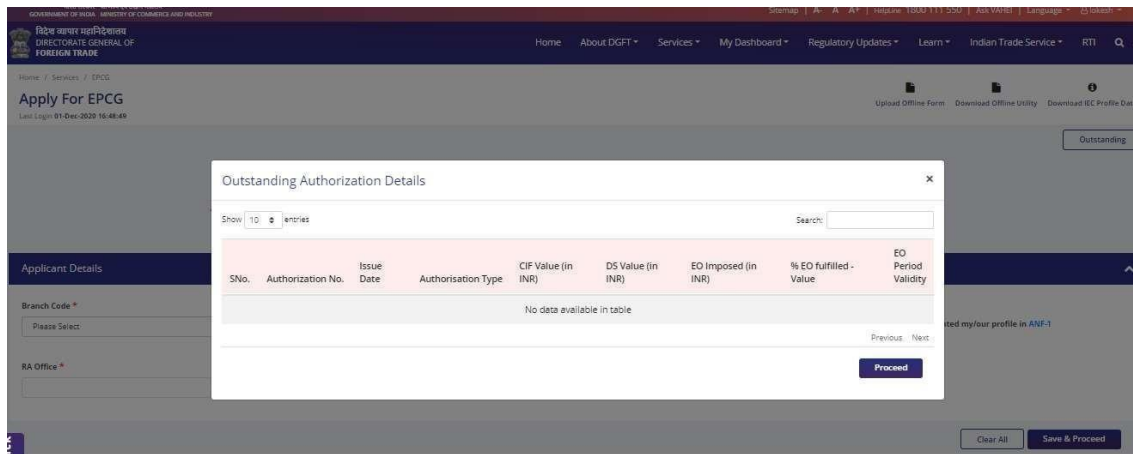
- User can apply two ways, proceed with draft application or with fresh application.
- If the user wants to proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Existing application”



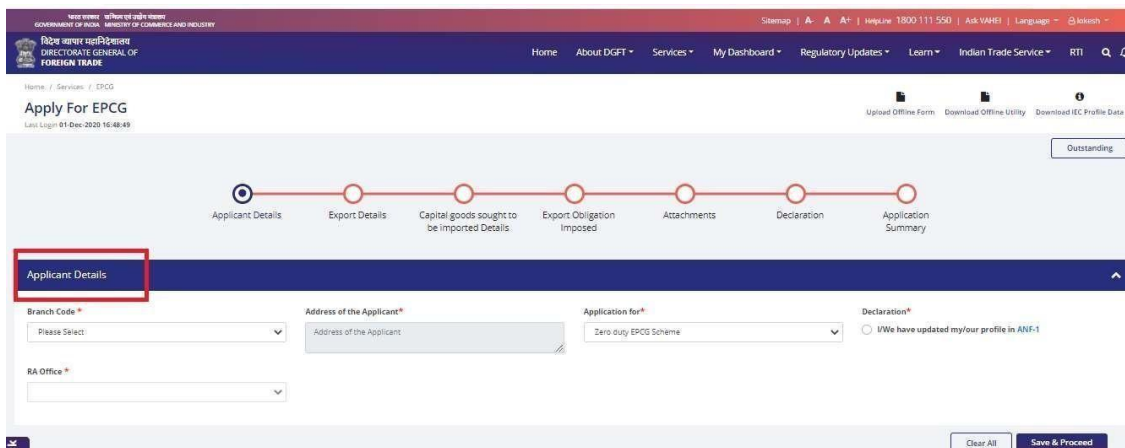
- If the user wants to proceed with new application then click on “Start Fresh Application”



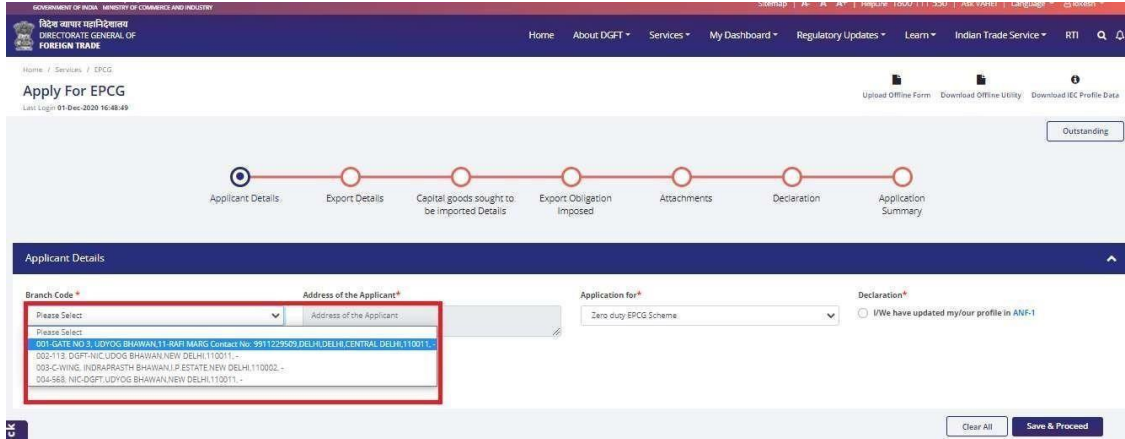
- Upon click “Start fresh application” list of outstanding authorization will display. This screen is for information purposes only. User close the screen and proceed for filing the application.



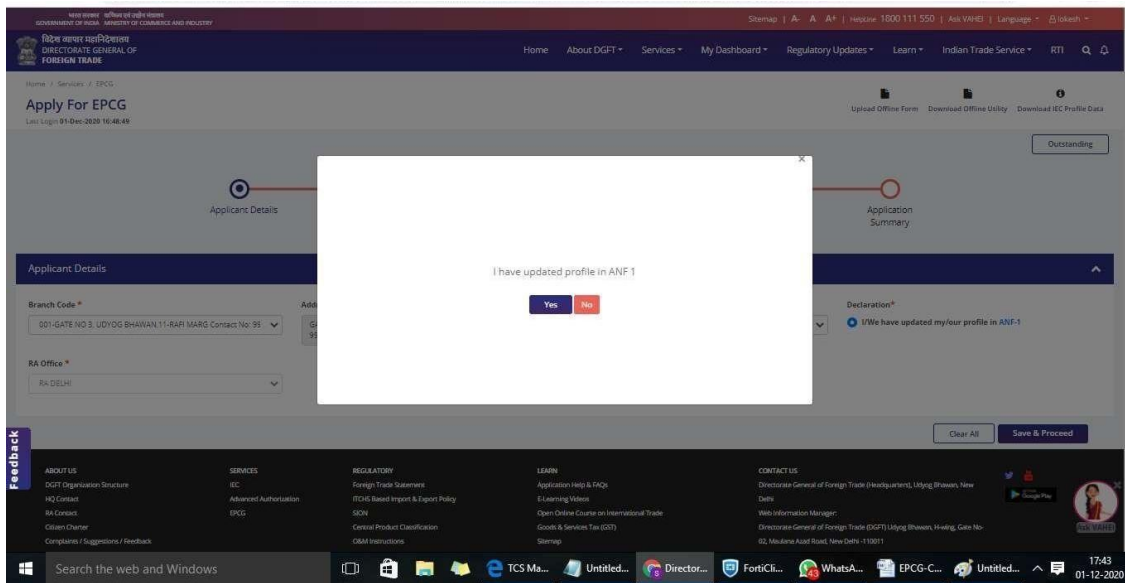
- **Applicant Details screen will display:** User update the applicant details and click on “Save and proceed”



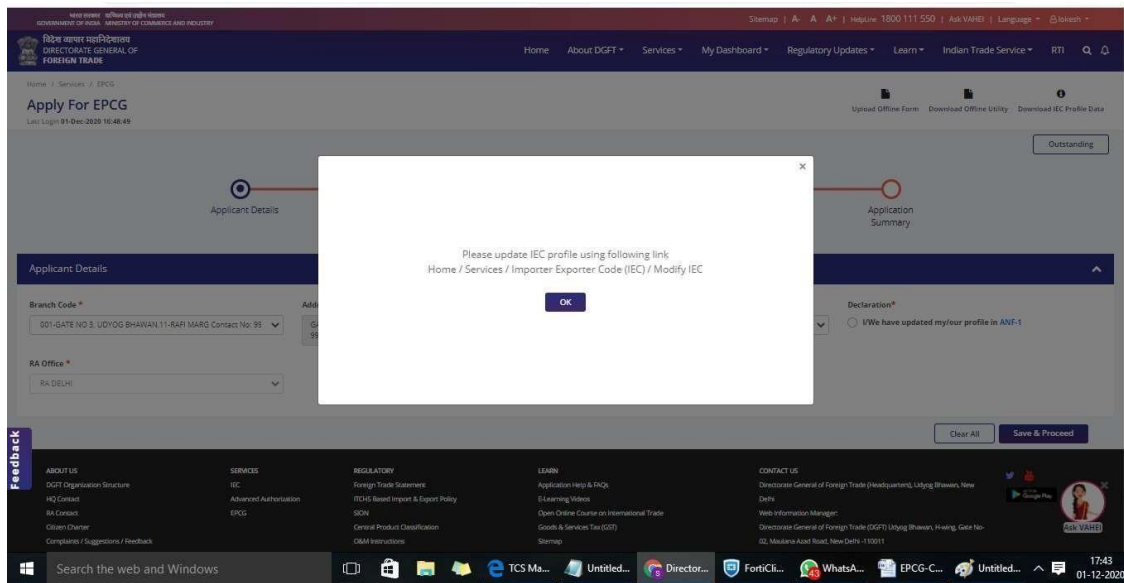
- User select the Branch code from the drop down list then address of the applicant is auto populated.



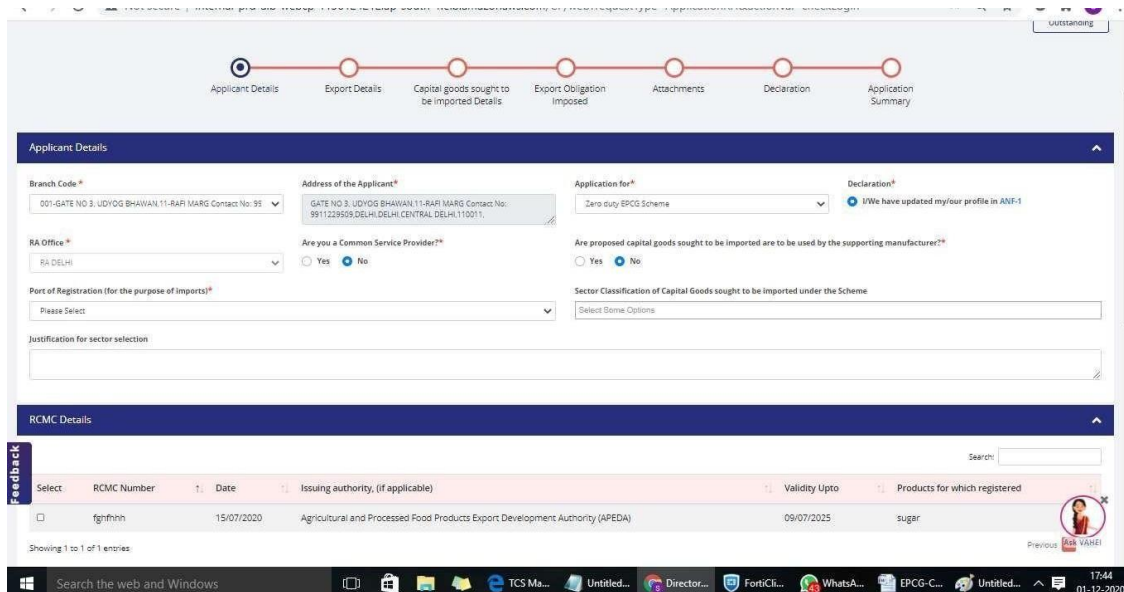
- If the user select the declaration, a dialog box is displayed for the confirmation that user has updated profile in ANF- F



- If the user selects “NO” then system display a popup that user need to update his IEC profile and the navigate in customer portal for the same.



- If selects “YES” for the confirmation on the IEC profile update, then the other section of the applicant details page are displayed.
- RA office name is auto populate based on the address of the selected branch code.
- User select the port of registration from the drop down list which shows the EDI/ NON EDI ports.
- In case user select the anything in sector classification then the justification for the sectors classification has be provided mandatory.



- In case the user selects the value for “Are you a Common Service Provider” YES, Are proposed capital goods sought to be imported are to be used by the supporting manufacturer? “YES” than user has to provide details for two additional sections namely “Common service provider details” and “Supporting Manufacturer/ Factory Premises/ Project Site”

Outstanding

Applicant Details Export Details Capital goods sought to be imported Details Export Obligation Imposed Attachments Declaration Application Summary

Applicant Details

Branch Code *
001-GATE NO 3, UDYOG BHAWAN 11-RAFI MARG Contact No: 95

Address of the Applicant *
GATE NO 3, UDYOG BHAWAN 11-RAFI MARG Contact No: 99111229509 DELHI,DELHI,CENTRAL,DELHI,110011

Application for *
Zero duty EPCG Scheme

Declaration *
 We have updated my/our profile in ANF-1

RA Office *
RA DELHI

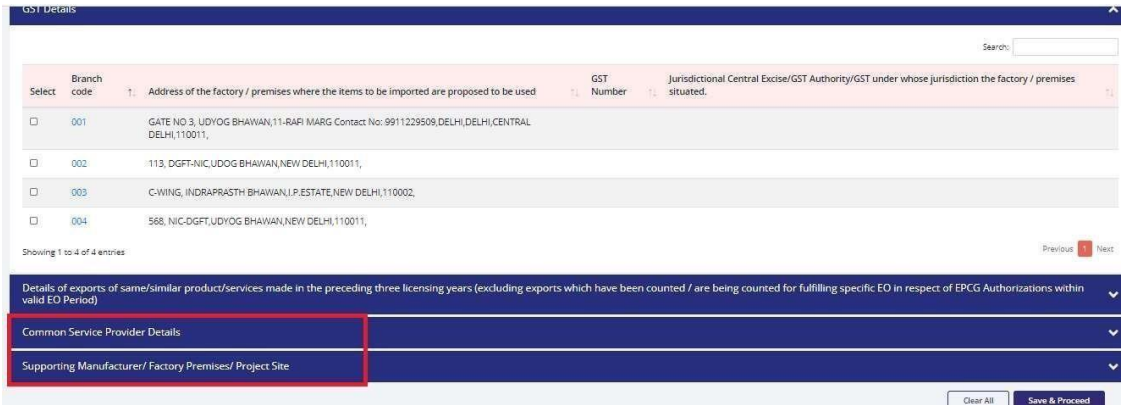
Are you a Common Service Provider?
 Yes No

Are proposed capital goods sought to be imported are to be used by the supporting manufacturer?
 Yes No

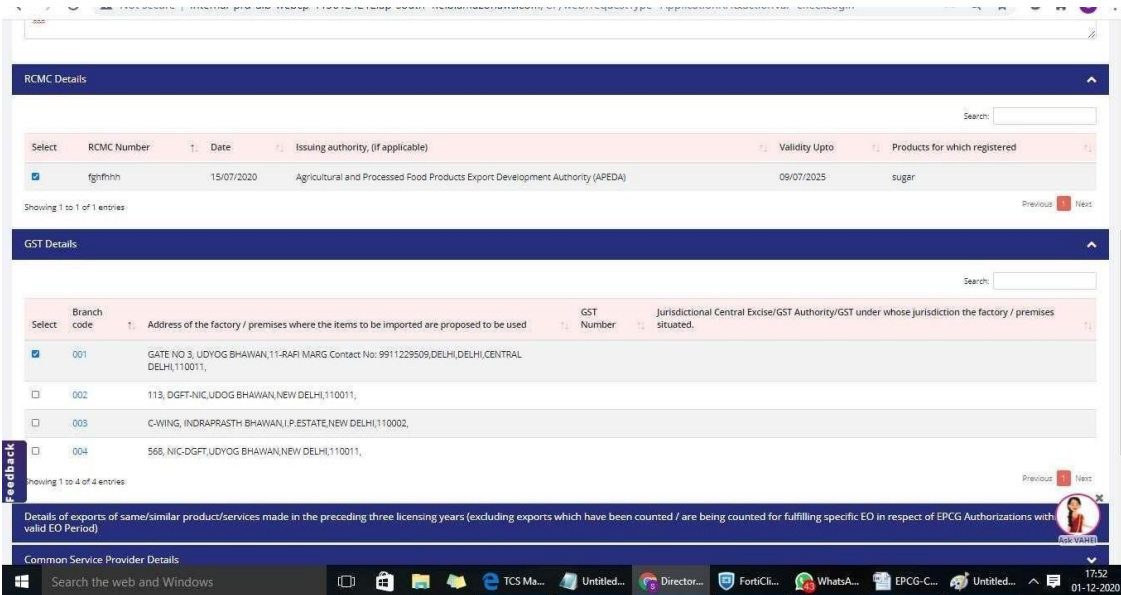
Port of Registration (for the purpose of Imports) *
Please Select:

Sector Classification of Capital Goods sought to be imported under the Scheme:
Select Some Options

Justification for sector selection



- RCMC Details:** User selects one or more RCMC details for the EPCG licenses. The list will be populated from the IEC profile of the IEC holders. Only the valid RCMC details will show here.



- GST Details:** A GST details of the IEC holder is display from the IEC profile. User can select one/ more GST details from the list.

GST Details

Search:

Select	Branch code	Address of the factory / premises where the items to be imported are proposed to be used	GST Number	Jurisdictional Central Excise/GST Authority/GST under whose jurisdiction the factory / premises situated.
<input type="checkbox"/>	001	GATE NO 3, UDYOG BHAWAN,11-RAFI MARG Contact No:9911228909,DELHI,DELHI,CENTRAL DELHI,110011,		
<input type="checkbox"/>	002	113, DGFT-NIC,UDOG BHAWAN,NEW DELHI,110011,		
<input type="checkbox"/>	003	C-WING, INDRAPRASTH BHAWAN,I.P.ESTATE,NEW DELHI,110002,		
<input type="checkbox"/>	004	588, NIC-DGFT,UDYOG BHAWAN,NEW DELHI,110011,		

Showing 1 to 4 of 4 entries

Previous 1 Next

Details of exports of same/similar product/services made in the preceding three licensing years (excluding exports which have been counted / are being counted for fulfilling specific EO in respect of EPCG Authorizations within valid EO Period)

Common Service Provider Details

Supporting Manufacturer/ Factory Premises/ Project Site

Clear All Save & Proceed

- Common Service provide:** User has to capture minimum 6 different details where the firm is a common service provider. AA can belong to same product category or different.
 - Product category is selected from the list of the value in the drop down.
 - Based on the selection of the product category the place of the operation drop down value is filtered. User can select any of them.
 - Name of the exporter is auto populated once the IEC of exporter is provided.
 - Address of Exporter is auto populated once the branch code is selected.

Common Service Provider Details

Issuing Authority of the Common Service Provider* Product Category Place of operation

Add Exporter

IEC of Exporter Name of Exporter Branch Code Address of Exporter

Show 10 entries

SNo.	Branch Code	IEC of Exporter	Name of Exporter	Address of Exporter	Edit / Delete
No data available in table					

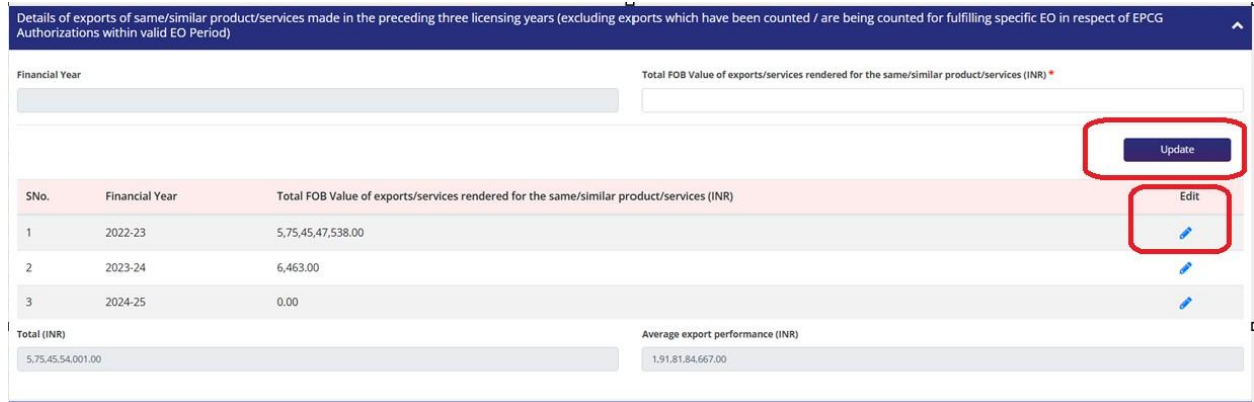
Supporting Manufacturer/ Factory Premises/ Project Site

Clear All Save & Proceed

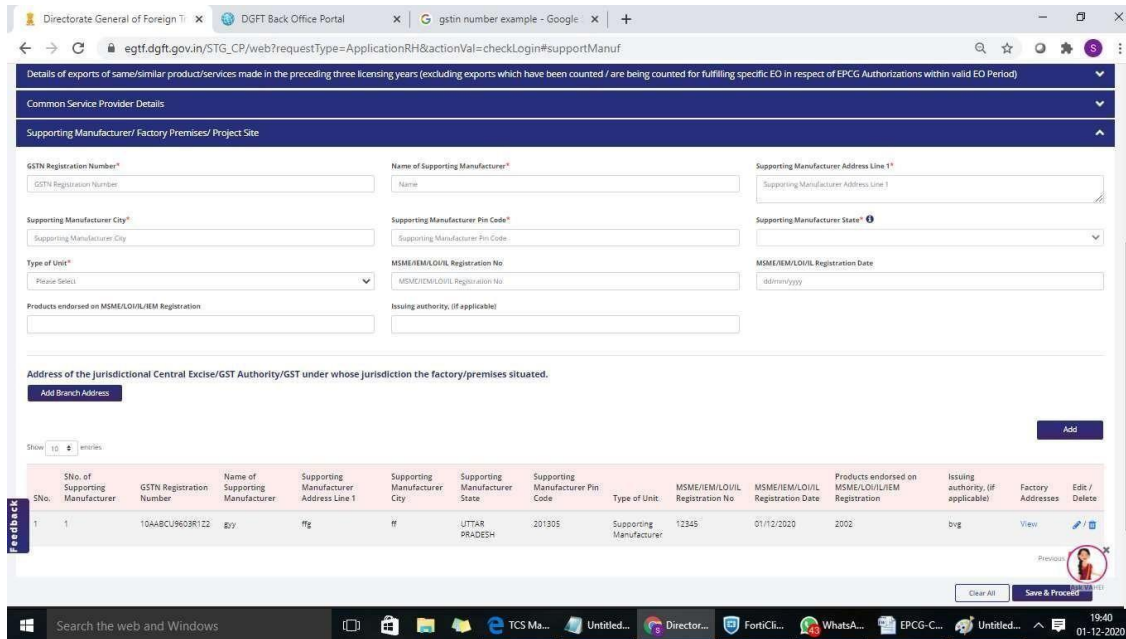
ABOUT US: DGFT Organisation Structure, HQ Contact, RA Contact, Citizen Charter, Complaints / Suggestions / Feedback
 SERVICES: IEC, Advanced Authorization, EPCG
 REGULATORY: Foreign Trade Statement, FTCHS Based Import & Export Policy, SON, Central Product Classification, O&M Instructions, FT DAR Act
 LEARN: Application Help & FAQs, E-Learning Videos, Open Online Course on International Trade, Goods & Services Tax (GST), Stamp, Map
 CONTACT US: Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi, Web Information Manager: Directorate General of Foreign Trade (DGFT) Udyog Bhawan, H-wing, Gate No-02, Maulana Azad Road, New Delhi- 110011, 1800-111-550, dgft@dgft.gov.in

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- Details of exports of same/similar product/services made in the preceding three licensing years:** User update the export details made in the preceding three licensing year by click on “edit” button and update the FOB value the click on “Update”

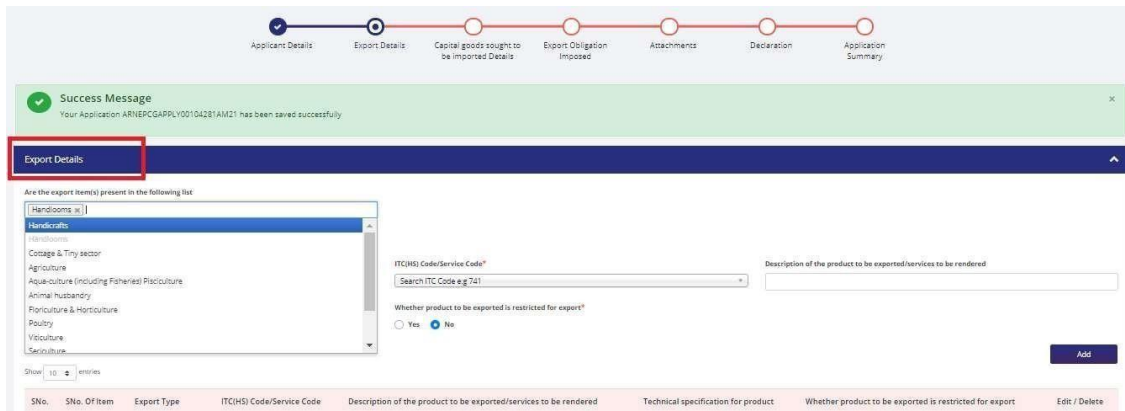


- Supporting Manufacturer/ Factory Premises/ Project Site:** User update the details and click on “ADD” button.

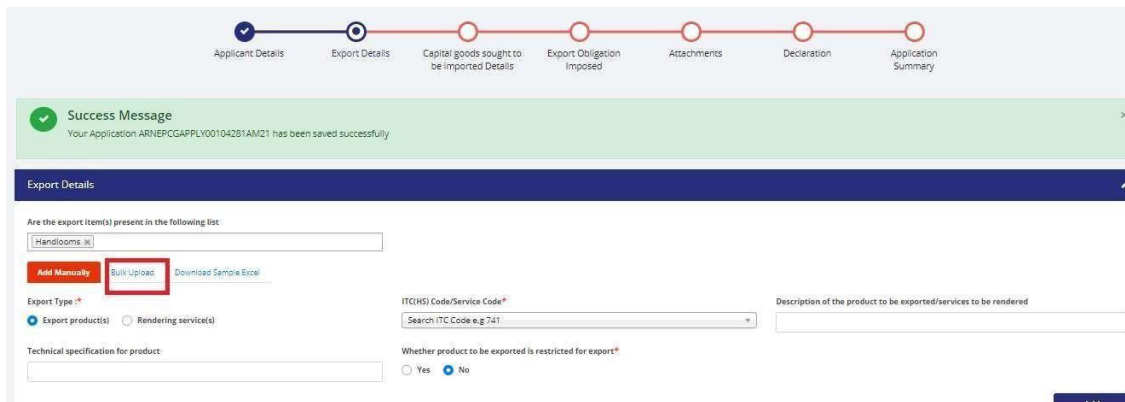
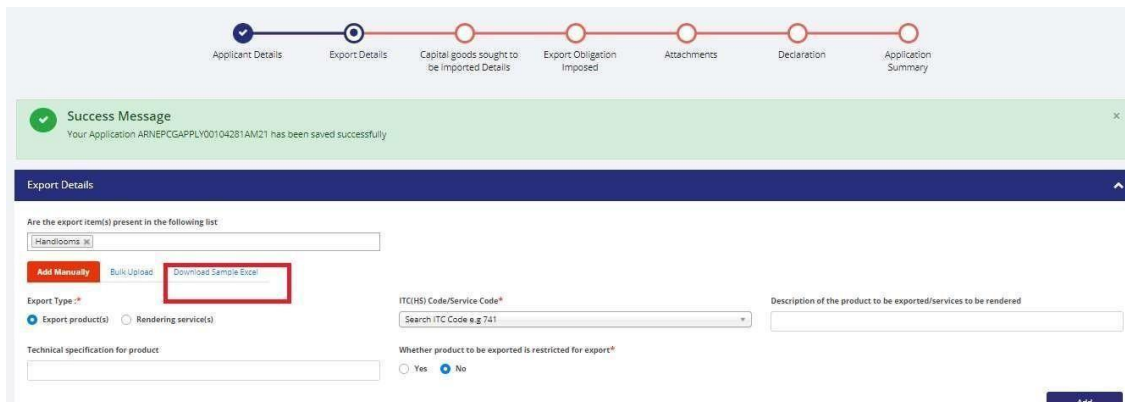


Export details Tab:

- User select the One/ many value for the export items present in the following lists from the drop down.



- User can capture the export details in two ways.
 - Bulk upload- User can download the template by clicking on Download sample excel. Select the same and then upload the same via bulk upload.



- Click on upload button.

- Add Manually- User select the export type – Export product/ rendering services.

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Description of the product to be exported/services to be rendered	Technical specification for product	Whether product to be exported is restricted for export	Edit / Delete
1	1	Export product(s)	64039120	Leather footwear with plastic and synthetic sole	gh	No	

- User the update the “Are the export item(s) present in the following list”, “Export Product/Services Group”, “Export Servies” “ITC(HS) Code/Service Code” from the dropdown list and click on “Add” button. Details are added in the export details table below.

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Description of the product to be exported/services to be rendered	Technical specification for product	Whether product to be exported is restricted for export	Edit / Delete
1	1	Export product(s)	67041910	Hair nets	test	No	

Capital goods sought to be imported Details:

- User select the currency of import from the currency list in the drop down.
- Similarly, freely convertible currency is selected from the drop down list.

Capital goods sought to be imported Details

Currency of Imports* Freely convertible currency*

Postal address of the jurisdictional Central Excise Authority in whose jurisdiction factory/premises of the applicant/supporting manufacturer where the capital goods to be imported are proposed to be installed*

Add Import Item
[Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

ITC(HS) Code* <input type="text" value="33012935.Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil..."/>	Description of Capital goods to be Imported <input type="text" value="Vitamins and their derivatives, unimmed - D- or DL-Parantoic acid (Vitamin B5) and its deri..."/>	Technical Specification of Capital goods to be Imported* <input type="text" value="tgh"/>
Nature of Capital Goods sought to be imported* <input type="text" value="Capital Goods"/>	Quantity of Imports* <input type="text" value="500"/>	Unit of measure* <input type="text" value="INCHES (IN)"/>
Primary use of Capital Goods sought to be imported* <input type="text" value="Production activity"/>	Whether Capital goods is restricted for import* <input type="radio"/> Yes <input checked="" type="radio"/> No	Country Of Origin* <input type="text" value="AUSTRALIA"/>
CIF value of imports/deemed imports (INR)* <input type="text" value="52000"/>	Duty saved amount (INR)* <input type="text" value="7500"/>	Total effective Customs duty on items to be imported (in %)* <input type="text" value="14.423076923076922"/>

- User update the “Postal address of the jurisdictional Central Excise Authority in whose jurisdiction factory/premises of the applicant/supporting manufacturer where the capital goods to be imported are proposed to be installed”
- User update the following details and click on “ADD” button. Data will display in the table.
 - ITC(HS) Code*- select from the list
 - Description of Capital goods to be Imported- auto update
 - Unit of measure*- select from the drop down list
 - Primary use of Capital Goods sought to be imported*- select from the drop down list
 - Whether Capital goods is restricted for import*- select YES/ NO
 - Country Of Origin*- select from the drop down list
 - CIF value of imports/deemed imports (INR)*- update the value
 - Duty saved amount (INR)*- update the value
 - Total effective Customs duty on items to be imported (in %)*- auto populate
- Bulk upload- User can download the template excel, capture all the details of the import item then upload the same. Deatsil will be added in the import table below.

Indigenous Details:

- In case importer/ exporter select “YES” for do you want to add invalidation request option then user has to update the indigenous item details.
- User select the item serial number of the import item. Based on the ITC(HS) code description and UOM auto populate.
- User declare the quantity to be invalidated which should be lesser than the qty. to be imported.

×

Success Message
Your Application AR/NEPCGAPPLY00104281AM21 has been saved successfully.

Capital goods sought to be imported Details

Indigenous Details

Do you want to add invalidation request?
 Yes No
 I agree that the Capital Goods to be imported are not present in [Appendix 5F](#) (as amended).

Add Indigenous Item Details

SNo. Of Item * 1 Please Select 2 1234	ITC (HS) Code * 74199990	Description of Capital goods to be Imported Other articles of copper
Quantity to be Invalidated* 1	Unit of measure* NUMBERS (NOS)	CIF value of Imports invalidated (INR)* 10
Notional duty saved value(INR)* 100		

- Once all the details are capture, user click on “Add” button, upon add item details are added in the table.

Indigenous Details

Do you want to add invalidation request?
 Yes No
 I agree that the Capital Goods to be imported are not present in [Appendix 5F](#) (as amended).

Add Indigenous Item Details

SNo. Of Item * 1	ITC (HS) Code * 74199990	Description of Capital goods to be Imported Other articles of copper
Quantity applied for 100.0	Quantity to be Invalidated* 10	Unit of measure* NUMBERS (NOS)
CIF value of Imports invalidated (INR)* 10	Notional duty saved value(INR)* 100	

Add

SNo.	SNo. Of Item	ITC (HS) Code	Description of Capital goods to be Imported	Quantity to be Invalidated	Unit of measure	CIF value of Imports invalidated (INR)	Notional duty saved value(INR)	Edit / Delete
No data available in table								

- User provide the details for the indigenous supplier details and click on “ADD” button, the supplier details will populate in the table below.

Add Indigenous Details

IEC of Supplier*	Name of the Supplier Firm*	Branch Code Select branch code
Address of the Supplier *	Supplier Letter Type* Please Select	Jurisdictional DGFT RA/SEZ of the Supplier * Please Select

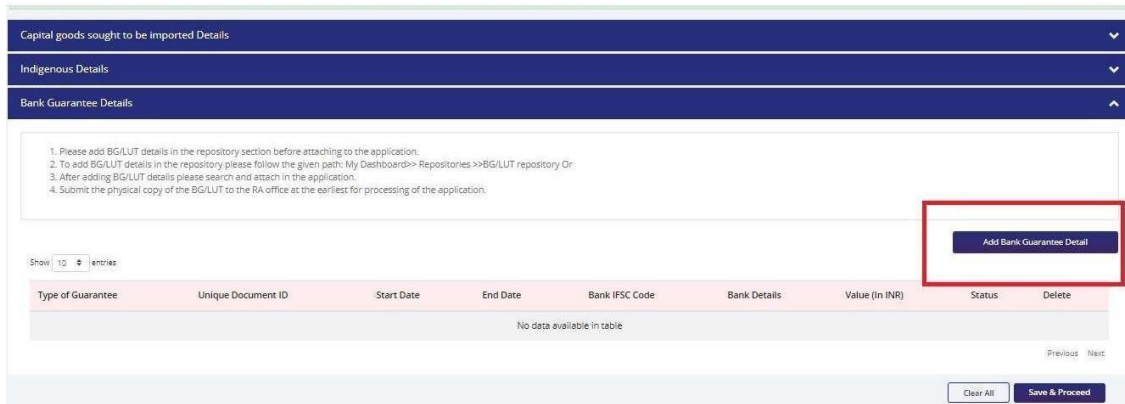
Clear
Add

SNo.	IEC of Supplier	Name of the Supplier Firm	Branch Code	Address of the Supplier	Jurisdictional DGFT RA/SEZ of the Supplier	Supplier Letter Type	VIEW	Edit / Delete
1	AAPFG9276K	GOODMAN GLOBUS	000 - PLOT NO 125 PHASE IV KUNDLI SECTOR 57, HSIIDC SONIPAT	PLOT NO 125 PHASE IV KUNDLI SECTOR 57, HSIIDC SONIPAT	Directorate General of Foreign Trade, Delhi	Invalidation Letter	VIEW	

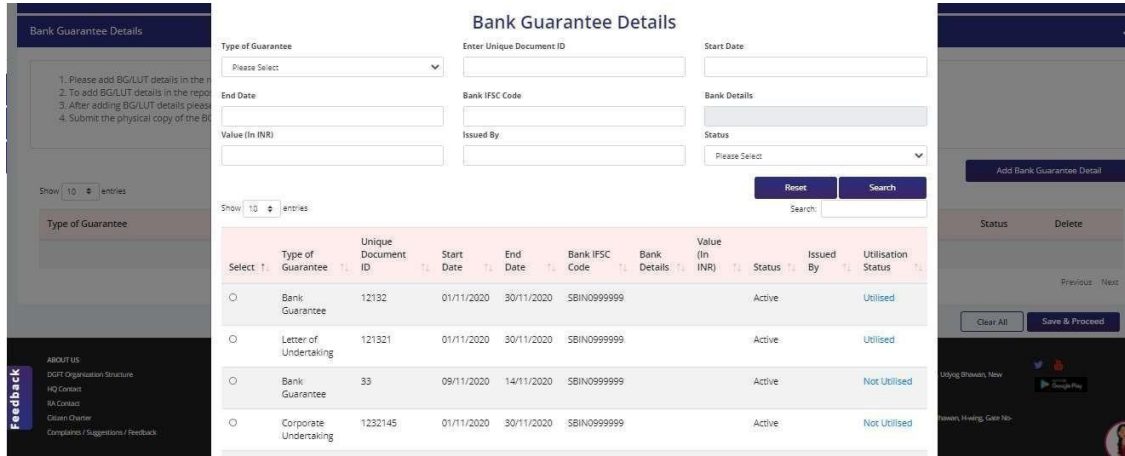
Total CIF value of Imports invalidated (INR) 1,040.00	Total CIF value of Imports invalidated (In US\$) 12.50	Total CIF value of Imports invalidated (In currency of imports) 3.75
Total CIF value of Imports invalidated (In FCC) 45.02	Total Notional Duty Saved Value (INR) 150.00	Total exemption (GST duty in notional value) 0.00
Total exemption (Basic custom duty in notional value) 0.00		

Bank guarantee details: For Indigenous details user has to mandatory provide the bank guarantee details.

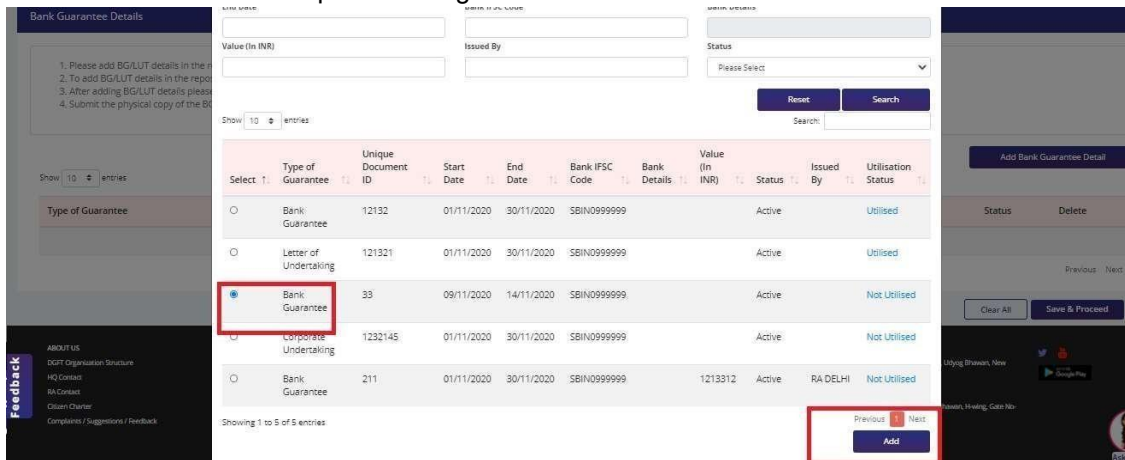
- User click on Add bank guarantee details button



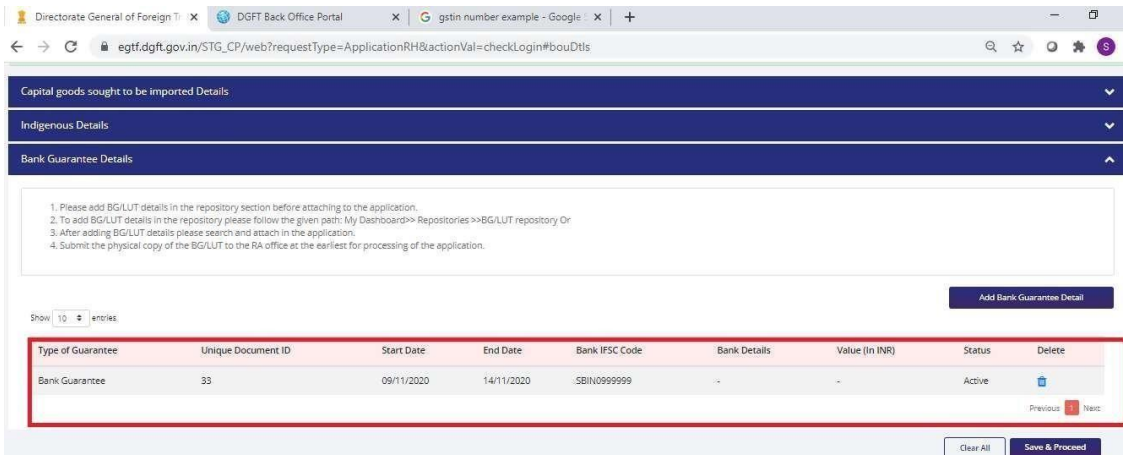
- Bank guarantee details screen is displayed, user can search the bank guarantee details present in the repository.



- User select the required bank guarantee and click on “ADD” button.

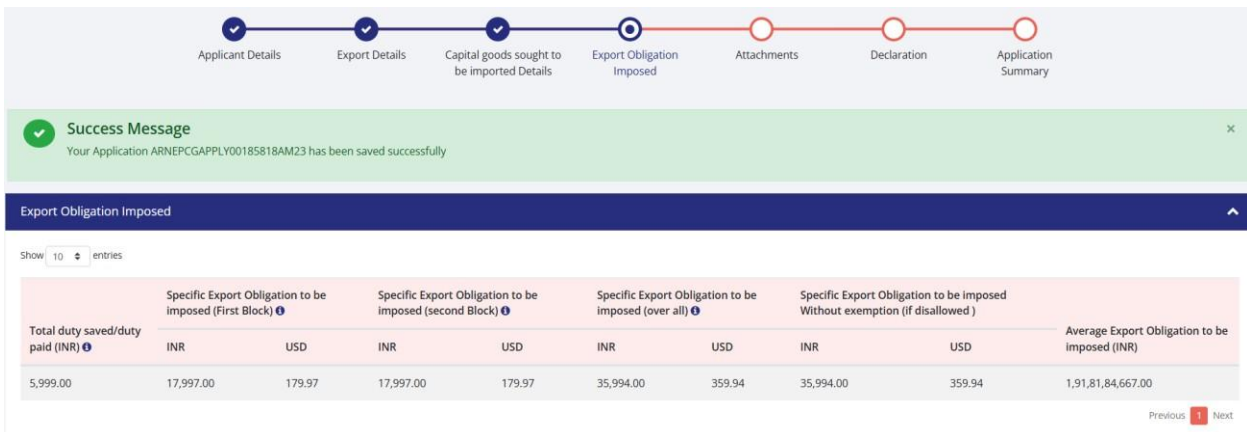


- Bank Guarantee is added and displayed in the grid. User click on save & proceed button.



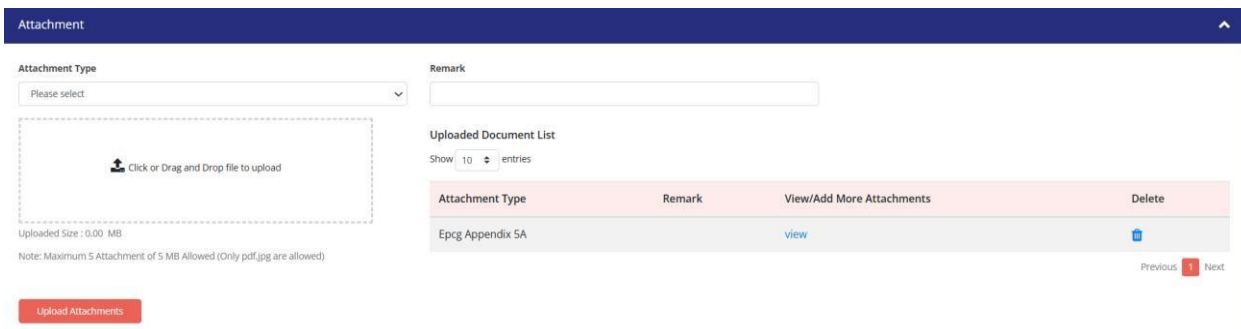
Export Obligation imposed:

- Export obligation tab automatically update on the basis of data provided by the user. This is for the information purpose of the user.



Attachment screen:

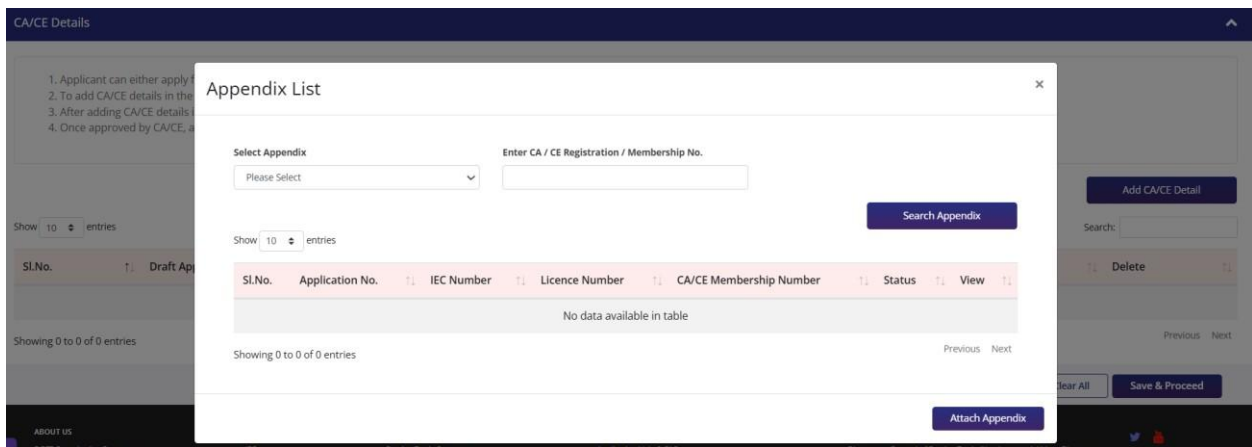
- Attachment screen has two section 1. Attachment 2. CA/CE details.
- Attachment – User provide the necessary attachment and upload the data.



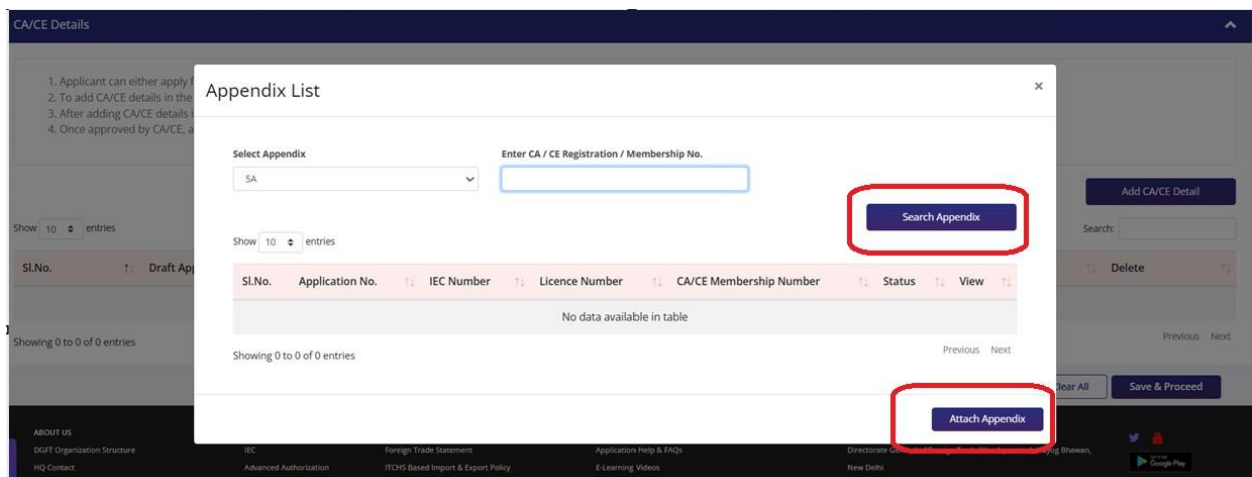
- CA/CE details- User click on CA/CE details button.



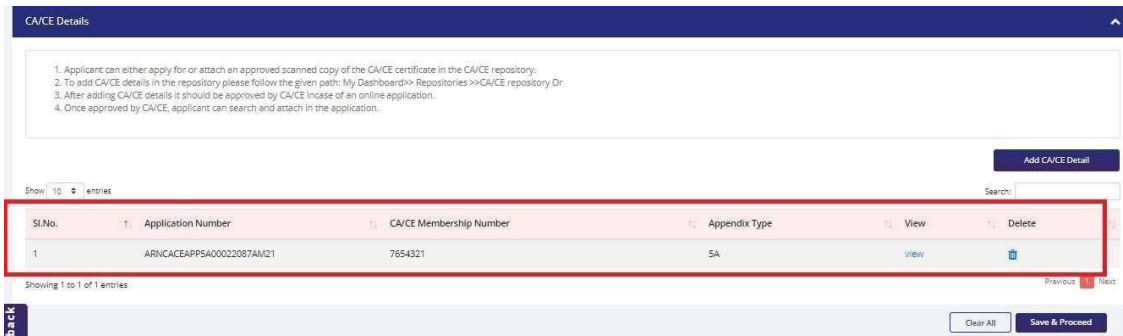
- Appendix list uploaded in the CA/CE repository by the user displayed.



- User select the one/ more appendixes from the list and click on attached appendix.

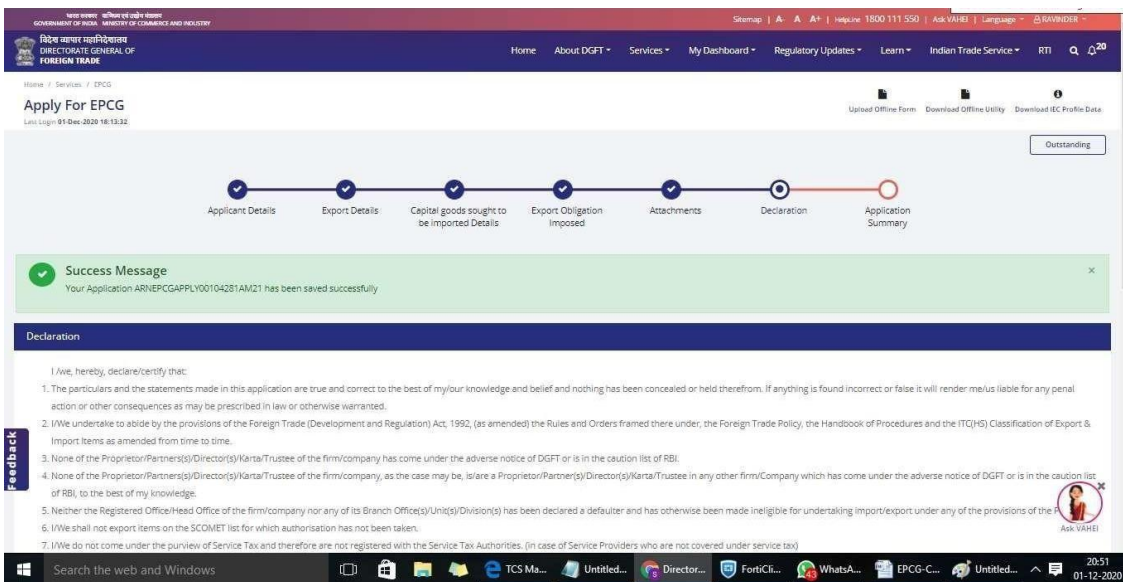


- Appendix is added into the grid.

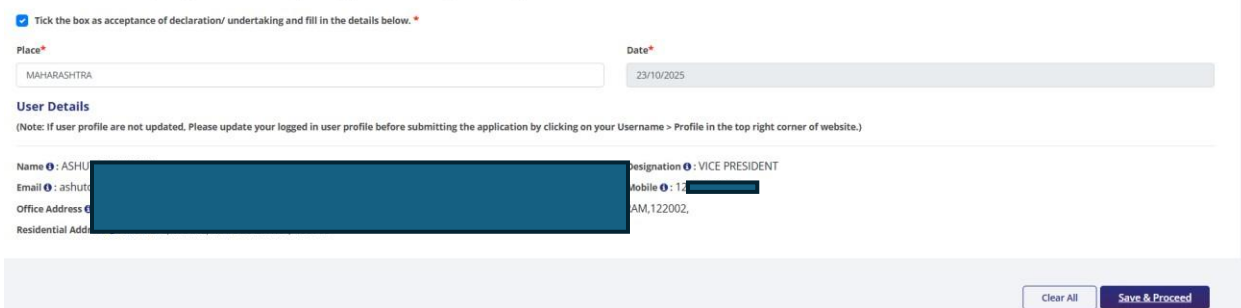


Declaration Tab:

- All the declaration points show to the user.



- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.



Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button.

Home / Services / EPCG
Apply For EPCG

Last Login 23-Oct-2023 11:22:00 | Password Expires on 12-Oct-2023

Outstanding

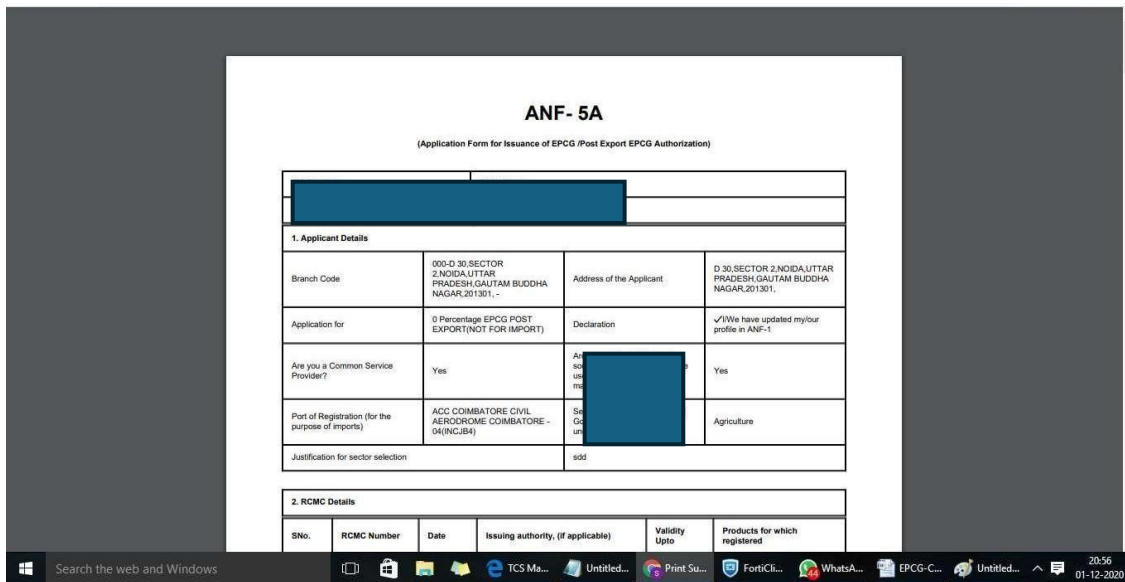
Export Details

Success Message
 Your Application ARNEPCGAPPLY00185818AM23 has been saved successfully

Print Summary

Applicant Details

- Sample – print summary PDF



- In the application summary page user digitally sign the application using the DSC or Aadhar.

exported or service rendered.

I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licenses' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization failing which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

J. I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details:

Place : DELHI Date : 01/12/2020

Name : RAWINDER DHAWAN Designation : SARDAR Email : [Redacted] Mobile : [Redacted]

Office Address : [Redacted]

Residential Address : DELHI, SOUTH DELHI, DELHI, 110049

Amount to be Paid : INR 500.00

Sign

- After sign user click on the payment for EPCG application.

F. I/We shall not export items on the SCOMET list for which authorisation has not been taken.
 G. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (In case of Service Providers who are not covered under service tax)
 H. In respect of goods for which nexus is not established as a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.
 I. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.
 J. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 01/12/2020
 Name : RAVINDER DHAWAN Designation : SARDAR Email : [Redacted] Mobile : [Redacted]
 Office Address : [Redacted]
 Residential Address : DELHI SOUTH DELHI, DELHI 110049

Amount to be Paid : INR 500.00
 [Payment For EPCG]

- Payment details screen will displayed to the user where the applicant details, service description, and fee amount is displayed.

- In case user select yes for the payment made in legacy system then user has to provide the details of any such payment.

- User click on submit button.

Service Description	Fees Amount (₹)
Apply for Epcg	500.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

Important Note:

- Please note, payments in new system are to be done online as part of the process only.
- In case you have already paid in the Miscellaneous Payment System (eMPS) earlier / before the new system roll out, you are required to provide the details below for verification.
- One transaction ref. no. / ECOM Num. can be used only once.
- You may be required to pay the applicable fee in future in case required by DGFT in such cases based on the validation.

Transaction Ref. No. * Transaction Date * ECOM Number*

Transaction Amount*

[Validate & Utilize](#)

S.No.	Transaction Ref. No.	Transaction Date	ECOM Number	Transaction Amount	RA Office	PAN	Name	Status	Scheme	Subject	Debit
No data available in table											

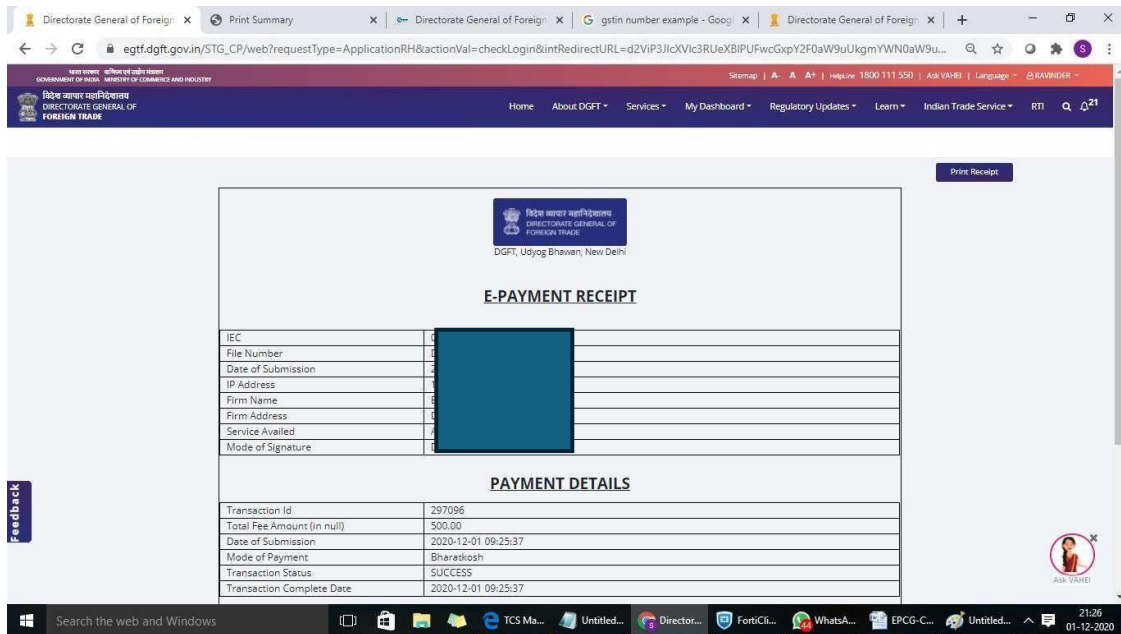
- User click on submit button.

The screenshot displays the 'Ravinder's Dashboard' for the Directorate General of Foreign Trade. The user is logged in as 'RAVINDER'. The main section is titled 'Payment Response' and shows a successful transaction with the following details:

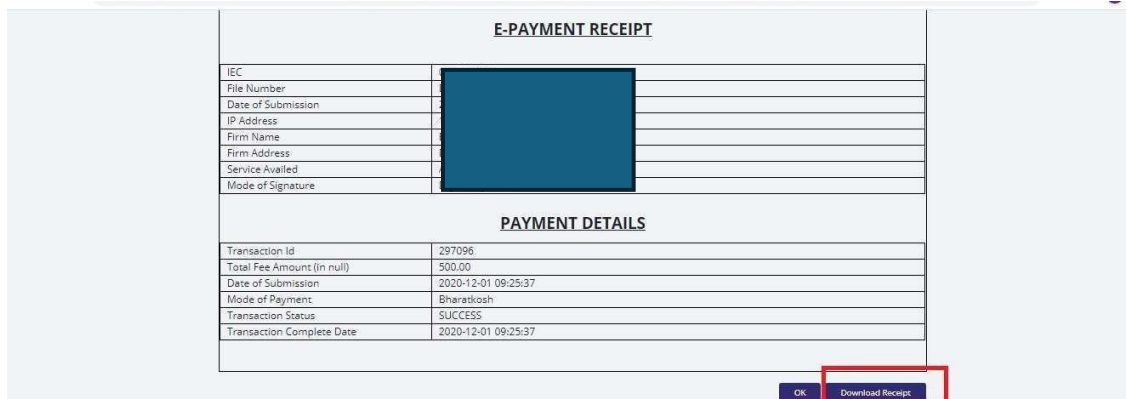
- Payment Transaction ID: 297096
- Applicant Name: RAVINDER
- Service Type: Apply for Epcg
- Response: Success

Buttons for 'Submit' and 'Cancel' are visible. The dashboard footer includes a navigation menu with categories like ABOUT US, SERVICES, REGULATORY, LEARN, and CONTACT US. The system clock shows 21:25 on 01-12-2020.

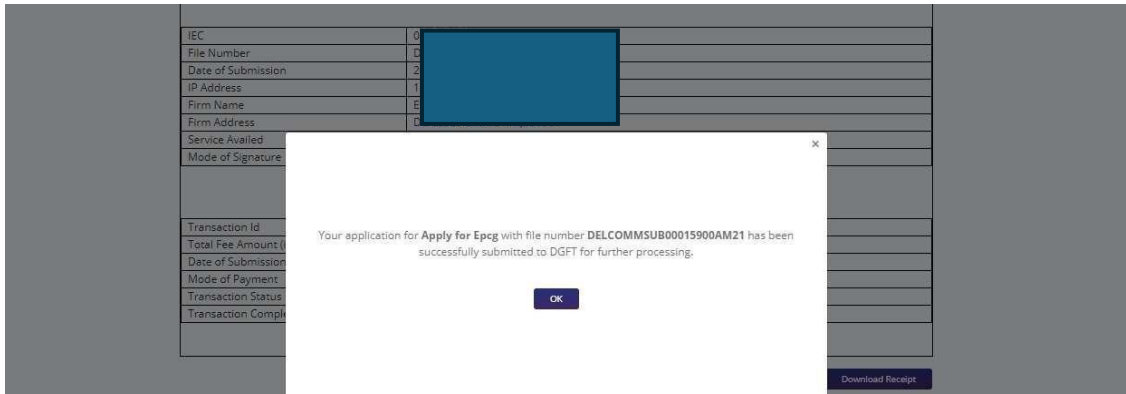
- On Successful payment a payment receipts is generated.



- User can download the payment receipts in PDF format using the download receipts button.

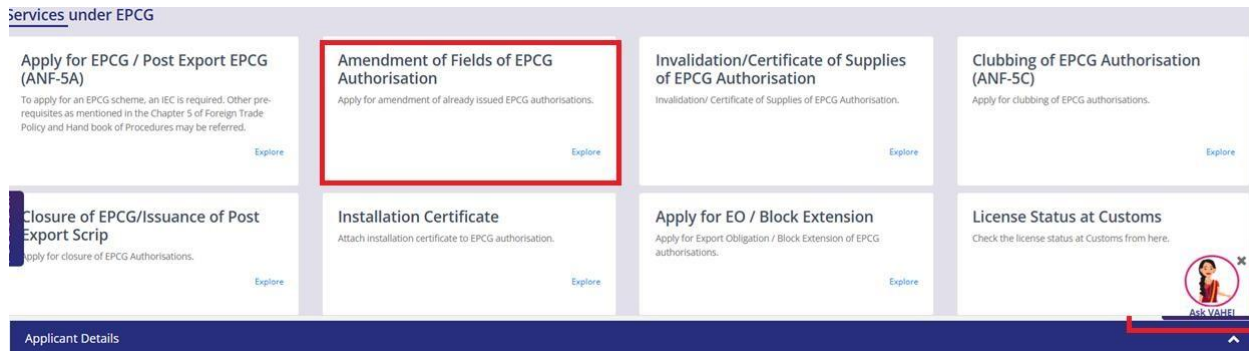


- In clicking ok an acknowledgement message with file number will be displayed.



4.2 Amendment of Fields for EPCG Authorization

- User Navigates to services >> EPCG>> Amendment of field of EPCG authorization.



- Upon click on “Amendment of field of EPCG authorization” screen will display to the user.

Draft Application | Amendments to EPCG Authorisation

show 10 entries Search:

Select	S. No.	Draft Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNEPCGAMEND00133077AM21	01/12/2020 14:22		09/08/2023 15:34		Action
<input type="radio"/>	2	ARNEPCGAMEND01056488AM21	04/02/2021 16:40		05/02/2021 11:56		Action
<input type="radio"/>	3	ARNEPCGAMEND01177556AM21	15/02/2021 12:50		20/08/2021 11:37		Action
<input type="radio"/>	4	ARNEPCGAMEND01179957AM21	15/02/2021 15:00		28/05/2025 15:49		Action
<input type="radio"/>	5	ARNEPCGAMEND01369108AM22	28/06/2021 15:40		28/06/2021 18:06		Action
<input type="radio"/>	6	ARNEPCGAMEND01371915AM22	28/06/2021 17:58		19/07/2021 19:54		Action
<input type="radio"/>	7	ARNEPCGAMEND01815120AM22	03/08/2021 17:53		21/05/2025 11:42		Action
<input type="radio"/>	8	ARNEPCGAMEND01815129AM22	04/08/2021 10:29		03/09/2021 22:32		Action
<input type="radio"/>	9	ARNEPCGAMEND01815159AM22	04/08/2021 18:29		05/04/2023 11:03		Action
<input type="radio"/>	10	ARNEPCGAMEND01815193AM22	05/08/2021 12:45		03/09/2025 11:53		Action

Showing 1 to 10 of 52 entries

Previous 1 2

- User can proceed for filing the amendment application either through draft application or start fresh application.
- Upon click the start fresh application, list of EPCG authorization valid for Amendment will show.
- User select the authorization number and click on “Save and proceed”

EPCG Authorizations valid for Amendment

Note:
 Para 5.16(a) of HBP 2015-20:
 If authorisation issued has been utilised for import of goods:-
 (a) in excess of duty saved amount indicated on the authorisation by not more than 10%, the authorisation shall be deemed to have been enhanced by that proportion. Customs shall automatically allow clearance of such goods without endorsement by RA concerned. The authorisation holder shall furnish additional fee to cover excess imports effected, in terms of duty saved amount, to RA concerned, within one month of excess imports taking place. Export obligation shall automatically stand enhanced proportionately. RA concerned may also accept the additional fee to cover the excess imports effected, in terms of duty saved amount, if the same is furnished beyond one month but within two years of the excess import taking place, subject to payment of composition fee of Rs. 5000/- per authorisation.

Show: 10 entries Search:

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	03EAEP00445AM26	Zero duty EPCG Scheme	0131004697	03/06/2025

Authorization details screen displayed

- Authorization validity date is shown in a tabular structure basically the initial and revised one (if any). This screen is non editable only for information purpose. User click on “Save and proceed”. • The next tab is Import & Export details

The screenshot shows a progress bar with steps: EPCG Authorisations for Amendment (checked), Authorisation Details (active), Import And Export Details, Revised Export Obligation Imposed, Attachment, Declaration, and Application Summary.

Success Message: Your Application **03EAEP00445AM26** has been saved successfully.

Authorization Details:

- EPCG Authorization Number: 0331022920
- Date of Issuance of Authorization: 19/04/2023
- Custom Notification Number: 26/2023

Authorisation Validity dates:

	Initial	Revised
Import Validity	19/04/2025	19/04/2025
Export Obligation Period	First Block	19/04/2027
	Second Block	19/04/2029

Import and Export details Tab

- User can edit the details of exiting import item by clicking on edit item. On edit the details of the item will be populated in the details section. User can modify the editable parameter and click on update button.

3. You may reduce the Quantity, CIF & DG of the item to 0 if it is no longer required.
 4. You may add any new items if required only if the input validity i.e. 24 months has not elapsed from date of issuance of the authorisation.

Show 10 entries

SNo.	SNo. Of Item	ITC(HS) Code	Description of capital goods to be imported	Technical Specification of Capital goods to be imported	Nature of Capital Goods sought to be imported	Quantity as per authorization	Quantity to be imported	Quantity invalidated	Quantity already imported	Unit of measure	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Details Of Duty				Edit
													Total effective Customs duty on items to be imported (in %)	CIF value of imports/deemed imports (INR)	Duty saved amount (INR)	Country Of Origin	
1	1	89079000	Other	Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spares	1,000.00	1,000.00	0.00	0.00	NUMBERS (NOS)	Pre-production activity	No	30.98	14,06,16,000.00	4,35,62,837.00	ALL GCA COUNTRIES	
2	2	89079000	Other	Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spares	200.00	200.00	0.00	0.00	SETS (SET)	Pre-production activity	No	30.98	1,00,44,000.00	31,11,632.00	ALL GCA COUNTRIES	

Amendment Import Item

ITC(HS) Code: 89079000
 Description of Capital goods to be Imported: Other
 Technical Specification of Capital goods to be Imported: Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)
 Nature of Capital Goods sought to be imported: Spares
 Quantity of Import: 1000
 Unit of measure: METER (MTR)
 Primary use of Capital Goods sought to be imported: Pre-production activity
 Whether Capital goods is restricted for import: Yes No
 Country Of Origin: ALL GCA COUNTRIES
 CIF value of imports/deemed imports (INR): 5022000
 Duty saved amount (INR): 132000
 Total effective Customs duty on items to be imported (in %): 30.98007964954204

Update

- User can also add new item.

Amendment Import Item

ITC(HS) Code: 90089000
 Description of Capital goods to be Imported: Parts and accessories
 Technical Specification of Capital goods to be Imported: esdj
 Nature of Capital Goods sought to be imported: Capital Goods
 Quantity of Import: 500
 Unit of measure: DOZEN (DOZ)
 Primary use of Capital Goods sought to be imported: Production activity
 Whether Capital goods is restricted for import: Yes No
 Country Of Origin: AUSTRIA
 CIF value of imports/deemed imports (INR): 540000
 Duty saved amount (INR): 54000
 Total effective Customs duty on items to be imported (in %): 10

Add

- New item will added in the table.

Show 10 entries

SNo.	SNo. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be imported	Quantity as per authorization	Quantity to be imported	Quantity invalidated	Quantity already imported	Unit of measure	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Notional Duty(INR)	Details Of Duty			Country Of Origin	Edit
														Total effective Customs duty on items to be imported (in %)	CIF value of imports/deemed imports (INR)	Duty saved amount (INR)		
1	1	89079000	Other	Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spares	1,000.00	1,000.00	0.00	0.00	NUMBERS (NOS)	Pre-production activity	No	0.00	30.98	14,06,14,000.00	4,35,63,837.00	ALL GCA COUNTRIES	
2	2	89079000	Other	Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spares	200.00	200.00	0.00	0.00	SETS (SET)	Pre-production activity	No	0.00	30.98	1,00,44,000.00	31,11,632.00	ALL GCA COUNTRIES	
3	3	89079000	Other	Spares for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spares	1,000.00	1,000.00	0.00	0.00	METER (MTR)	Pre-production activity	No	0.00	30.98	50,22,000.00	15,55,816.00	ALL GCA COUNTRIES	
4	4	90089000	Parts and accessories	esdj	Capital Goods	500.00	500.00	0.00	0.00	DOZEN (DOZ)	Production activity	No	-	10.00	54,000.00	54,000.00	AUSTRIA	

Previous Next

- The revised Total CIF value and duty save value will be updated in the section below.

Indigenous Details

Show 10 entries

SNo.	SNo. Of Item	ITC (HS) Code	Description of Capital goods to be Imported	Quantity to be Invalidated	Unit of measure	CIF value of Imports Invalidated (INR)	Notional duty saved value(INR)
No data available in table							

Previous Next

SNo.	IEC of Supplier	Name of the Supplier Firm	Branch Code	Address of the Supplier	Jurisdictional DGFT RA/SEZ of the Supplier	Supplier Letter Type	VIEW	Request Type	Date of issuance	File No
No data available in table										

Total CIF value of Imports applied for (INR)	Total CIF value of Imports applied for (In US \$)	Total CIF value of Imports applied for (In currency of imports)
15,62,22,000.00	18,85,600.48	18,85,600.48
Total CIF value of Imports applied for (In FCC)	Total Duty Saved Amount (INR)	Total Notional Value(INR)
18,85,600.48	4,82,84,285.00	0.00
Total Duty Saved after Invalidation(INR)		
4,82,84,285.00		
Do you want add a request for shifting of Capital Good(s)? *		
Select		

Details of export item- User can either edit the exiting export item or can add the new export item.

Details of Export Items

Export Product/Services Group*

Export Type *
 Export product(s) Rendering service(s)

ITC(HS) Code/Service Code *

Description of the product to be exported/services to be rendered

Technical specification for product *

Whether product to be exported is restricted for export *
 Yes No

Update

Note:
 1. If the item is already exported, you cannot modify any field.
 2. If the item is not exported, you can modify all details for the respective item & add a new item.

Show 10 entries

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Technical specification for product	Description of the product to be exported/services to be rendered	Whether product to be exported is restricted for export	Edit
1	1	Export product(s)	29173600	Purified Terephthalic Acid (PTA)	Purified Terephthalic Acid (PTA)	No	
2	2	Export product(s)	39076190	Polyethylene Terephthalate - Polyester Chips (PET)	Polyethylene Terephthalate - Polyester Chips (PET)	No	

- User provide the justification for amendment.

3	3	Export product(s)	54024600	Polyester Partially Oriented Yarn (POY)	Polyester Partially Oriented Yarn (POY)	No	
4	4	Export product(s)	55032000	Polyester Staple Fibre (PSF)	Polyester Staple Fibre (PSF)	No	
5	5	Export product(s)	54024700	Polyester Filament Yarn- FDY (PFY)	Polyester Filament Yarn- FDY (PFY)	No	

Previous **1** Next

Justification for Amendment *

Do you wish to make additional payment?*

Yes No

Payment to be made **₹**

254.00

- After provide the justification user click on “Save and proceed” to move the next tab. The next tab will be “ Revised Export Obligation Imposed”

Revised Export Obligation Imposed

- This screen is non editable and for only information purpose. User after verification click on save and proceed to move to next tab. The next tab is utilization tab.

✓ EPCG Authorisation...
 ✓ Authorisation Details
 ✓ Import And Export Details
 1 Revised Export Obligation...
 ○ Utilization Detail
 ○ Realisation Details
 ○ Attachment
 ○ Declaration
 ○ Application Summary

✓ **Success Message**
 Your Application ARNEPCGAMEND00133077AM21 has been saved successfully

Revised Export Obligation Imposed

Show entries

Total duty saved/duty paid (INR) ₹	Specific Export Obligation to be imposed (First Block)		Specific Export Obligation to be imposed (second Block)		Specific Export Obligation to be imposed (over all)		Specific Export Obligation to be imposed Without exemption (if disallowed)	
	INR	USD	INR	USD	INR	USD	INR	USD
15,00,000.00	45,00,000.00	1,36,363.63	45,00,000.00	1,36,363.63	90,00,000.00	2,72,727.27	90,00,000.00	2,72,727.27

Previous **1** Next

Utilization details Tab

- **Item of Import-** Click on search bill of entry/ GSTN invoices select them all at once for all imported item and click on “Add” button.

- **Item of Export-** Click on “Search Shipping bills in Bills Repository” button, select all the required Shipping bills corresponding to each exported item and click on “Add” button.

Details of the Shipping Bill/Invoice											FOB Value/FOR Value									
SNo.	Of Item	ITC(HS) Code/Service Code	Description of the Item	ITC (HS) Code of the alternate Product	Description of the Alternate Product Item	Type of Export	EO Block Period	Shipping Bill No. / Bill of Export	Port code of registration	Shipping Bill Date	Invoice No.	Invoice Date	Invoice Serial No.	FOB Value/FOR Value (in FC)	Foreign Currency	Exchange rate of FC to INR	FOB Value/ FOB value (in USD normalized)	SubToal of FOB (in USD)	FOB Value/FOR Value (in INR)	ECGC Claimed?
1	7	99	JHGF				1	7		01/02/2022	1	01/02/2022	7	0.00		1000.17	91.74	0.00	6.789.00	

- After update the details user click on “Save & proceed” to move to next tab. The next tab is “Realization tab”

Realization Tab:

- Click on “Search BRC detail in Repository” button, select all the required BRC corresponding to each exported item and click on “Add” button.

Realisation Details

Search BRC Detail in Repository

Show 10 entries

Sl.NO.	Shipping Bill No.	Port of registration	Shipping Bill Date	eBRC Number	Date of Realisation	Realised Value (in INR)	Realised Value (in USD)	Edit/ Delete
No data available in table								

Showing 0 to 0 of 0 entries

Total Realised Value (in INR) 0.00 Total Realised Value (in USD) 0.00

- After update the details user click on save and proceed to move to next tab. The next tab is Attachment.

Attachment:

Progress bar: EPCG Authorisation... (checked), Authorisation Details (checked), Import And Export Details (checked), Revised Export Obligation... (checked), Utilization Detail (checked), Realisation Details (checked), Attachment (active), Declaration (unchecked), Application Summary (unchecked)

Success Message
Your Application ARNEPCGAMEND00133077AM21 has been saved successfully

Attachment

Attachment Type: Please select

Remark:

Upload Document List

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Upload Attachments

CA/CE Details

- Attachment screen has two section 1. Attachment 2. CA/CE details.
- Attachment – User provide the necessary attachment and upload the data.

Attachment

Attachment Type: Please select

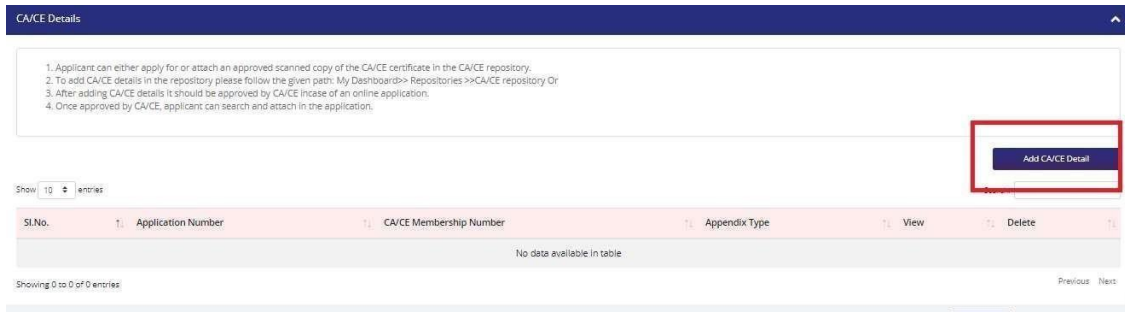
Remark:

Upload Document List

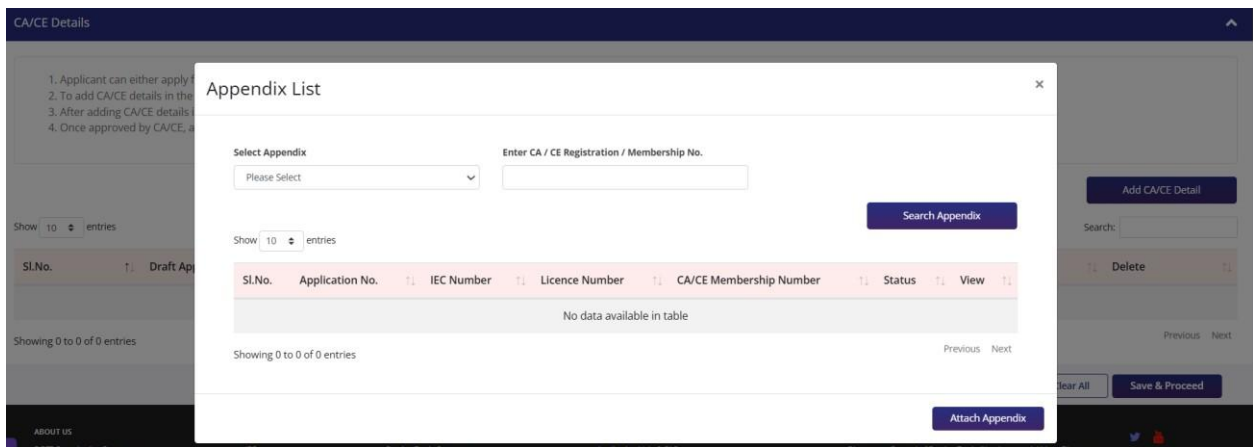
Attachment Type	Remark	View/Add More Attachments	Delete
Epcg Appendix 5A		view	

Upload Attachments

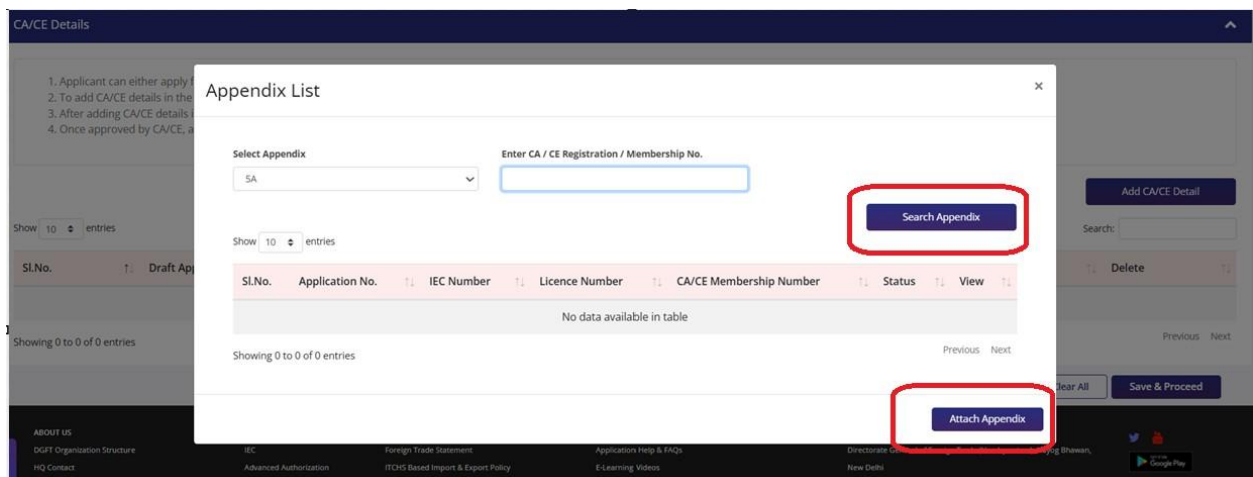
- CA/CE details- User click on CA/CE details button.



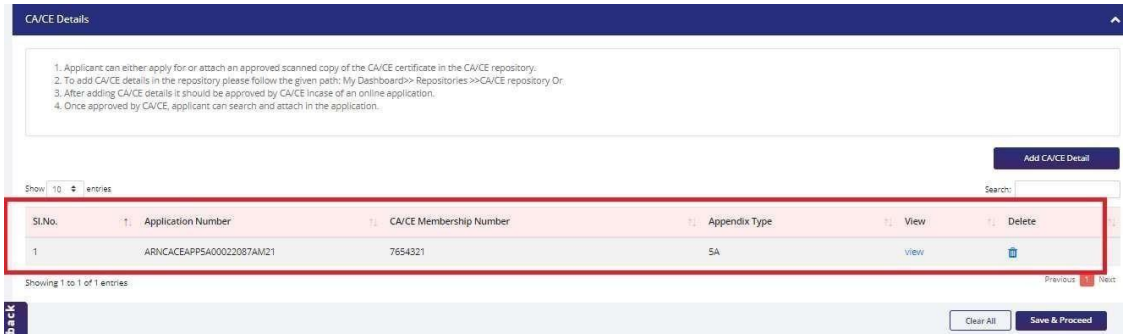
- Appendix list uploaded in the CA/CE repository by the user displayed.



- User select the one/ more appendixes from the list and click on attached appendix.

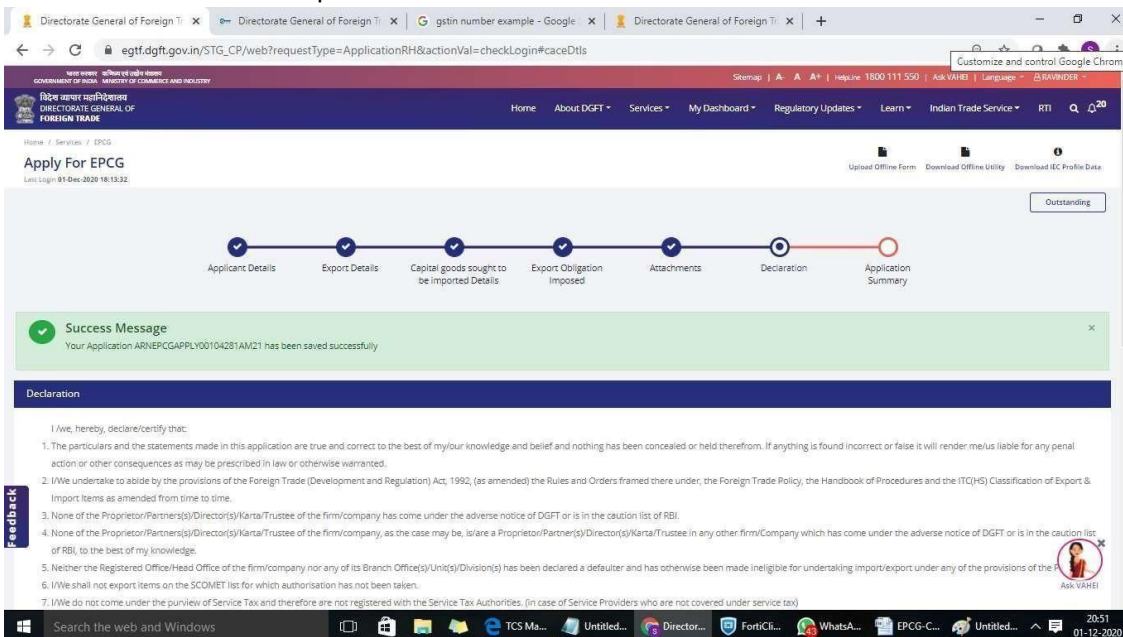


- Appendix is added into the grid.

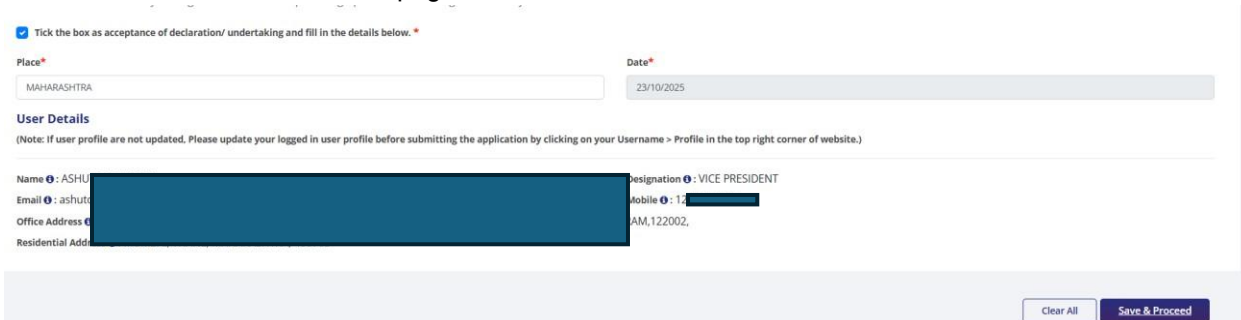


Declaration Tab:

- All the declaration points show to the user.



- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.



Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button.

Amendment EPCG

Last Login 23-Oct-2023 13:35:11 | Password Expires on 12-Oct-2023

The screenshot shows a progress bar with 10 steps: EPCG Authorisation..., Authorisation Details, Import And Export Details, Revised Export Obligation..., Utilization Detail, Realisation Details, Attachment, Declaration, and Application Summary. The 'Application Summary' step is currently active. Below the progress bar is a green success message box that reads: "Success Message: Your Application ARNEPCGAMEND00133077AM21 has been saved successfully". A red box highlights a "Print Summary" button in the bottom right corner of the success message area.

- In the application summary page user digitally sign the application using the DSC or Aadhar.

This screenshot shows the application summary page. It contains several sections of text, including:

- exported or service rendered.
- I, I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.
- J. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

 There is a checkbox labeled "You have ticked the box as acceptance of declaration/ undertaking details:" which is checked. Below this, there are fields for Name, Designation (SARDAR), Email, Mobile, Office Address, and Residential Address (DELHI SOUTH DELHI, DELHI, 110049). At the bottom left, there is a "Sign" button highlighted with a red box. The amount to be paid is shown as INR 500.00.

- After sign user click on the payment for EPCG application.

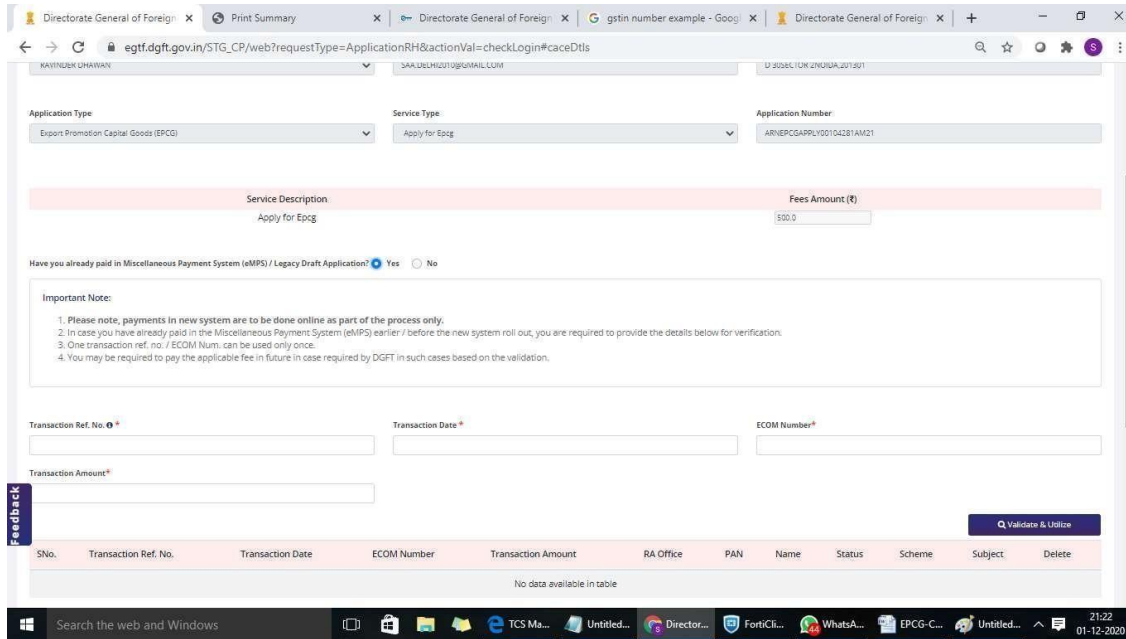
This screenshot is identical to the previous one, showing the application summary page with the "Sign" button highlighted. However, in this version, the "Sign" button is replaced by a "Payment For EPCG" button, which is highlighted with a red box. The rest of the page content remains the same.

- Payment details screen will displayed to the user where the applicant details, service description, and fee amount is displayed.

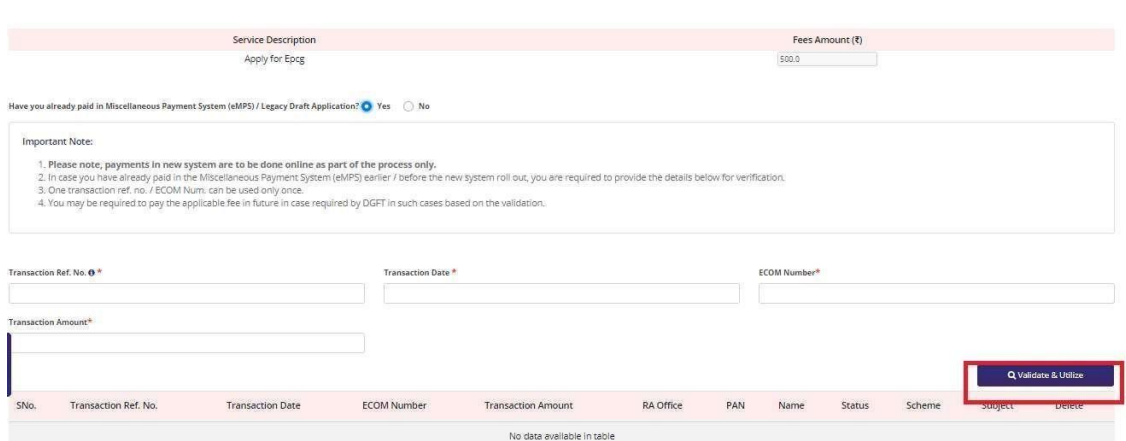
The screenshot shows the "Payment Details" screen. At the top, there is a navigation bar with links for Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, RTI, and a search icon. Below the navigation bar is a yellow warning banner: "Payments made from corporate accounts require additional approval from Bank portal. It may take 1-7 days to reflect in the system based on when approval is given from the chequer account." The main content area displays:

- Applicant Name: [Redacted]
- Applicant Email: [Redacted]
- Applicant Address: [Redacted]
- Application Type: Export Promotion Capital Goods (EPCG)
- Service Type: Apply for Exdg
- Application Number: ARNEPCGAPL/2010426/AM21

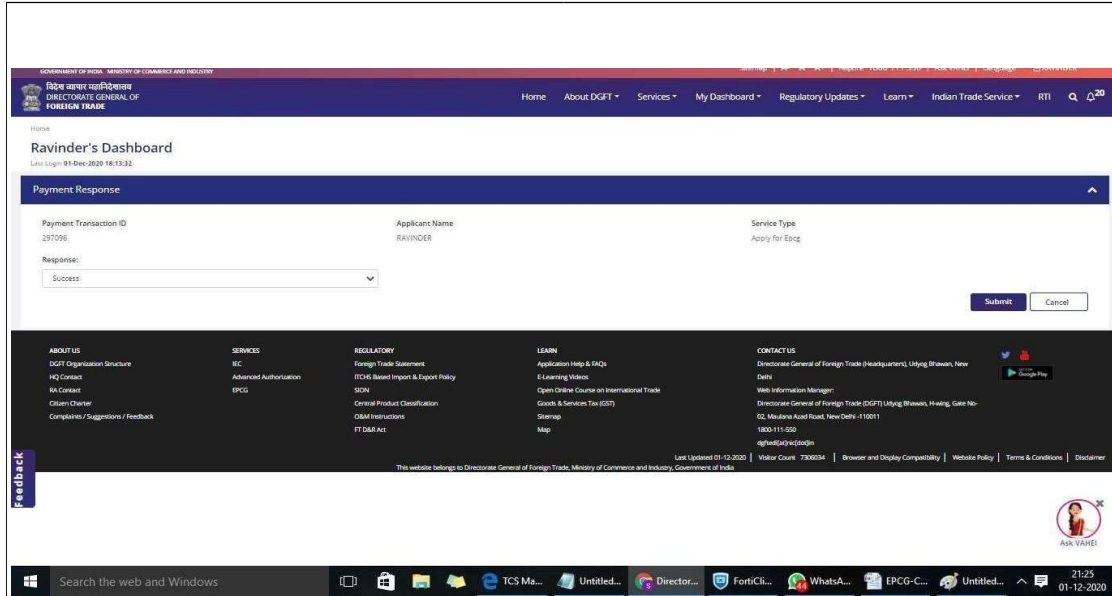
- In case user select yes for the payment made in legacy system then user has to provide the details of any such payment.



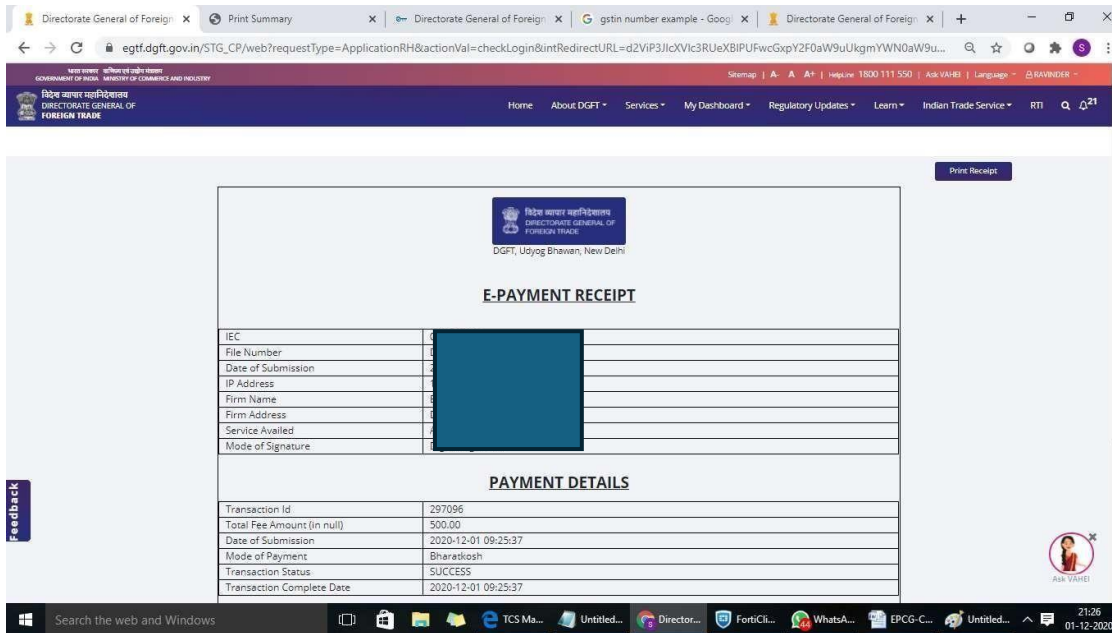
- User click on submit button.



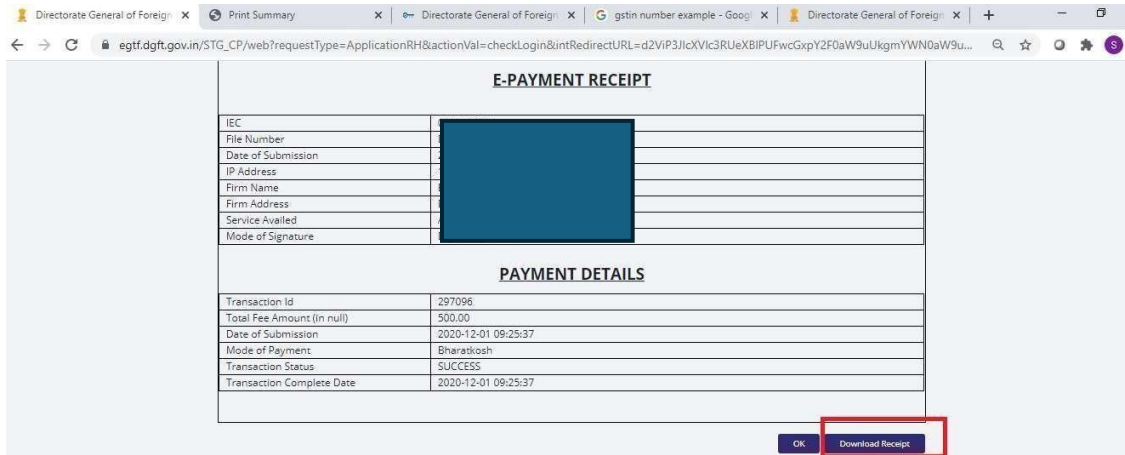
- User click on submit button.



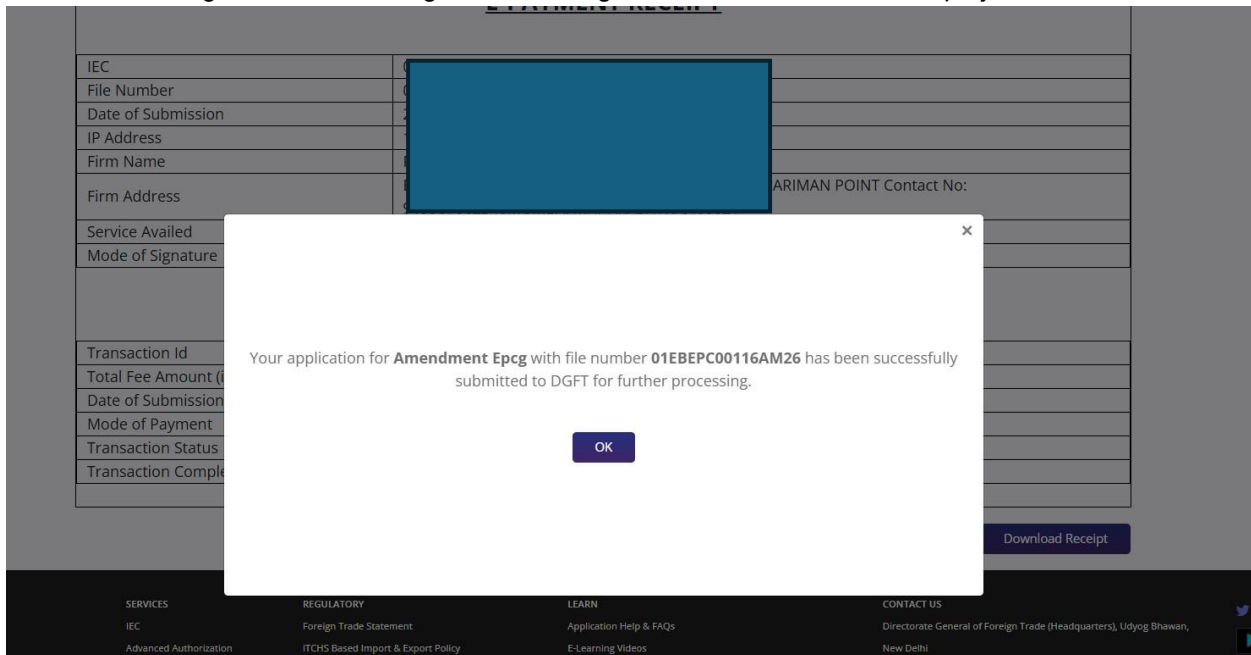
- On Successful payment a payment receipts is generated.



- User can download the payment receipts in PDF format using the download receipts button.



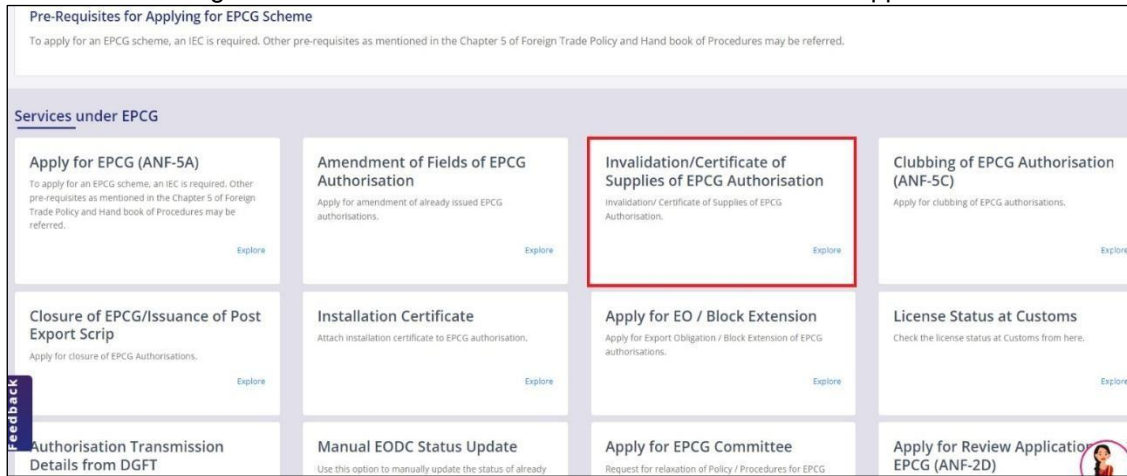
- In clicking ok an acknowledgement message with file number will be displayed.



- User can track the submitted application via My Dashboard> submitted application > and provide the type of scheme as EPCG and type of sub scheme.

4.3 Invalidation / Certificate of Supplies of EPCG Authorization

- User navigates to Services> EPCG > Invalidation/Certificate of supplier of EPCG authorization.



- Upon click on “Invalidation/Certificate of supplier of EPCG authorization” screen will display to the user.

Draft Application | Amendments to EPCG Authorisation

show 10 entries

Select	S. No.	Draft Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNEPCGAMEND00133077AM21	01/12/2020 14:22	...	09/08/2023 15:34	...	Action -
<input type="radio"/>	2	ARNEPCGAMEND01056488AM21	04/02/2021 16:40	...	05/02/2021 11:56	...	Action -
<input type="radio"/>	3	ARNEPCGAMEND01177556AM21	15/02/2021 12:50	...	20/08/2021 11:37	...	Action -
<input type="radio"/>	4	ARNEPCGAMEND01179957AM21	15/02/2021 15:00	...	28/05/2025 15:49	...	Action -
<input type="radio"/>	5	ARNEPCGAMEND01369108AM22	28/06/2021 15:40	...	28/06/2021 18:06	...	Action -
<input type="radio"/>	6	ARNEPCGAMEND01371915AM22	28/06/2021 17:58	...	19/07/2021 19:54	...	Action -
<input type="radio"/>	7	ARNEPCGAMEND01815120AM22	03/08/2021 17:53	...	21/05/2025 11:42	...	Action -
<input type="radio"/>	8	ARNEPCGAMEND01815129AM22	04/08/2021 10:29	...	03/09/2021 22:32	...	Action -
<input type="radio"/>	9	ARNEPCGAMEND01815159AM22	04/08/2021 18:29	...	05/04/2023 11:03	...	Action -
<input type="radio"/>	10	ARNEPCGAMEND01815193AM22	05/08/2021 12:45	...	03/09/2025 11:53	...	Action -

Showing 1 to 10 of 52 entries

Start Fresh Application | **Proceed With Existing Application**

- User can proceed for filing the invalidation application either through draft application or start fresh application.
- Upon click the start fresh application, list of EPCG authorization valid for invalidation will show.
- User select the authorization number and click on “Save and proceed”

EPCG Authorizations valid for Amendment

Show 10 entries

Search:

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	039702100903AM11	EPCG Concessional Duty 03 Percentage	0330027831	19/11/2010
<input type="radio"/>	039702101554AM11	EPCG Concessional Duty 03 Percentage	0330029166	31/03/2011
<input type="radio"/>	039702100319AM12	EPCG Concessional Duty 03 Percentage	0330029861	29/06/2011
<input type="radio"/>	039702100350AM12	EPCG Concessional Duty 03 Percentage	0330029935	06/07/2011
<input type="radio"/>	039702100318AM12	EPCG Concessional Duty 03 Percentage	0330029969	11/07/2011
<input type="radio"/>	039702100508AM12	EPCG Concessional Duty 03 Percentage	0330030278	11/08/2011
<input type="radio"/>	039702100692AM12	EPCG Concessional Duty 03 Percentage	0330030676	26/09/2011
<input type="radio"/>	039702100668AM12	EPCG Concessional Duty 03 Percentage	0330030976	04/11/2011
<input type="radio"/>	039702100840AM12	EPCG Concessional Duty 03 Percentage	0330031043	15/11/2011
<input type="radio"/>	039702100877AM12	EPCG Concessional Duty 03 Percentage	0330031110	22/11/2011

Showing 1 to 10 of 780 entries

Previous 1 2 3 4 5 ... 78 Next

Clear All Save & Proceed

- The next tab is Authorization details tab

Authorization details tab

- This tab is non editable. Authorization details tab only for information purpose. User check the details and click on Save & proceed. The next tab is Import item tab. **Import Item**

Amendment Invalidation EPCG

Last Login 23-Oct-2023 14:37:20 | Password Expires on 12-Oct-2023

Success Message
Your Application DRAFTEPCGINVAI00262219AM26 has been saved successfully

Details of import items and utilization of Authorization

Indigenous Details

Clear All Save & Proceed

- Import item screen will displayed with the details of import item and utilization of authorization.

The screenshot shows a progress bar with seven steps: Authorizations for Amendment, Authorisation Details, Import items, Revised Export Obligation Imposed, Attachment, Declaration, and Application Summary. Below the progress bar is a green success message box stating: "Success Message: Your Application / Authorisation / Revised Export Obligation Imposed has been saved successfully". Below the message is a section titled "Details of Import Items and utilization of Authorization" with a table of import items.

- List of import item will displayed and total Duty save value in INR is also shown.

S.No.	S.No. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be Imported	Quantity as endorsed on the Authorization	Unit of measure	Quantity of Item Imported	Maximum quantity of item allowed for local procurement	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Total effective Customs duty on Items to be imported (in %)	CIF value of Imports/deemed Imports (INR)	Duty saved amount (INR)	Country Of Origin
1	1	89079000	Other	Spare for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spare	1,000.00	NUMBERS (NOS)	0	1000.0	Pre-production activity	No	30.98	14,06,16,000.00	4,35,62,837.00	ALL GCA COUNTRIES
2	2	89079000	Other	Spare for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spare	200.00	SETS (SET)	0	200.0	Pre-production activity	No	30.98	1,00,44,000.00	31,11,632.00	ALL GCA COUNTRIES
3	3	89079000	Other	Spare for Single Point Mooring (SPM) System (Covered under ITC HS Codes of Chapters 39, 40, 59, 68 to 85, 90)	Spare	1,000.00	METER (MTR)	0	1000.0	Pre-production activity	No	30.98	50,22,000.00	15,55,816.00	ALL GCA COUNTRIES

Total Duty Saved Value (INR)
4,82,30,285.00

- In Indigenous details section user select the S.NO of item from the drop down list.

The screenshot shows the 'Add Indigenous Item Details' form. A dropdown menu for 'S.No. Of Item' is open, showing a list of numbers from 1 to 18. The form fields include: ITC (HS) Code, Description of Capital goods to be Imported, Quantity to be Invalidated, Unit of measure, and Notional duty saved value (INR). There is an 'Add' button and a table below with columns: Imported, Quantity to be Invalidated, Unit of measure, CIF value of Imports invalidated (INR), Notional duty saved value (INR), and Edit / Delete. The table currently shows 'No data available in table'.

- Based on the S.NO the ITC(HS) code, description of capital goods, quantity applied for, UOM, Total CIF value are auto populated.
- User provide the quantity to be invalidated and corresponding Notional duty value is auto calculated.

Indigenous Details

Add Indigenous Item Details

SNo. of Item*
Please Select

ITC (HS) Code*
84212100

Description of Capital goods to be Imported
Sulphate Removal Skid

Quantity to be Invalidated*
1

Unit of measure*
SETS (SET)

CIF value of Imports invalidated (INR)*
81774000

Notional duty saved value(INR)*
17183211

Show 10 entries

Add

- On clicking the add button the indigenous details are added into the table.

Add Indigenous Item Details

SNo. of Item*
Please Select

ITC (HS) Code*
84212100

Description of Capital goods to be Imported
Sulphate Removal Skid

Quantity to be Invalidated*
1

Unit of measure*
SETS (SET)

CIF value of Imports invalidated (INR)*
81774000

Notional duty saved value(INR)*
17183211

Show 10 entries

Add

SNo.	SNo. of Item	ITC (HS) Code	Description of Capital goods to be Imported	Quantity to be Invalidated	Unit of measure	CIF value of Imports invalidated (INR)	Notional duty saved value(INR)	Edit / Delete
1	1	84212100	Sulphate Removal Skid	1	SETS (SET)	81774000	17183211	

11. Next, User captures the details of the Indigenous supplier, based on the IEC of the supplier the other details like Name of Supplier, Address of Supplier are auto populated.

***User has to select the **Supplier letter type** from the dropdown. Either of Invalidation letter or Certificate of Supplies can be chosen

Add Indigenous Supplier Details

IEC of Indigenous Producer/Supplier from where items are to be procured*
BFVW043429

Name of Indigenous Producer/Supplier*
SOMEST

Address of Indigenous Producer/Supplier*
DILSHAD GARDEN

Regional Authority of Indigenous Producer/Supplier*
Directorate-General of Foreign Trade, Delhi

Supplier Letter Type*
Please Select
Invalidation Letter
Certificate of Supplies

Clear Add

IEC of Indigenous Producer/Supplier from where items are to be procured: BFVW043429
Name of Indigenous Producer/Supplier: SOMEST
Address of Indigenous Producer/Supplier: DILSHAD GARDEN
Regional Authority of Indigenous Producer/Supplier: Directorate-General of Foreign Trade, Delhi
Supplier Letter Type: Please Select

VIEW

12. On click of Add button the supplier details are populated into the table below and Total notional duty amount is also displayed.

Add Indigenous Supplier Details Previous Next

IEC of Indigenous Producer/Supplier from where items are to be procured*

Name of Indigenous Producer/supplier*

Address of Indigenous Producer/Supplier*

Regional Authority of Indigenous Producer/Supplier*

Supplier Letter Type*

SNo.	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Supplier Letter Type	VIEW	Edit / Delete
1	BPVPG4542N	SSKTEST	DILSHAD GARDEN	Directorate General of Foreign Trade, Delhi	Certificate of Supplies	VIEW	

Total Notional Duty saved value (INR)

- Based on the invalidation details Export obligation imposed is revised and details are shown in the next screen which is revised export obligation imposed.

Amendment Invalidation EPCG
Last Login 15-Dec-2020 14:48:05

✓ Authorisations for Amendment →
 ✓ Authorisation Details →
 ✓ Import items →
 ○ Revised Export Obligation Imposed →
 ○ Attachment →
 ○ Declaration →
 ○ Application Summary

Success Message
Your Application ARNEPCGINVAI00025461AM21 has been saved successfully

Revised Export Obligation Imposed

Show 10 entries

Total duty saved/duty paid (INR) 0	Specific Export Obligation to be imposed (First Block)		Specific Export Obligation to be imposed (second Block)		Specific Export Obligation to be imposed (over all)		Specific Export Obligation to be imposed Without exemption (if disallowed)	
	INR	USD	INR	USD	INR	USD	INR	USD
20,03,05,405.76	60,00,07,561.17	82,19,281.65	60,00,07,561.17	82,19,281.65	1,20,00,15,122.34	1,64,38,563.31	1,19,81,97,810.12	1,64,13,668.63

Previous

- The user click on Save and proceed to move to the next tab. The next tab is Attachment.

Attachment:

Amendment Invalidation EPCG

Last Login 23-Oct-2025 14:37:20 | Password Expires on 12-Oct-2023

- User select the attachment type from the drop down list and upload the documents.

- After uploading the documents user click on save and proceed to move to next tab.
- The next tab is declaration screen.

Declaration:

- All the declaration points show to the user.

- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.

Tick the box as acceptance of declaration/ undertaking and fill in the details below.*

Place* MAHARASHTRA Date* 29/10/2025

User Details
 (Note: If user profile are not updated. Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: ASHU Designation: VICE PRESIDENT
 Email: ashut Mobile: 1222222222
 Office Address: AM,122002,
 Residential Address: [REDACTED]

Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button.

ANF- 5A
 (Application Form for Issuance of EPCG (Post Export EPCG Authorization))
 (Please see the guidelines before filling the application)

Applicant Details			
IEC Number	0388066415	Entity Name	RELANCE INDUSTRIES LIMITED
Application Number	ARNEPCGINVAI00025461AM2 1	File Name	NA
Authorization Number	0330033102	Applicable Exchange Import Rate	1 INR = 0.018 USD
Applicable Exchange Export Rate	1 INR = 0.018 USD		

EPCG Authorizations valid for Amendment

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made Ineligible for undertaking import/export under any of the provisions of the Policy.
 6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.
 7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)
 8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.
 9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization failing which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.
 10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place: DELHI Date: 19/10/2025
 Name: MK Designation: [REDACTED]
 Office Address: SHOP-NO.88,SHRI RAM PLAZA, SHOE COMPLEXHING KI MANDI, ALOKA, DELHI-110002
 Residential Address: Udayg Bhawan, H-ring, Gate No-02, Maulana Abad Road, New Delhi, SOUTH DELHI, DELHI, 110024

- After signing the application user click on submit button to submit the application.

of RBI, to the best of my knowledge.

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.

6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.

7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.

9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Products) within a period of three years from the date of issue of EPCG Authorization failing which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/undertaking details.

Place : DELHI Date : 15/12/2020

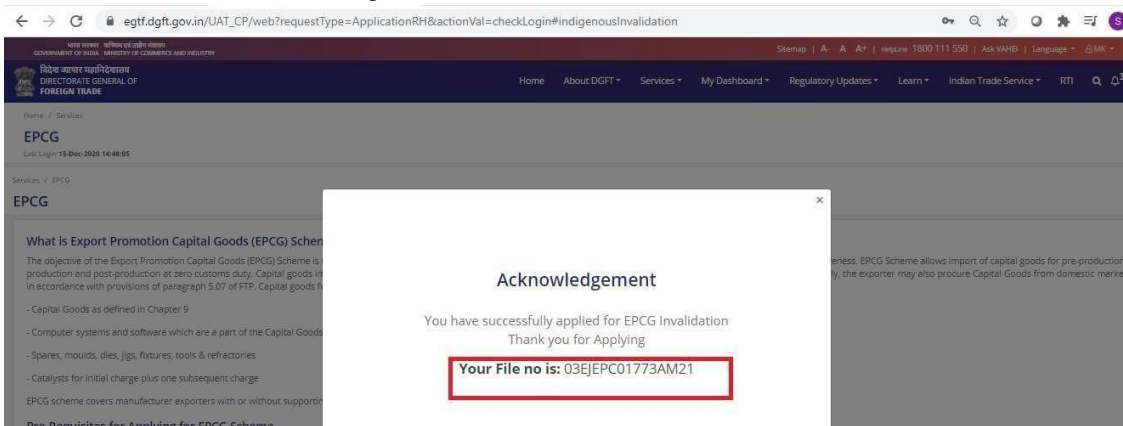
Name : MK Designation : EPCG Ka Malik Email : [Redacted] Mobile : [Redacted]

Office Address : SHOP NO.88,SHRI RAM PLAZA, SHOE COMPLEX,HING KI MANDI, AGRA UR, 282003

Residential Address : Ujayg Bhawan, H-wing, Gate No-02, Maulana Azad Road, New Delhi, SOUTH DELHI, DELHI, 110024

Submit

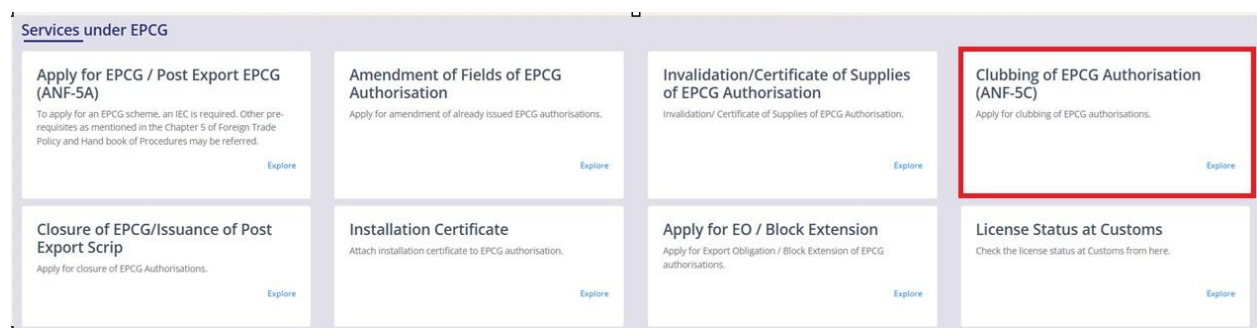
- On submit file number generated.



- User can track the submitted application via My Dashboard> submitted application > and provide the type of scheme as EPCG and type of sub scheme.

4.4 Clubbing of EPCG authorization (ANF-5C)

- User navigates to Services> EPCG > Clubbing of EPCG authorization(ANF-5C)



- Upon click on “Clubbing of EPCG authorization(ANF-5C)” screen will display to the user.

Select	S. No.	Draft Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNEPCGAMEND00133077AM21	01/12/2020 14:22		09/08/2023 15:34		Action
<input type="radio"/>	2	ARNEPCGAMEND01056488AM21	04/02/2021 16:40		05/02/2021 11:56		Action
<input type="radio"/>	3	ARNEPCGAMEND01177556AM21	15/02/2021 12:50		20/08/2021 11:37		Action
<input type="radio"/>	4	ARNEPCGAMEND01179957AM21	15/02/2021 15:00		28/05/2025 15:49		Action
<input type="radio"/>	5	ARNEPCGAMEND01369108AM22	28/06/2021 15:40		28/06/2021 18:06		Action
<input type="radio"/>	6	ARNEPCGAMEND01371915AM22	28/06/2021 17:58		19/07/2021 19:54		Action
<input type="radio"/>	7	ARNEPCGAMEND01815120AM22	03/08/2021 17:53		21/05/2025 11:42		Action
<input type="radio"/>	8	ARNEPCGAMEND01815129AM22	04/08/2021 10:29		03/09/2021 22:32		Action
<input type="radio"/>	9	ARNEPCGAMEND01815159AM22	04/08/2021 18:29		05/04/2023 11:03		Action
<input type="radio"/>	10	ARNEPCGAMEND01815193AM22	05/08/2021 12:43		03/09/2025 11:53		Action

Showing 1 to 10 of 52 entries

Start Fresh Application Proceed With Existing Application

Previous 1 2

- User can proceed for filing the clubbing application either through draft application or start fresh application.
- Upon click the start fresh application, screen will display for “Application type.”

Application Type:

- Select the Application type out of the following options.

Application Type

Application For*

Please Select

- Please Select
- EPCG Concessional Duty 03 Percentage
- Zero duty EPCG Scheme
- 3 Percentage EPCG POST EXPORT(NOT FOR IMPORT)
- 0 Percentage EPCG POST EXPORT(NOT FOR IMPORT)

Clear All Save & Proceed

- User after select the option click on Save and proceed.
- User select the authorization number and click on “Save and proceed” • The next tab is Authorization details tab
- **Authorization details tab:** Select the Authorizations which need to be clubbed together and click on “Save and Proceed” button

Clubbing Of EPCG
Last Login: 11-Feb-2022 17:22:27

Application Type Authorization Details Clubbed Detail Clubbing Declaration Clubbing Summary

Success Message
Your Application /... has been saved successfully

Authorization Details

Show 10 entries Search

Select	EPCG Authorization No.	Date of Issuance of Authorization	Port of Registration	Customs Notification No.	Product(s) to be exported/ Services to be rendered	Duty saved amount (INR)	Duty saved utilized (INR)	Specific EO endorsed on the Authorization (in US \$)	Specific EO as per utilization (in US \$)	EO Fulfilled (in US \$)	EPCG Authorization Valid upto
<input checked="" type="checkbox"/>	...	20/01/2021	MUNDRA SEZ PORT, MUNDRA, GUJARAT	...	View	1,83,02,614.70	81,200,547	14,58,375.67	4,87,203.282	63,18,114,635.31	20/01/2027
<input checked="" type="checkbox"/>	...	08/02/2022	VILL,KATTUPALLLAL,PONNERI,DIST.TIRUVELLORE601120	...	View	60,624	0.00	363.74	0.00	0.00	08/02/2028

Total Duty Saved Value (INR): 1,83,02,675.32
Total of Specific EO to be fulfilled (INR): 0.00
Total EO fulfilled (INR): 45,67,99,66,12,532.91

Clear All Save & Proceed

- **Clubbed Detail:** Authorization clubbed details will auto-populate on the screen. Verify them and click on “Save and proceed” button to continue

Clubbing Of EPCG
Last Login: 11-Feb-2022 17:22:27

Application Type Authorization Details Clubbed Detail Clubbing Declaration Clubbing Summary

Success Message
Your Application ARNEPCGCLUBB03916567AM22 has been saved successfully

Details of EPCG Authorization after clubbing

Total duty saved/National duty saved on the imports (INR): 1,83,02,675.324
Export Obligation imposed on the Authorization (in US \$): 14,58,739.41
Export Obligation Validity: 20/01/2027

Export Obligation imposed on the Authorization (INR): 10,54,67,332.20
Average Export Obligation imposed (INR): 76,23,541.00

Clear All Save & Proceed

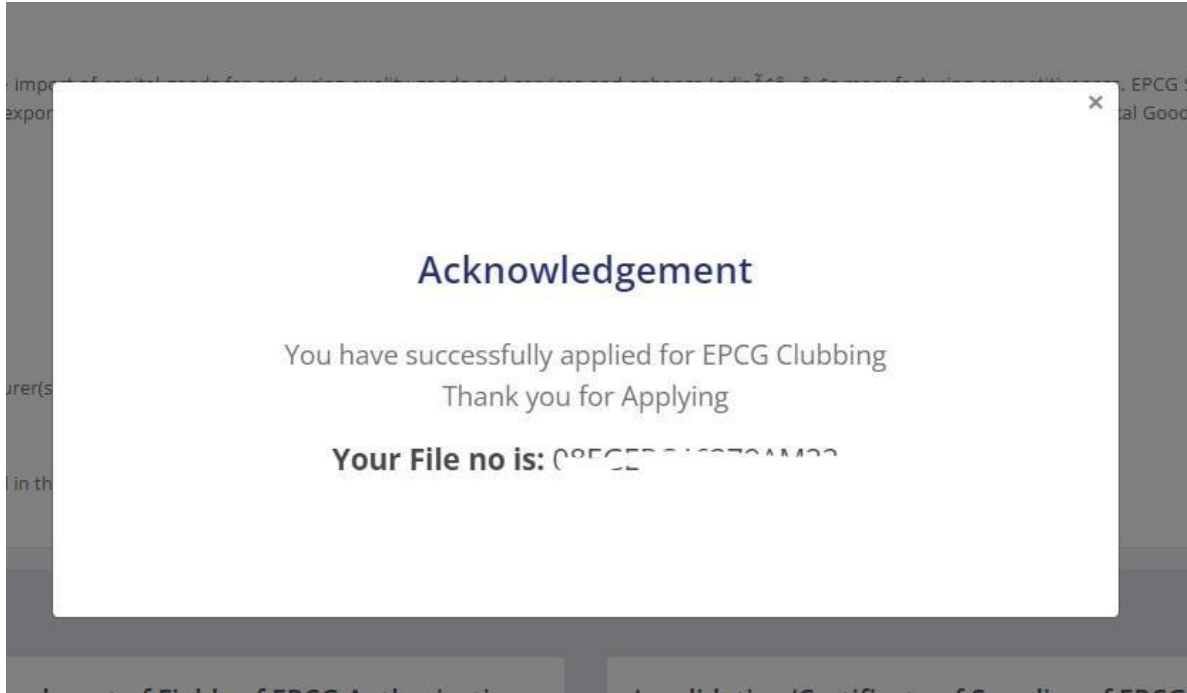
Clubbing Declaration: Tick the clubbing declaration and verify the User Details. Click on “save and proceed” button to continue.

Clubbing Summary:

- Click on the “Print Summary ” button to view the filled application and download it

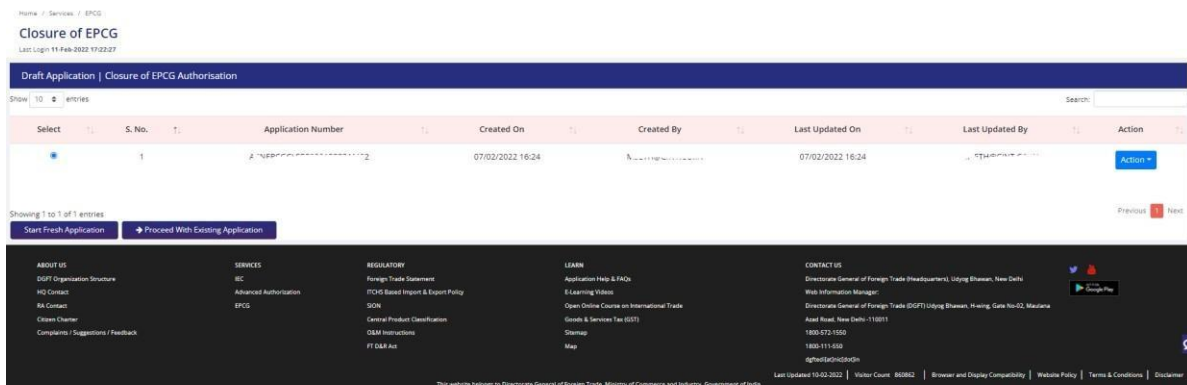
EPCG Authorisation SNO.	EPCG Authorisation No.	EPCG Authorisation Date	Port of Registration	Customs Notification No.	Product(s) to be exported/ Services to be rendered	Duty saved amount (in Rs.)	Duty saved utilized (in Rs.)	Specific EO endorsed on the Authorisation (in US \$)	Specific EO as per utilization (in US \$)	EO Fulfilled (in US \$)	EPCG Authorisation Valid upto	
1		20/01/2021	MUNDRA SEZ PORT, MUNDRA, GUJARAT	16/2015		1,83,02,614.70	81,200,547	14,58,375.67	4,87,203.282	63,18,11,42,635.31	20/01/2027	
2		08/02/2022	VILL.KATTUPALLITAL,PONNERI,DIST.TIRUVELLORE601120	16/2015		60.624	0.00	363.74	0.00	0.00	08/02/2028	
Total Duty Saved Valued (in Rs.)						1,83,02,675.324						
Total EO Fulfilled (INR)						45,87,99,96,12,532.91						
Total of Specific EO to be Fulfilled (in Rs.)						0.00						

- Provide the digital signature via “sign” button and submit the application via “submit” button. After submission, acknowledgment with the file number will be generated. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Clubbing of EPCG Authorizations

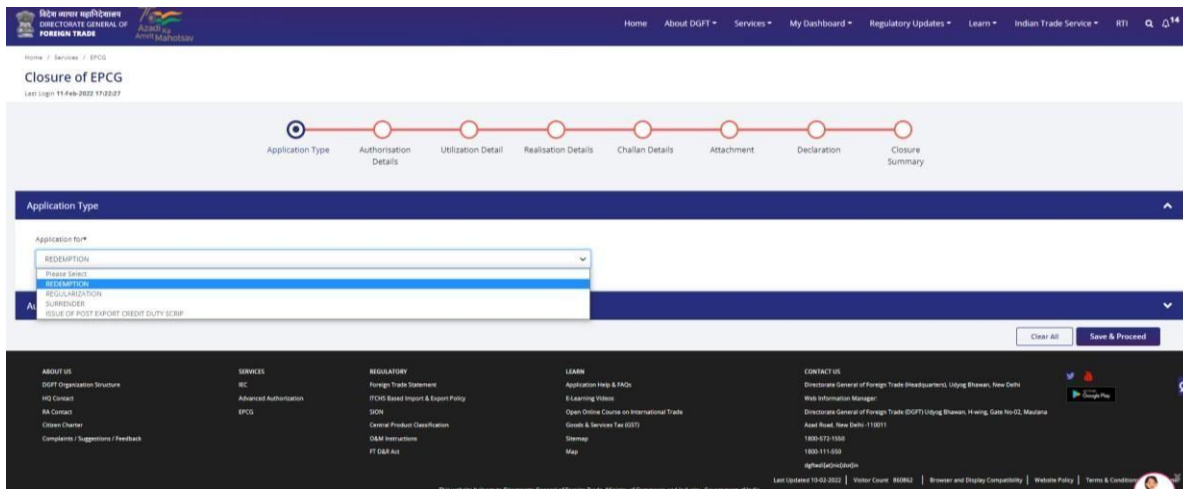


4.5 Closure of EPCG/Post Export EPCG

- Navigate to Services > EPCG > Closure of EPCG/ Issuance of Post Export Scrip
- User can select any of the following options i.e.,” Proceed with existing application” (draft application if any) or “Start Fresh Application” button



- **Application Type:-** User may select the type of Application in the dropdown to proceed for the closure.
 - **Redemption-** When a user has done 100% imports and fulfilled all the Export Obligation
 - **Regularization-** When a user has done 100% imports and Not fulfilled the Export Obligation
 - (Regularization fee to customs for the unfulfilled Export Obligation- TR6 challan)
 - **Issue of Post Export Credit Duty Scrip-** Issued for Post export EPCG Authorization



- User can select the with validation or without validation and then click on “Save and proceed” button
- If the user select the Issuance of **Post Export credit duty scrip** from the drop down list then additional option provided to select “Full scrip” or “Partial scrip”.

<input type="radio"/>	02ELEPC02344AM23	0 Percentage EPCG POST EXPORT(NOT FOR IMPORT)	0231003541	21/12/2022	Approved
<input type="radio"/>	02ELEPC02315AM23	0 Percentage EPCG POST EXPORT(NOT FOR IMPORT)	0231003512	15/12/2022	Approved

Showing 1 to 10 of 220 entries Previous **1** 2 3 4 5 ... 22 Next

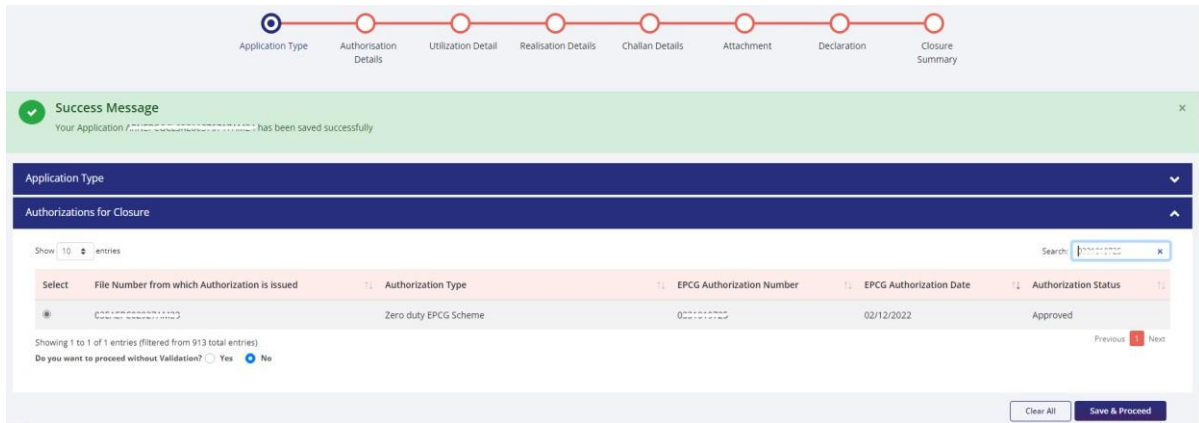
Do you want to proceed without Validation?

Yes No

Do you want to opt for?

Full Script Partial Script

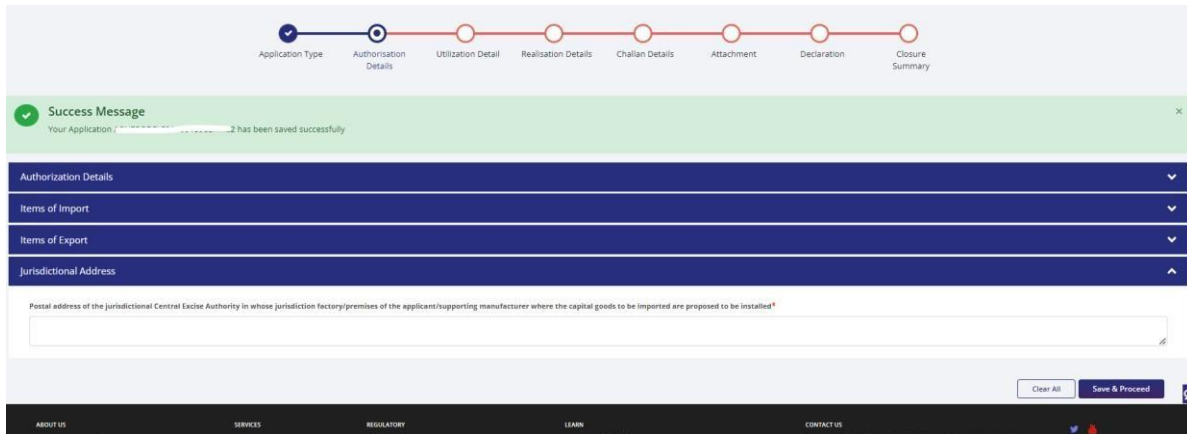
- If the user select the “partial scrip”, user may submit the closure application subsequent time after approval of closure application.



- The user move to the next tab “Authorization Tab”

Authorization Tab:

- Authorization details: Verify it as auto-populated on the screen
- Items of Import: Verify it as auto-populated on the screen
- Items of Export: Verify it as auto-populated on the screen
- Jurisdictional Address: Enter the “Jurisdictional Address” and click on “Save and proceed” button



- Upon clicking Save and proceeding user move to next tab “Utilization details”

Utilization details:

- Items of import- Click on “Search Bill of Entry/ GSTN Invoice” , select them all at once for all imported items and click on “Add” button
- Click on edit icon (pencil) to edit Duty Saved value(in INR) for all imported items separately.

- Item of Export- Click on “Search Shipping bills in Bills Repository” button, select all the required Shipping bills corresponding to each exported item and click on “Add” button.

Details of the Shipping Bill/Invoice										FOB Value/FOR Value									
SNo. of Item	ITC(HS) Code/Service Code	Description of the Item	ITC (HS) Code of the alternate Product	Description of the Alternate Product Item	Type of Export	EO Block Period	Shipping Bill No. / Bill of Export	Port code of registration	Shipping Bill Date	Invoice No.	Invoice Date	Invoice Serial No.	FOB Value/FOR Value (in FC)	Foreign Currency	Exchange rate of FC to INR	FOB Value/ FOR value (in USD normalized)	SubTotal of FOB (in USD)	FOB Value/FOR Value (in INR)	ECCG Claimed?
1	7	E 99	JHGP		Export	1	7		01/02/2022	1	01/02/2022	7	0.00		1009.17	91.74	0.00	6,789.00	

- If the user selected closure of “Post Export EPCG” then additional tab will show “ Post Export Credit scrip”.
- If the user wants to “split scrip” then user will select the option “YES/”NO”

Post Export Credit Scrip(s)

Duty Paid Amount: Number Of Scrip(s):

Do you wish to split scrips?
 Yes No

Show entries

Number Of Scrip	Amount
1	0.00

- **Exports as under for maintenance of average export obligation-** Enter the remarks for “Exports as under for maintenance of average export obligation.”

Closure of EPCG
Last Login: 14-Feb-2022 16:39:40

Application Type | Authorisation Details | Utilization Detail | Realisation Details | Challan Details | Attachment | Declaration | Closure Summary

Success Message
Your Application A... has been saved successfully

Items of Import (including details of installation certificate) | Items of Export | Exports as under for maintenance of average export obligation

I/We further declare that I/we have made exports as under for maintenance of Average Export Obligation:

Sl.No.	Financial Year	Average to be maintained	Average maintained	Details of shipping bills for fulfillment of average export obligation	Relief from Average EO to be fulfilled as per 5.19 of HBP?	Remark
1	2020-21	76,23,541.00	0.00	View/Update	No	ABC
2	2021-22	76,23,541.00	0.00	View/Update	No	xyz

CA/CE Details

[Clear All](#) [Save & Proceed](#)

- **CA/CE Details-** Click on “Add CA/CE Details” button > “Search Appendix” button. Select the details (added via repository) then click on “Attach Appendix” button to continue. Finally, click on “Save and proceed” button

Closure of EPCG
Last Login: 14-Feb-2022 16:39:40

Application Type | Authorisation Details | Utilization Detail | Realisation Details | Challan Details | Attachment | Declaration | Closure Summary

Success Message
Your Application A... has been saved successfully

Items of Import (including details of installation certificate) | Items of Export | Exports as under for maintenance of average export obligation

CA/CE Details

Appendix List

Select Appendix: Enter CA / CE Registration / Membership No.:

[Search Appendix](#)

Show entries

Select	Sl.No.	Application No.	CA/CE Membership Number	Appendix Type	View
No data available in table					

Showing 0 to 0 of 0 entries

[Previous](#) [Next](#)

[Attach Appendix](#)

[Add CA/CE Detail](#)

[Clear All](#) [Save & Proceed](#)

- After save and proceed user move to next tab “Realization details”

Realization details:

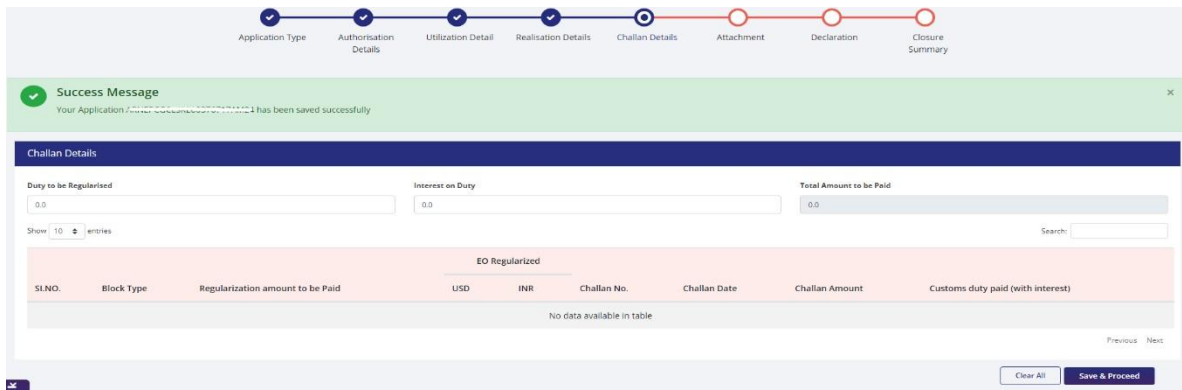
- Click on “Search BRC detail in Repository” button, select all the required BRC corresponding to each exported item and click on “Add” button.

- Export Obligation fulfillment summary- It will be shown, verify it. Click on “Save and Proceed” button to continue

Closure of EPCG
Last Login: 14 Feb 2022 16:39:40

	Initial Fixed		Revised Fixed		Actual DS Value / EO to be fulfilled as per actual DS Value		Utilised Duty Saved Value / EO Fulfilled		Unfulfilled EO to be regularized	
	USD	INR	USD	INR	USD	INR	USD	INR	USD	INR
Duty Saved Value	3,47,777.77	4,83,07,414.76	3,47,777.77	4,83,07,414.76	0.00	0.00	0.00	0.00	0.00	0.00
Export Obligation										
First Block	7,14,444.59	9,64,07,009.09	7,14,444.59	9,64,07,009.09	1,87,443,207.77	2,51,43,207.77	0.00	0.00	5,16,630,799.32	6,82,63,799.32
Second Block	7,14,444.59	9,64,07,009.09	7,14,444.59	9,64,07,009.09	1,87,443,207.77	2,51,43,207.77	0.00	0.00	5,16,630,799.32	6,82,63,799.32
Overall	15,18,887.18	20,11,14,423.85	15,18,887.18	20,11,14,423.85	3,74,886,415.54	5,02,86,415.54	0.00	0.00	10,33,261,598.64	13,65,27,598.64

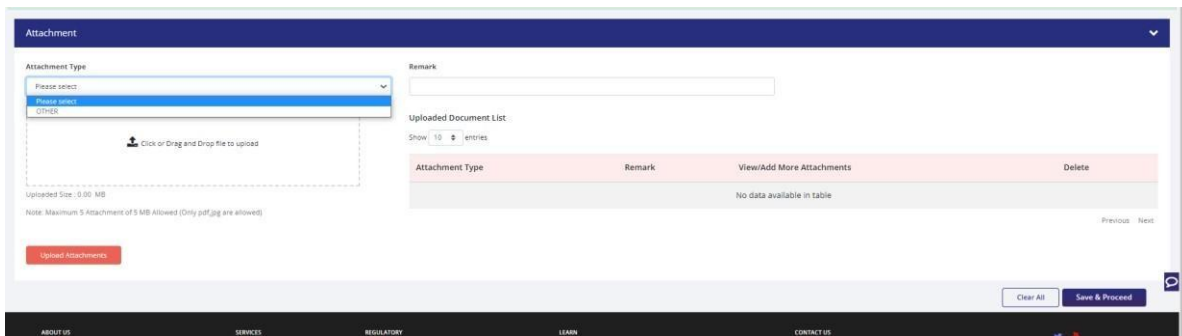
- **Challan Details-** Enter the Challan details(reflected via repository) if you have chosen “Regularization closure” and Export obligation is not fulfilled



- After update the above details user click on Save and proceed to move to next tab. • The next tab is “Attachment”

Attachment

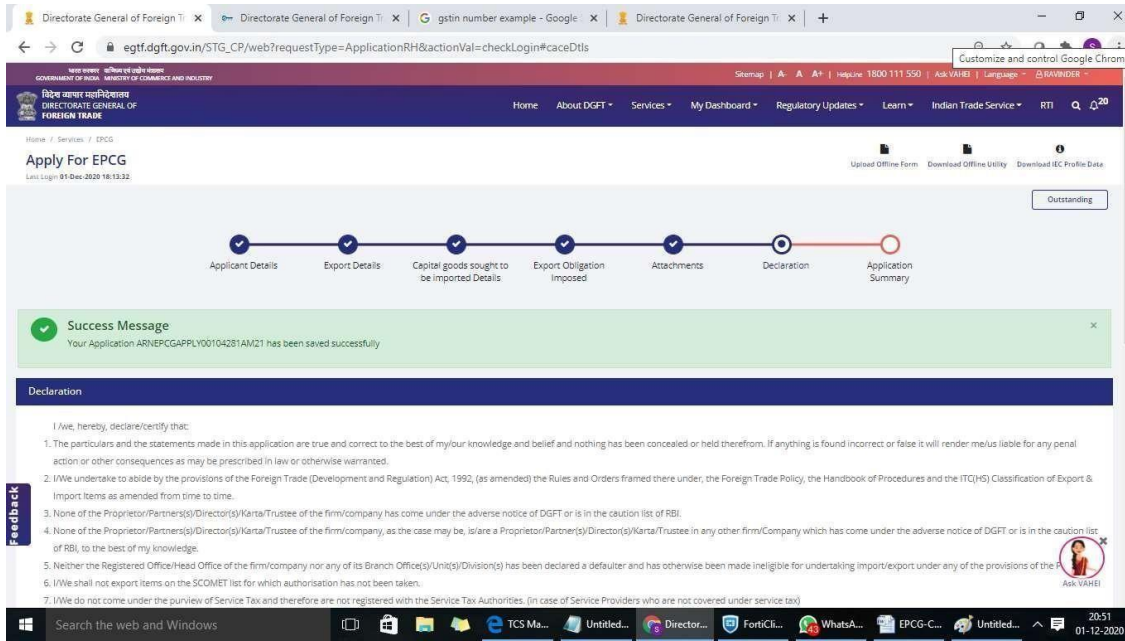
- Select the Attachment type, browse for attachment file and click on “Upload Attachments”



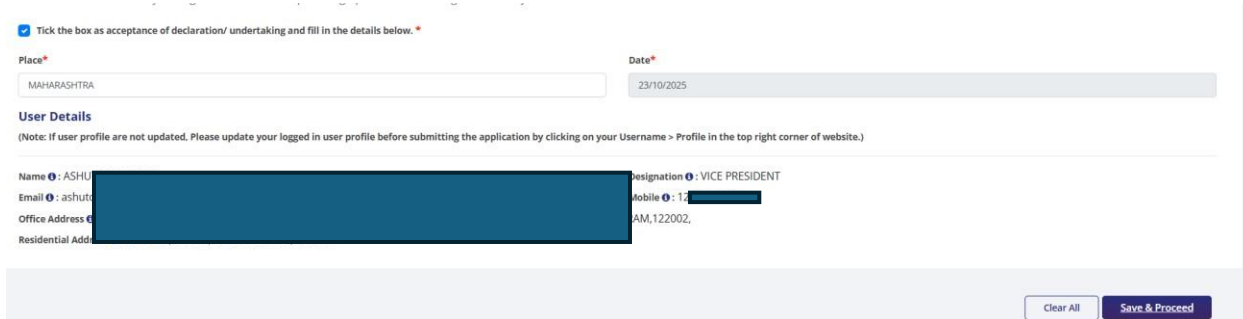
- After upload the Attachment user click on Save and proceed. User move to next tab “Declaration.

Declaration:

- All the declaration points show to the user.

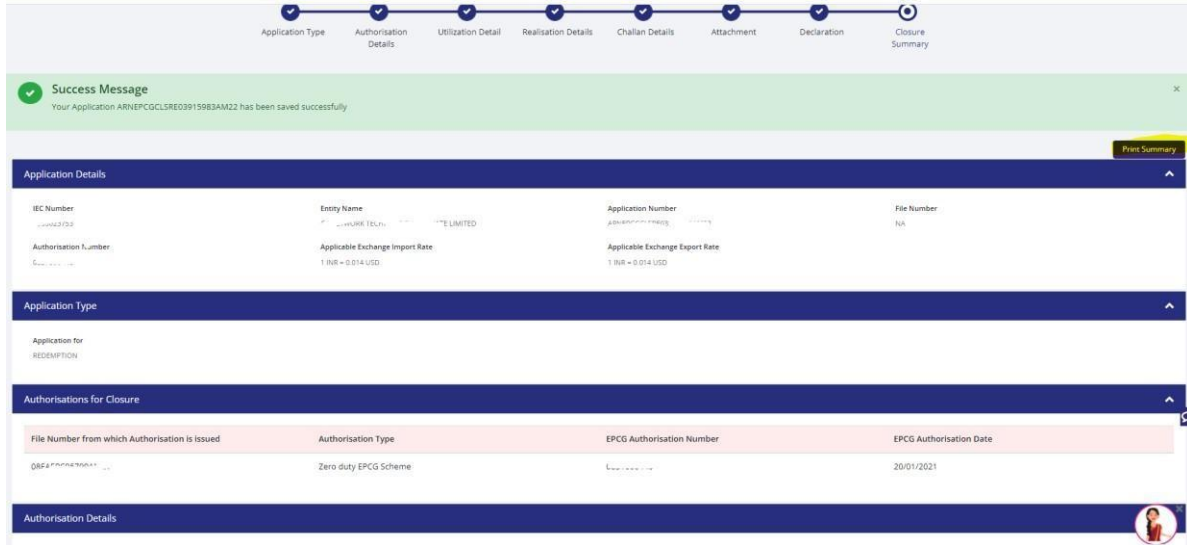


- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.

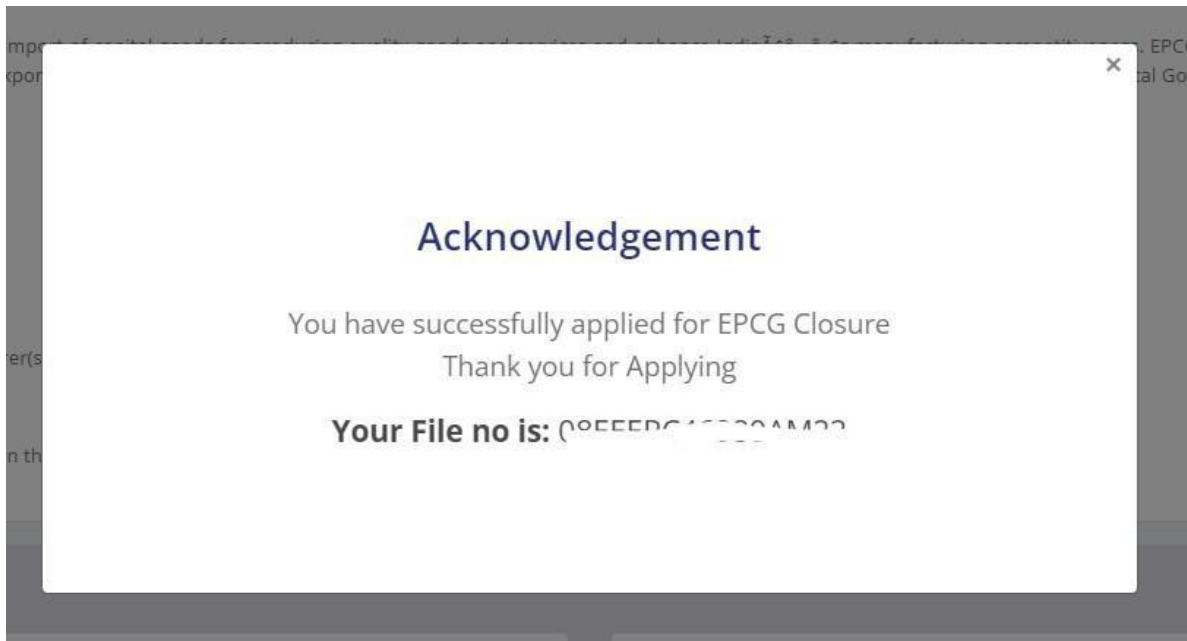


Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button



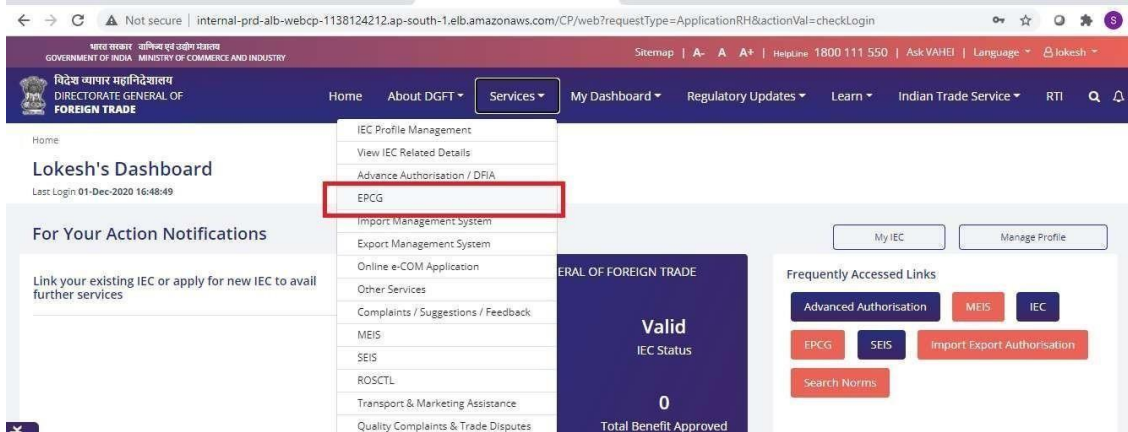
- Digitally sign the application via “sign” button and click on “submit” Button
- After submitting the application , acknowledgement will be generated with the file number. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Closure of EPCG Authorization



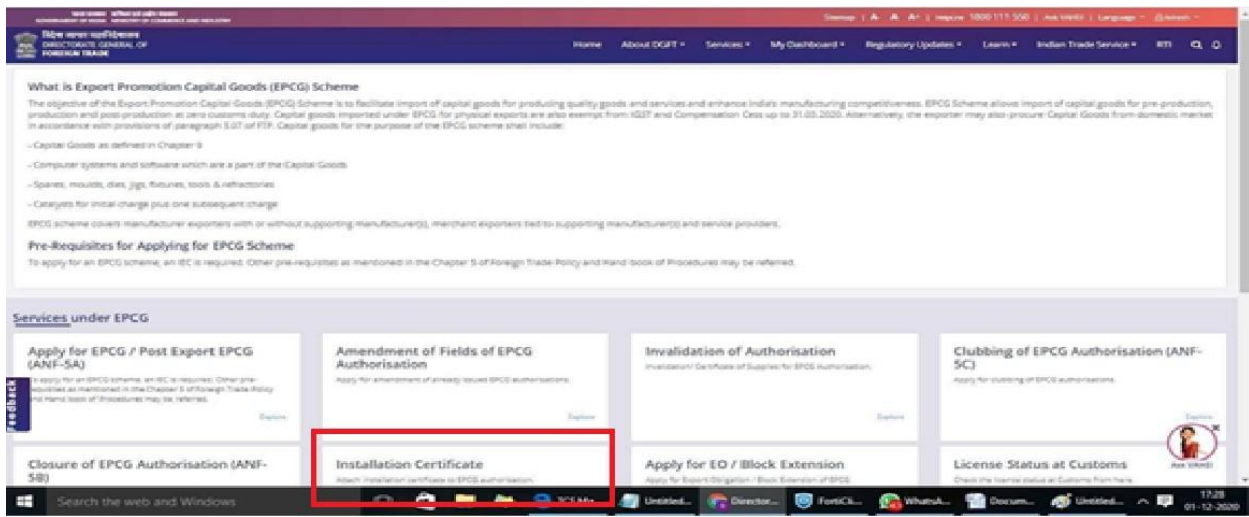
4.6 Installation certificate

Steps to apply for EPCG Installation certificate application

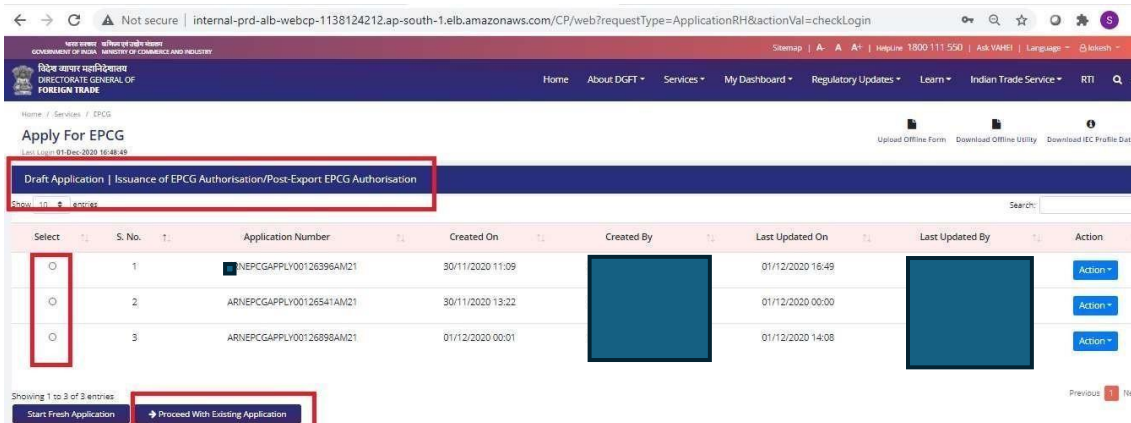
- Login to the portal with the valid credential and click on “service” menu and select “EPCG”



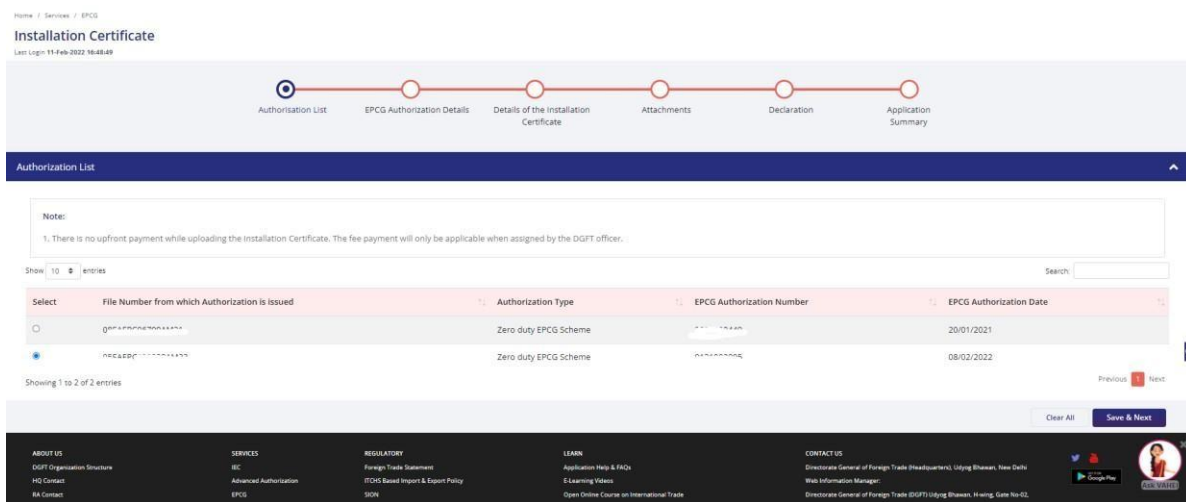
- Upon click “EPCG”, screen will display to user for installation certificate.



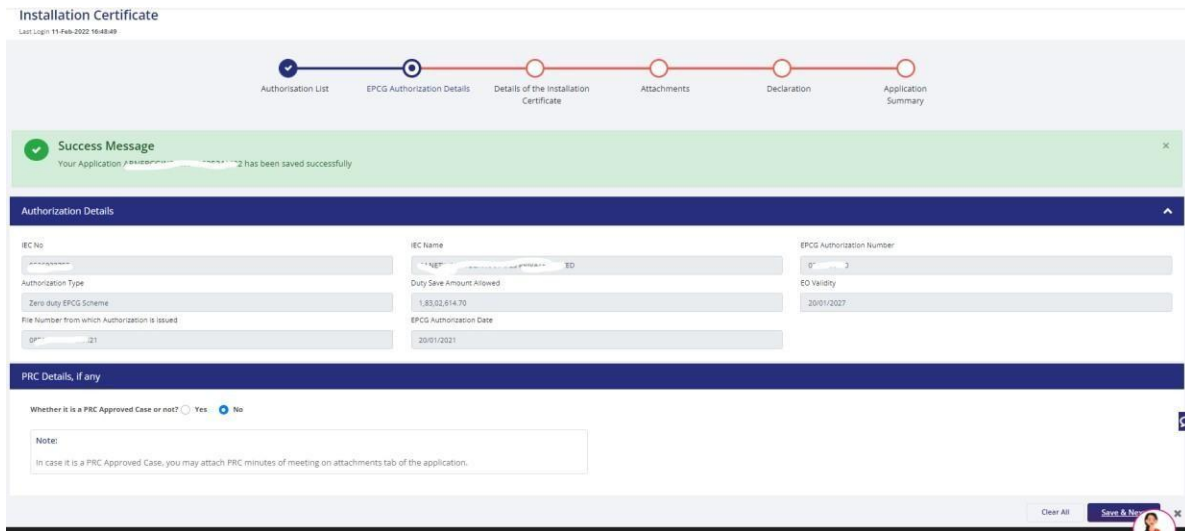
- User select the “Installation certificate by clicking the tile
- User can apply two ways, proceed with draft application or with fresh application.
- If the user wants to proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Exiting application”



- If the user wants to proceed with new application then click on “Start Fresh Application”
- Upon click to “Start fresh application” list of outstanding authorization list will displayed.
- User may select a Authorization from a list of Outstanding Authorizations and click on “Save and Next” Button to continue

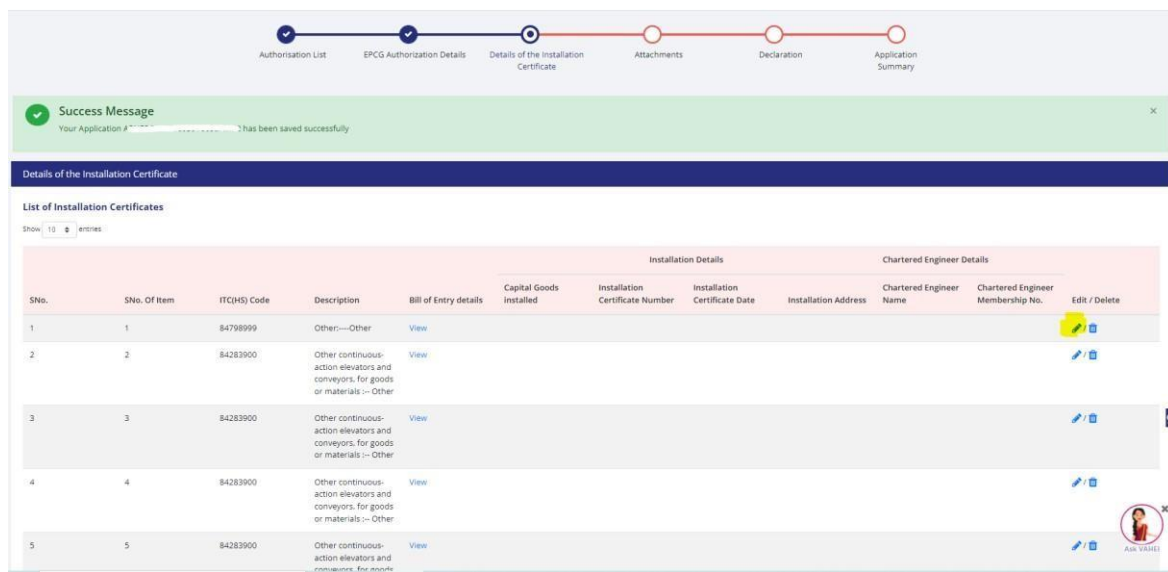


- **EPCG Authorization Details:** Authorization details will be auto populated. Select the radio button whether it is a PRC approved case or not. Click on Save and next button to proceed



Details of Installation Certificate:

- Click on the pencil icon of edit button to attach Bill of Entry/ GSTN invoice from repository and fill other related details.



- Click on the “Search Bill of Entry” button to attach Bill of entry/ GSTN invoice for the imported item. Select the invoice for a particular imported item and click on “Add” button to add the invoices from the repository. This must be done for all the imported items separately

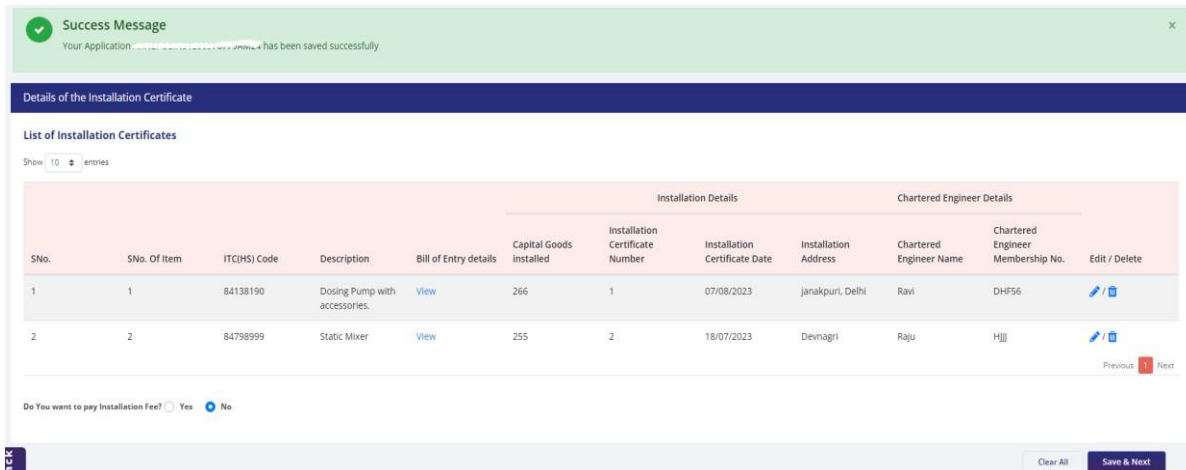
NOTE: Bill of entry/ GSTN invoice will be selected for one item at a time. Do not select the Bill of entries and GSTN invoice all at same time for all the imported items. Doing so will hamper the mapping of an imported items with the BOEs/GSTN invoice and user may stuck while moving forward.

Although if an imported item has multiple BOEs / GSTN invoice , then multiple invoices could be selected

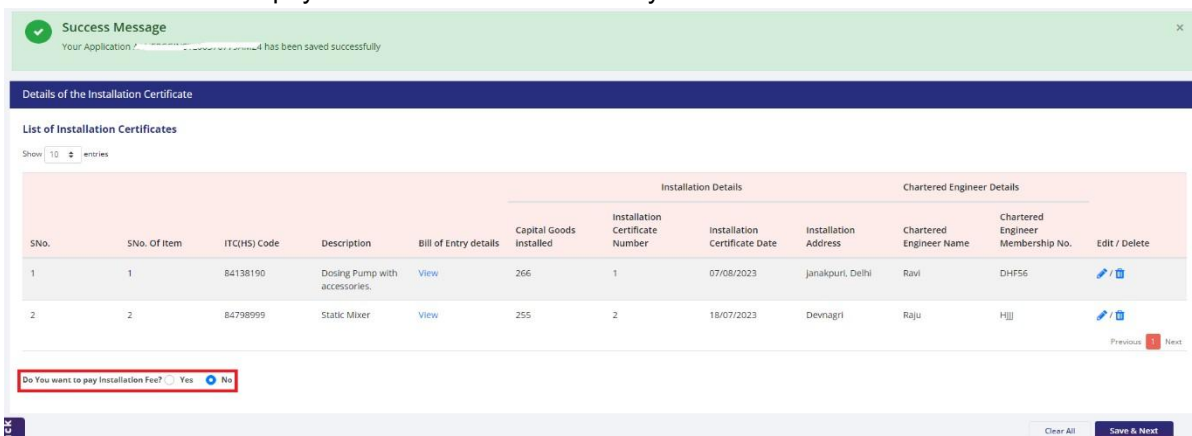
SNo. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Quantity Imported	Unit of measure	Quantity Invalidated	Unit of measure (Invalidated)	Whether Capital goods is restricted for import	Installation Certificate No.	Installation Certificate Date	Bill of Entry No./GST Invoice No./Invoice No.
3	73041190	Stainless Steel Pipes	86.66	METER (MTR)	0.0					9915720
1	90278090	Vaisala HMT 120 - Humidity / Dew Point Transmitter.	5.0	NUMBERS (NOS)	0.0					9916029
2	84000000	Spares and Accessories for above Capital Goods	1.0	NUMBERS (NOS)	0.0					9916029

- Fill the mapping details separately for all the imported items and click on “update” button

- Once done for all the imported items

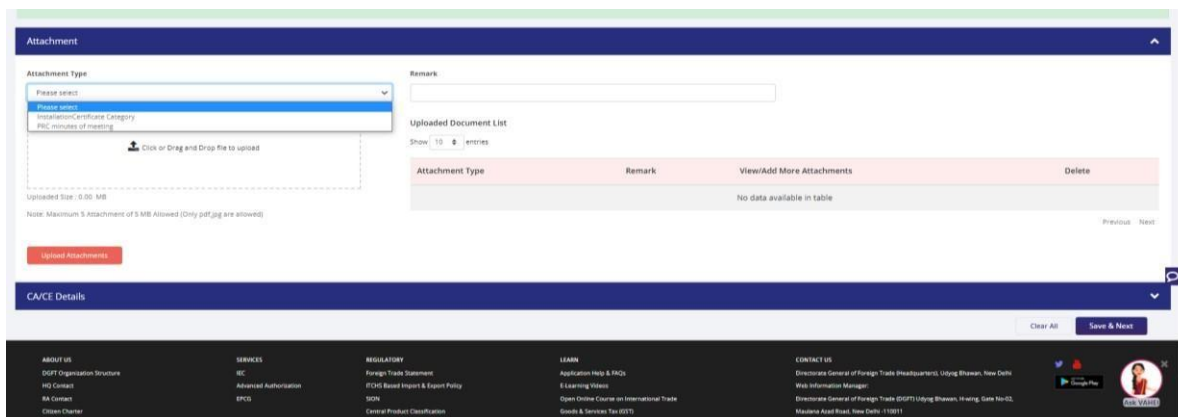


- If user want to pay Installation Fee then select yes and click on “Save and Next” Button

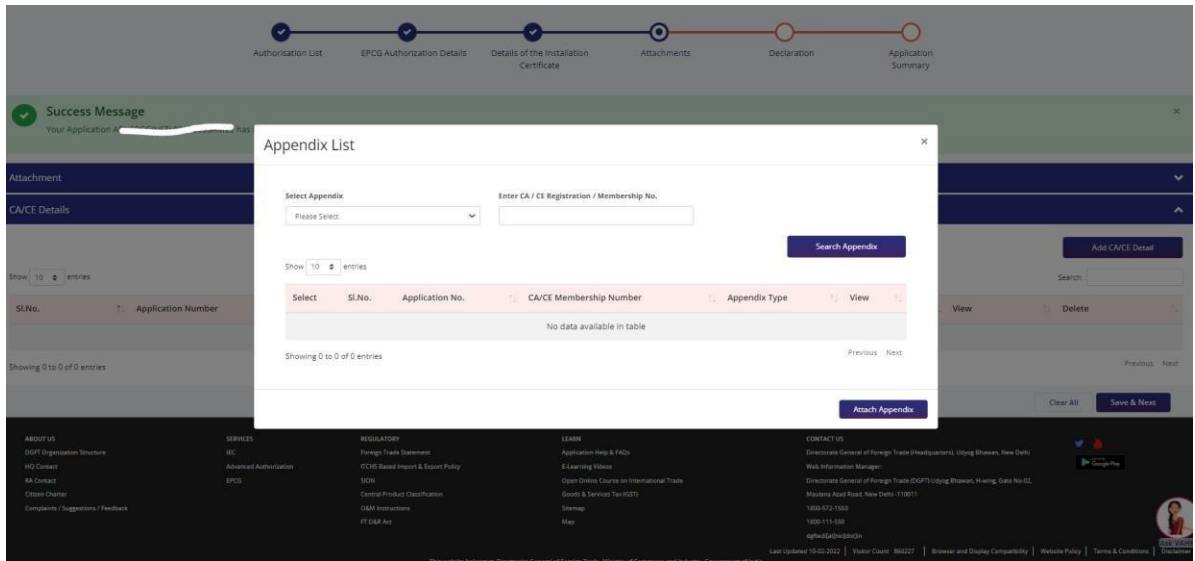


Attachment:

- Select the appropriate Attachment type and upload with remarks

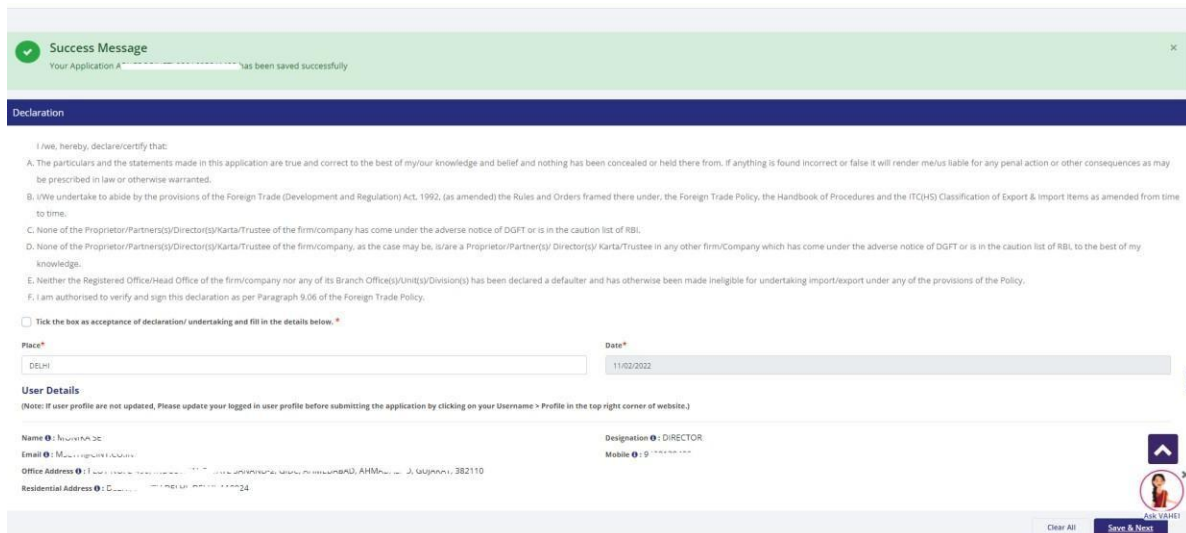


- **CA/CE Details:** User could also provide CA/CE details. “Search Appendix” will show the results added in the repository. Select the Appendix from the list and click on “Attach Appendix”. Finally, click on “Save and Next” button to continue



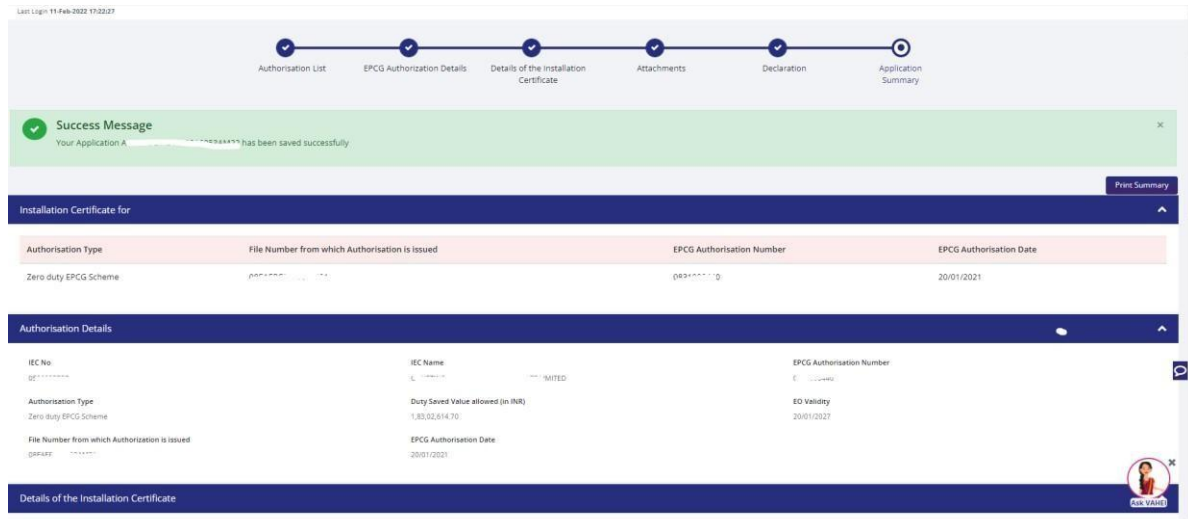
Declaration:

- Accept the declaration and verify the auto-populating user details. Click on “Save and Next” button to continue.

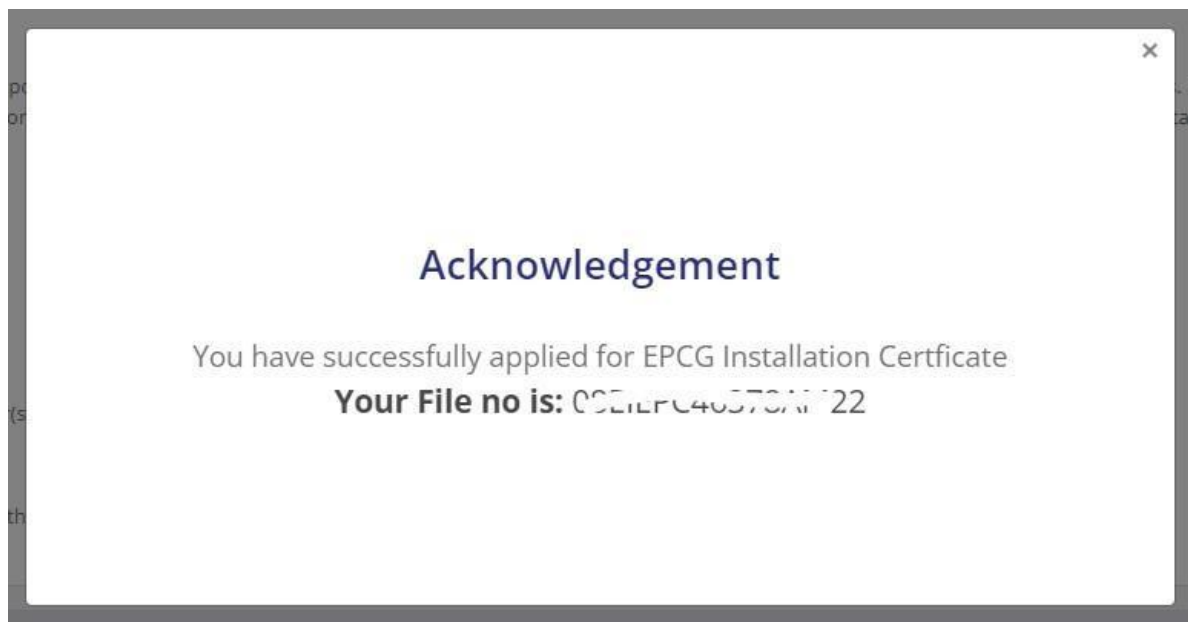


Application Summary:

- Click on “Print Summary” button to view the filled application and download it.



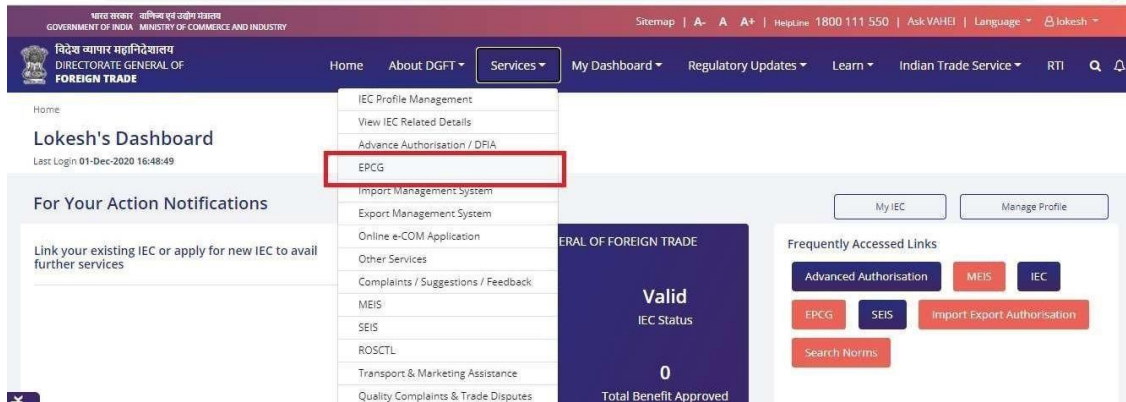
- Digitally sign the application via “sign” button and click on “submit” Button. After submitting the application , acknowledgement will be generated with the file number. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Upload Installation Certificate



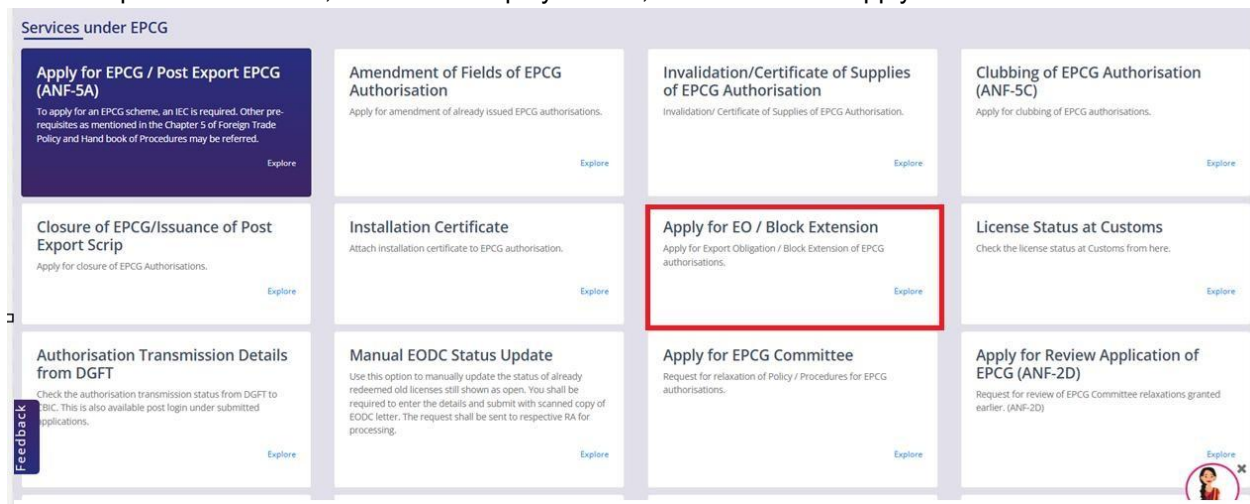
4.7 Apply for EO/Block extension

Steps to apply for EPCG EO/Block extension

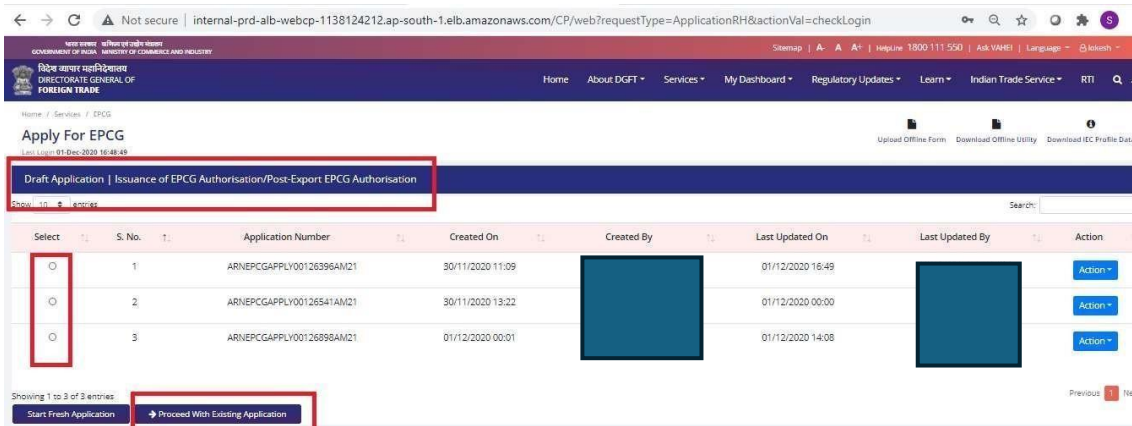
- Login to the portal with the valid credential and click on “service” menu and select “EPCG”



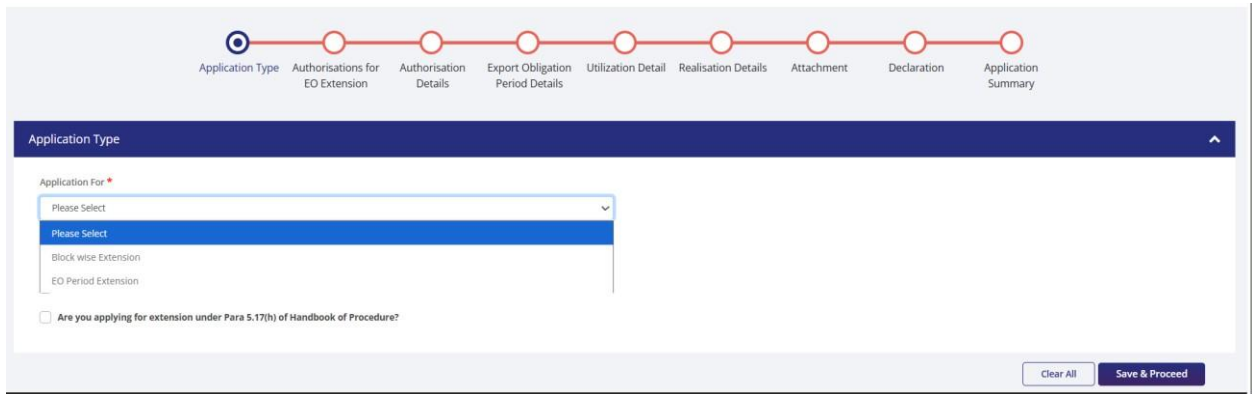
- Upon click “EPCG”, screen will display to user, user select the “Apply for EO/Block extension”



- User select the “Apply for EO/ Block extension” by clicking the tile
- User can apply two ways, proceed with draft application or with fresh application.
- If the user wants to proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Existing application”



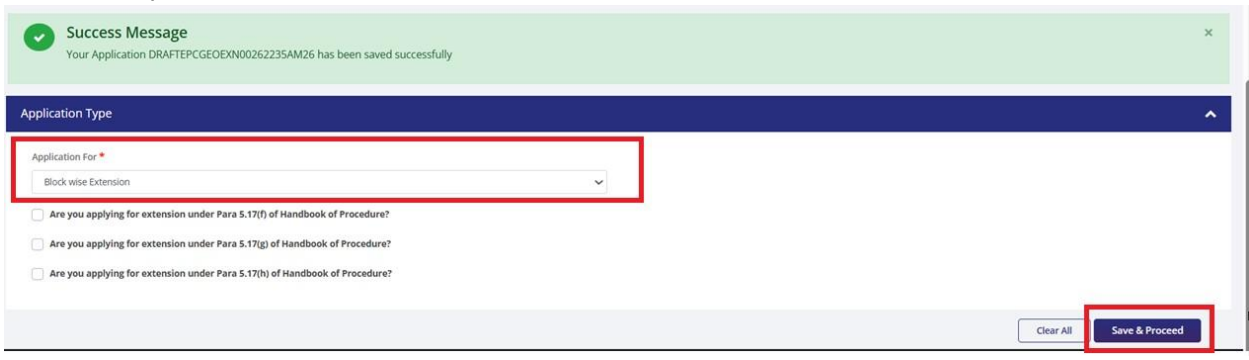
- If the user wants to proceed with new application then click on “Start Fresh Application”
- Upon click to “Start fresh application” screen will displayed to select the application for “Block wise extension/ EO period extension.



- User can select the either one application for EO period extension.

Block wise extension

- User select the Block wise extension from the drop down list of application for and then click on save and proceed to move to the next tab.



EO period extension

- User select the EO period extension from the drop down list of application for and then click on save and proceed to move to the next tab.

Application Type

Application For *

EO Period Extension

Are you applying for extension under Para 5.17(f) of Handbook of Procedure?

Are you applying for extension under Para 5.17(g) of Handbook of Procedure?

Are you applying for extension under Para 5.17(h) of Handbook of Procedure?

Clear All Save & Proceed

- User can select the EO extension under para 5.17(f) of hand book of procedure and click on save and proceed.

Application Type

Application For *

EO Period Extension

Are you applying for extension under Para 5.17(f) of Handbook of Procedure?

Are you applying for extension under Para 5.17(g) of Handbook of Procedure?

Are you applying for extension under Para 5.17(h) of Handbook of Procedure?

Clear All Save & Proceed

- User can select the EO extension under para 5.17(g) of hand book of procedure and click on save and proceed.

Application Type

Application For *

EO Period Extension

Are you applying for extension under Para 5.17(f) of Handbook of Procedure?

Are you applying for extension under Para 5.17(g) of Handbook of Procedure?

Are you applying for extension under Para 5.17(h) of Handbook of Procedure?

Clear All Save & Proceed

- User can select the EO extension under para 5.17(g) of hand book of procedure and click on save and proceed.

Application Type

Application For *

EO Period Extension

Are you applying for extension under Para 5.17(f) of Handbook of Procedure?

Are you applying for extension under Para 5.17(g) of Handbook of Procedure?

Are you applying for extension under Para 5.17(h) of Handbook of Procedure?

Clear All Save & Proceed

- User after select the any one option for EO extension and then click on Save and proceed then user move to next tab Authorization for EO extension.
- User will select the authorization and click on the save and proceed to move to the next tab.
- If it is PRC approved case, user may attach PRC minutes of meeting in the attachments tab of the application. Click on "Save and Proceed" button

Show 10 entries Search:

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	039702100903AM11	EPCG Concessional Duty 03 Percentage	0330027831	19/11/2010
<input type="radio"/>	039702101554AM11	EPCG Concessional Duty 03 Percentage	0330029166	31/03/2011
<input type="radio"/>	039702100319AM12	EPCG Concessional Duty 03 Percentage	0330029861	29/06/2011
<input type="radio"/>	039702100350AM12	EPCG Concessional Duty 03 Percentage	0330029935	06/07/2011
<input type="radio"/>	039702100318AM12	EPCG Concessional Duty 03 Percentage	0330029969	11/07/2011
<input type="radio"/>	039702100508AM12	EPCG Concessional Duty 03 Percentage	0330030278	11/08/2011
<input type="radio"/>	039702100692AM12	EPCG Concessional Duty 03 Percentage	0330030676	26/09/2011
<input type="radio"/>	039702100668AM12	EPCG Concessional Duty 03 Percentage	0330030976	04/11/2011
<input type="radio"/>	039702100840AM12	EPCG Concessional Duty 03 Percentage	0330031043	15/11/2011
<input type="radio"/>	039702100877AM12	EPCG Concessional Duty 03 Percentage	0330031110	22/11/2011

Showing 1 to 10 of 780 entries Previous 1 2 3 4 5 ... 78 Next

- The next tab is **Authorization details**.
- **Authorization details:** will be pre-populated. If it is PRC approved case, user may attach PRC minutes of meeting in the attachments tab of the application. Click on “Save and Proceed” button

- Upon click to save and proceed next tab is **Export Obligation Period Details:**
- **Export Obligation Period Details**
- Details of items for Blockwise will auto-populate. Reason for seeking EO Extension to be provided. Composition fee to be paid will be calculated by the respective RA Officers. Click on “Save and Proceed” button
- If the user select the option for “EO period extension” then option will provide to the user for select the 1 year or 2 year extension from the drop down list.

^
Details of item for EO Extension

Add Indigenous Item Details

Applying for EOP extension 1 or 2 of year *

1 Year

First Block					
Initial EO Period for first block	Extended EO Period (for first block), valid upto (as allowed by RA)	Extended EO Period (for first block), valid upto (as allowed by DGFT Hqrs.)	Extension in EO Period applied upto (for first block)	Specific EO endorsed on the Authorization (for first Block)	Specific EO fulfilled (for first block)
01/05/2028				30,000.00	0.00

- If the user select the option EO period extension under para **Para 5.17(f) of Handbook of Procedure** then option will provide to the user for select the 1 year or 2 year extension from the drop down list.

^
Details of item for EO Extension

Add Indigenous Item Details

Applying for EOP extension 1 or 2 of year *

1 Year

First Block					
Initial EO Period for first block	Extended EO Period (for first block), valid upto (as allowed by RA)	Extended EO Period (for first block), valid upto (as allowed by DGFT Hqrs.)	Extension in EO Period applied upto (for first block)	Specific EO endorsed on the Authorization (for first Block)	Specific EO fulfilled (for first block)
01/05/2028				30,000.00	0.00

- After select the option 1 or 2 year extension, user then select the option “Payment to be made” or “Enhancement in export obligation imposed”

Reason for seeking EO Extension *

Please Select*

Payment to be made
 Enhancement in export obligation imposed

Enhancement in export obligation imposed in INR (System Calculated): 72,000.00

Enhancement in export obligation imposed in USD(System Calculated): 800.00

Clear All
Save & Proceed

- After select any one of the options user click on Save and proceed to move to next tab.
- If the user select the EO period extension under **Para 5.17(g) of Handbook of Procedure**, then user select the date for extension from calendar.

First Block					
Initial EO Period for first block	Extended EO Period (for first block), valid upto (as allowed by RA)	Extended EO Period (for first block), valid upto (as allowed by DGFT Hqrs.)	Extension in EO Period applied upto (for first block)	Specific EO endorsed on the Authorization (for first Block)	Specific EO fulfilled (for first block)
01/05/2028				30,000.00	0.00

- If the user select the EO period extension under **Para 5.17(h) of Handbook of Procedure**, then user select the date for extension from calendar.

First Block					
Initial EO Period for first block	Extended EO Period (for first block), valid upto (as allowed by RA)	Extended EO Period (for first block), valid upto (as allowed by DGFT Hqrs.)	Extension in EO Period applied upto (for first block)	Specific EO endorsed on the Authorization (for first Block)	Specific EO fulfilled (for first block)
01/05/2028				30,000.00	0.00

- User after provide the above details provide remarks for reason for seeking EO extension then click on save and proceed.
- Upon click on save and proceed user move to next tab utilization tab.

Utilization tab

- **Item of Import-** Click on search bill of entry/ GSTN invoices select them all at once for all imported item and click on “Add” button.

- **Item of Export-** Click on “Search Shipping bills in Bills Repository” button, select all the required Shipping bills corresponding to each exported item and click on “Add” button.

Details of the Shipping Bill/Invoice										FOB Value/FOR Value										
SNO.	Item	ITC(HS) Code	Description of the Item	ITC (HS) Code of the Alternate Product	Description of the Alternate Product Item	Type of Export	EO Block Period	Shipping Bill No. / Bill of Export	Port code of registration	Shipping Bill Date	Invoice No.	Invoice Date	Invoice Serial No.	FOB Value/FOR Value (in FC)	Foreign Currency	Exchange rate of FC to INR	FOB Value/ FOR value (in USD normalized)	SubTotal of FOB (in USD)	FOB Value/FOR Value (in INR)	ECCG Claimed?
1	7	99	JHGF			Export	1	7		01/02/2022		01/02/2022	7	0.00		1000.17	91.74	0.00	6.789.00	

- After update the details user click on “Save & proceed” to move to next tab. The next tab is “Realization tab”

Realization Tab:

- Click on “Search BRC detail in Repository” button, select all the required BRC corresponding to each exported item and click on “Add” button.

Realisation Details

Search BRC Detail in Repository

Show 10 entries

Sl.NO.	Shipping Bill No.	Port of registration	Shipping Bill Date	eBRC Number	Date of Realisation	Realised Value (in INR)	Realised Value (in USD)	Edit/ Delete
No data available in table								

Showing 0 to 0 of 0 entries

Total Realised Value (in INR) 0.00

Total Realised Value (in USD) 0.00

- After update the details user click on save and proceed to move to next tab. The next tab is Attachment.

Attachment:

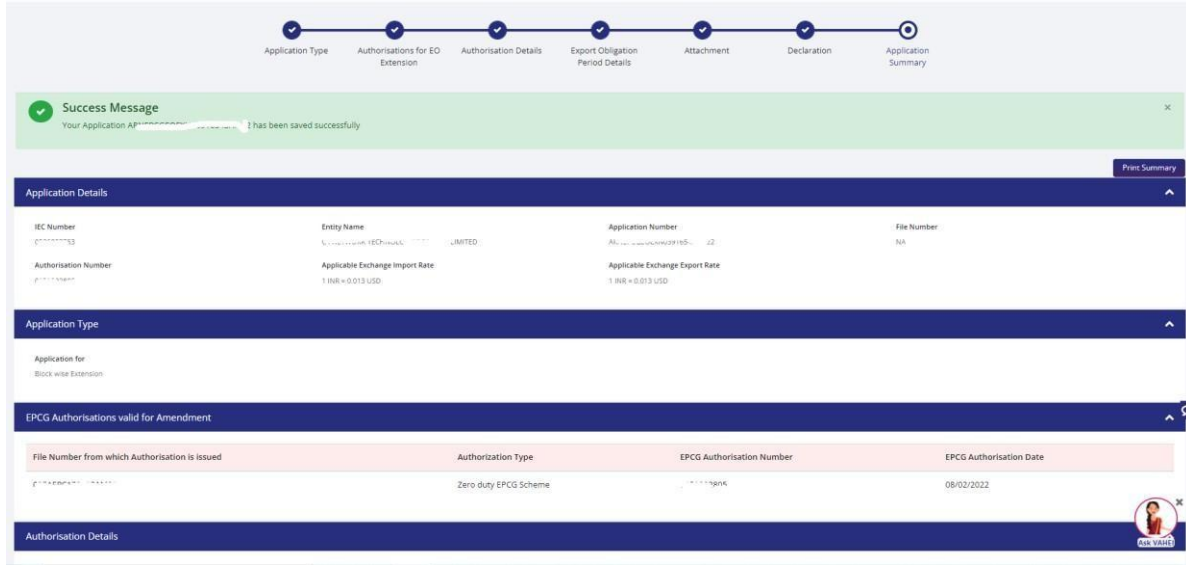
- Select the Attachment type and upload with remarks. Click on “Save and Proceed” button to continue.
 - Select PRC minutes of meeting if it is a PRC approved case.

Declaration:

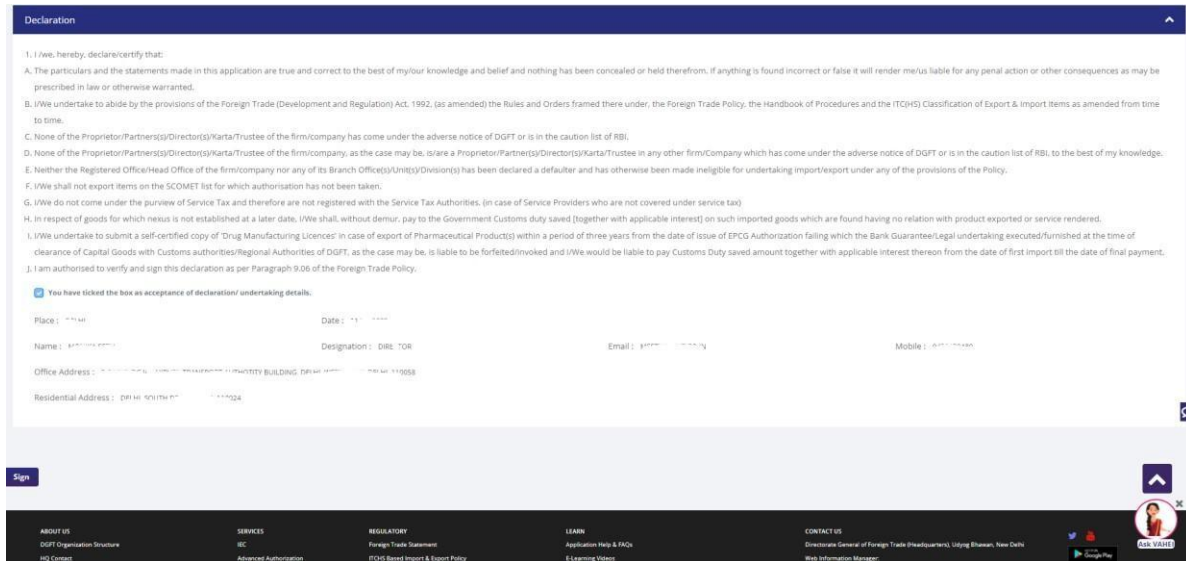
- Tick the box as acceptance of declaration. Click on “Save and Proceed” button to continue.

Application Summary:

- Click on the “Print Preview” button to view the details of filled application and download the application



- User needs to digitally sign the application via “sign” button and then click on “submit” button.



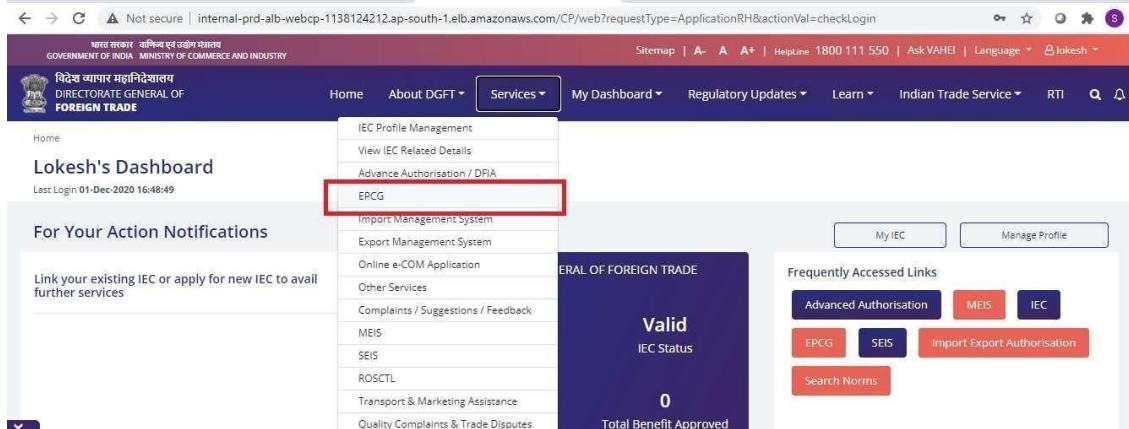
- After submitting the application, acknowledgement with the file number will be generated. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “EO Extension of EPCG”.



4.8 Annual Reporting of EO fulfillment

Steps to apply for Annual Reporting of EO Fulfillment

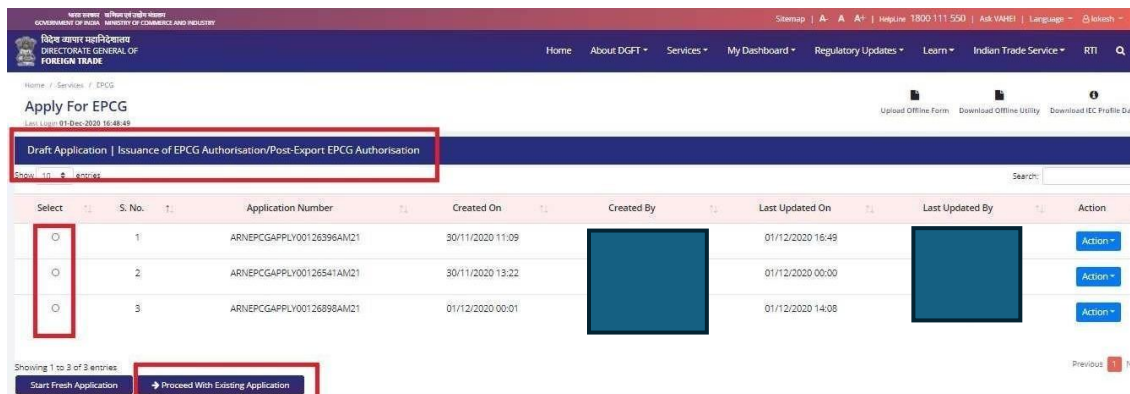
- Login to the portal with the valid credential and click on “service” menu and select “EPCG”



- Upon click “EPCG”, screen will display to user, user select the “Annual reporting of EO Fulfillment”



- User select the “Annual Reporting of EO Fulfilment” by clicking the tile
- User can apply two ways, proceed with draft application or with fresh application.
- If the user wants to proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Existing application”



- If the user wants to proceed with new application then click on “Start Fresh Application”
- Upon click to “Start fresh application” screen will displayed “EPCG Authorizations valid for Reporting Of EO Fulfilment”.
- User select the authorization from the list and click on save and proceed.

EPCG Authorizations valid for Reporting Of EO Fulfilment

Show 10 entries Search:

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	03EAEP00445AM26	Zero duty EPCG Scheme	0131004697	03/06/2025
<input type="radio"/>	24EAEP00058AM26	Zero duty EPCG Scheme	0131004677	27/05/2025
<input type="radio"/>	24EAEP00056AM26	Zero duty EPCG Scheme	0131004663	30/04/2025
<input type="radio"/>	09EAEP00146AM25	Zero duty EPCG Scheme	0931002295	23/07/2024
<input type="radio"/>	09EAEP00139AM25	Zero duty EPCG Scheme	0931002292	23/07/2024
<input type="radio"/>	09EAEP00138AM25	Zero duty EPCG Scheme	0931002291	01/05/2024
<input type="radio"/>	03EAEP00339AM24	Zero duty EPCG Scheme	0331026114	20/11/2023
<input type="radio"/>	03EAEP00334AM24	Zero duty EPCG Scheme	0331026113	17/11/2023
<input type="radio"/>	03EAEP00323AM24	Zero duty EPCG Scheme	0331026112	17/11/2023
<input type="radio"/>	03EAEP00308AM24	Zero duty EPCG Scheme	0331026111	11/10/2023

Showing 1 to 10 of 798 entries

Previous 1 2 3 4 5 ... Ask VAHEI

Class All Save & Proceed

- Upon click to save and proceed user move to next tab “Authorization Tab. **Authorization details Tab**

- Authorization validity dated is shown in a tabular structure basically the initial and revised one (if any). The user select the Annual Reporting year from the drop down list then click on “Save and proceed”.

Authorization Details

EPCG Authorization Number: 00E1X05607 Date of issuance of Authorization: 01/09/2021

Custom Notification Number: 15/2015

Annual Reporting Year*: 2022-23

Authorisation Validity dates

	Initial	Revised
Import Validity	01/09/2023	01/09/2023
Export Obligation Period	First Block	01/09/2025
	Second Block	01/09/2027
	Overall	01/09/2027

Authorisation Export Obligation values

- User select the option of Whether it is a PRC Approved Case or not? - YES/ NO
- If the user select the YES then update the details and click on save and proceed to move to next tab.

EPCG Committee/PRC Details

Whether it is a PRC Approved Case or not? Yes No

Note:
In case it is a PRC Approved Case, you may attach PRC minutes of meeting on attachments tab of the application.

PRC file number

PRC case number *

PRC meeting number *

PRC meeting date *

- If the user selects “NO” then click and save and proceed to move to next tab. The next tab is **Details of EO fulfillment** tab.

Details of EO fulfillment: Data in this tab automatically updated. User will verify the details available then click on save and proceed to move to the next tab

- **Item of Import:** User can add the BOE by search and click on ADD button.

ITC

Description of Capital goods to be imported

Whether Capital goods is restricted for import Yes No

Quantity of Import

Unit of measure

Quantity Invalidated

Unit of Measure (Invalidated)

Installation Certificate No.

Installation Certificate Date

Bill of Entry No./GST Invoice No.*

Bill of Entry Date/GST Invoice Date

Invoice Serial No.

CF value of imports/deemed imports (INR)

Supply Date

Duty saved value (in INR)*

Duty saved value (in USD)

- User tick the box if no import made by the user.

Total CIF Value (in INR)

Total Duty Saved Value (in INR)

Please check in case there has been no Imports done against this license.

Item of Export- User can add the Shipping bills by search and click on ADD button

Items of Export

Shipping Bill Number * Shipping Bill Date * Port Code *

ITC(HS) Code/Service Code * Description of the Item

ITC (HS) Code of the alternate Product Description of the Alternate Product Item

Shipping Bill No. / Bill of Export * Port code of registration Shipping Bill Date

Invoice No. Invoice Date Invoice Serial No.

FOB Value/FOR Value (in FC) Foreign Currency FOB Value/ FOR value (in USD normalized)

FOB Value/FOR Value (in INR) Type of Export EO Block Period

ECGC Claimed?
 Yes No

Exchange rate of FC to INR (as per date of issuance of authorization)

- User tick the box if no import made by the user.

show 10 entries

Details of the Shipping Bill/Invoice										FOB Value/FOR Value							
SNo.	SNo. Of Item	ITC(HS) Code/Service Code	Description of the Item	ITC (HS) Code of the alternate Product	Shipping Bill No. / Bill of Export	Port code of registration	Shipping Bill Date	Invoice No.	Invoice Date	Invoice Serial No.	FOB Value/FOR Value (in FC)	Foreign Currency	Exchange rate of FC to INR	FOB Value/ FOR value (in USD normalized)	SubToal of FOB (in USD)	FOB Value/FOR Value (in INR)	Edit/ Delete
No data available in table																	

Previous Next

Total FOB Value/FOR Value (in INR) Total FOB Value/FOR Value (in USD)

Please check in case there has been no Exports done against this license.

- User update the export as under for maintenance of average export obligation.
- User select t the ticked the box in case no annual EO to be maintained.

Exports as under for maintenance of average export obligation

I/we further declare that I/we have made exports as under for maintenance of Average Export Obligation:

Sl.No.	Financial Year	Average to be maintained (in INR)	Average maintained (in INR)	Details of shipping bills for fulfillment of average export obligation	Relief from Average EO to be fulfilled as per 5.19 of HBP?	Remark
1	2021-22	31,12,66,21,447.33	0.00	<input type="button" value="View/Update"/>	<input type="text" value="No"/>	<input type="text"/>
2	2022-23	31,12,66,21,447.33	0.00	<input type="button" value="View/Update"/>	<input type="text" value="No"/>	<input type="text"/>
3	2023-24	31,12,66,21,447.33	0.00	<input type="button" value="View/Update"/>	<input type="text" value="No"/>	<input type="text"/>
4	2024-25	31,12,66,21,447.33	0.00	<input type="button" value="View/Update"/>	<input type="text" value="No"/>	<input type="text"/>
5	2025-26	31,12,66,21,447.33	0.00	<input type="button" value="View/Update"/>	<input type="text" value="No"/>	<input type="text"/>

Please check in case there is no Annual EO to be maintained.

- After update the above details user click on save and proceed to move to the next tab.

Realization details;

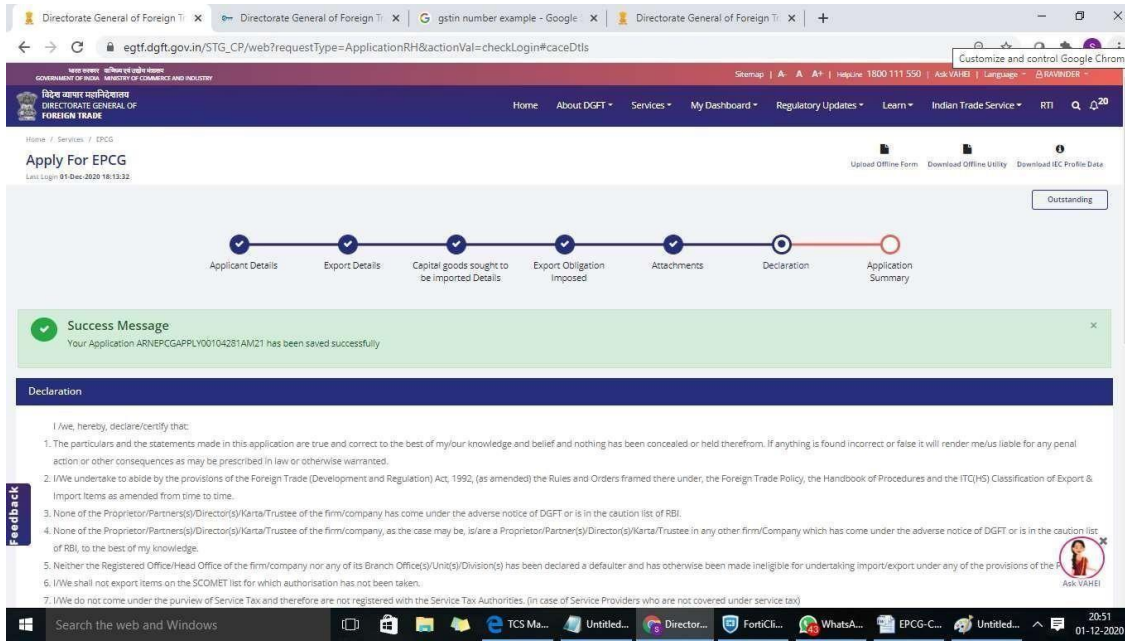
- Click on “Search BRC detail in Repository” button, select all the required BRC corresponding to each exported item and click on “Add” button.

- After update the details user click on save and proceed to move to next tab. The next tab is Attachment.
- Select the Attachment type, browse for attachment file and click on “Upload Attachments”

- After upload the Attachment user click on Save and proceed. User move to next tab “Declaration”.

Declaration:

- All the declaration points show to the user.



- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.

Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

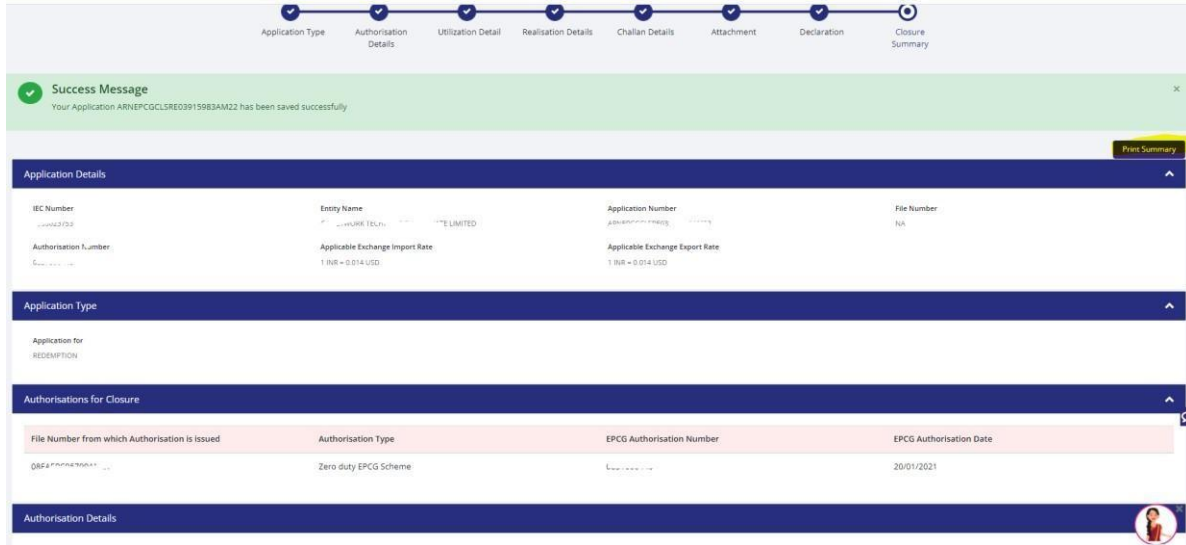
Place* Date*

User Details
 (Note: If user profile are not updated. Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name Designation
 Email Mobile
 Office Address
 Residential Address

Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button

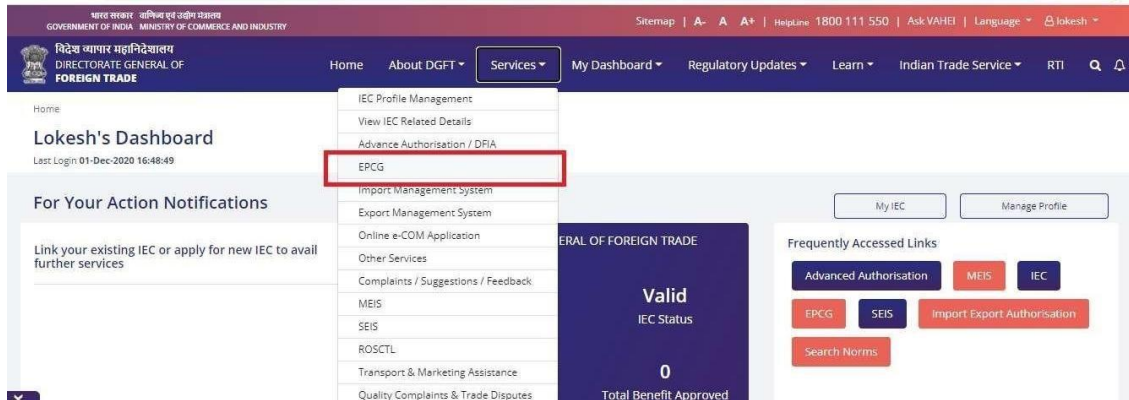


- Digitally sign the application via “sign” button and click on “submit” Button
- After submitting the application , acknowledgement will be generated with the file number. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Annual reporting of EO fulfillment.

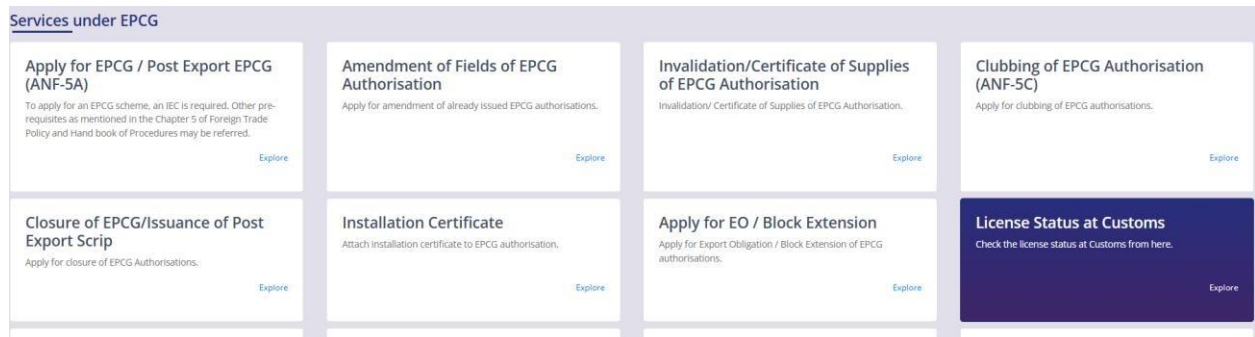


4.9 License status at custom

- Login to the portal with the valid credential and click on **“service”** menu and select **“EPCG”**



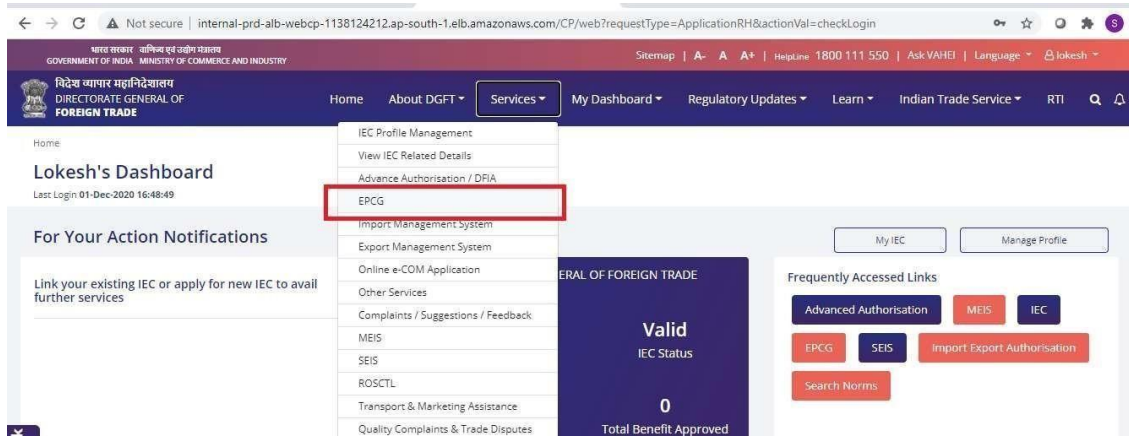
- Upon click **“EPCG”**, screen will display to user, user select the **“License status at custom”**



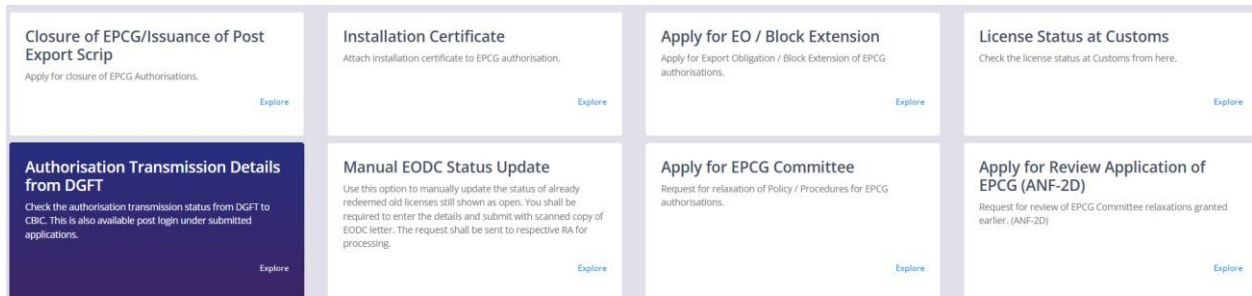
- User click the “License status at custom” upon click redirect to “custom site. • User check the license status from the custom site

4.10 Authorization transmission details from DGFT

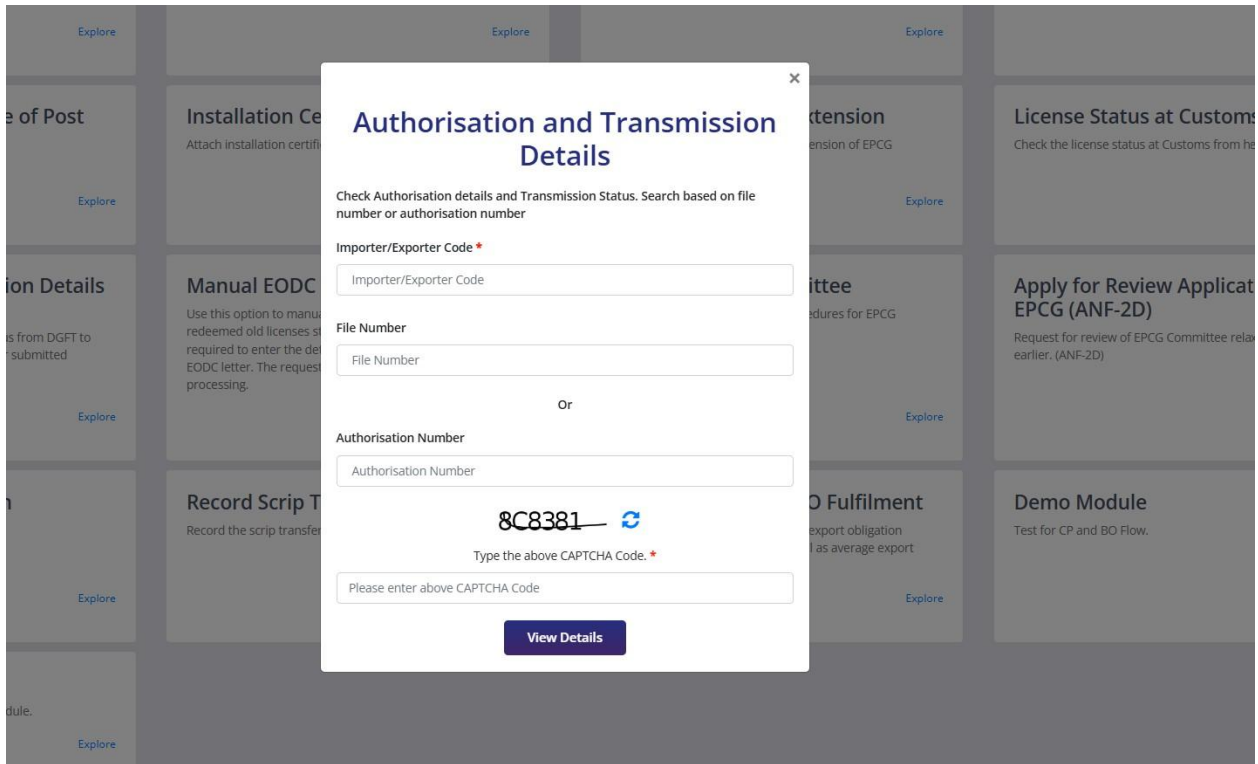
- Login to the portal with the valid credential and click on “service” menu and select “EPCG”



- Upon click “EPCG”, screen will display to user, user select the “Authorization transmission details from DGFT”



- User click on “Authorization transmission details from DGFT, upon click screen will display to user.
- User provide IEC number and license number and click on “View details”



- Upon provide the details screen will display to user. This screen is only for information purposes.
- User will get the transmission details.

Authorisation Life Cycle

Note: Authorisation lifecycle is as available in the new system only. This will not be available for authorisations issued in the old application.

Show entries Search:

RA Name	File Number	Process Name	File Date	Action
RA LUDHIANA	30EEPC00087AM26		24/10/2025	
	-		23/03/2025	Import Validity Expired

Showing 1 to 2 of 2 entries Previous **1** Next

Transmission Details ▼

Transmission Response Status Codes ▼

4.11 Manul EODC Status update

Pre-conditions for applying for Manual EODC

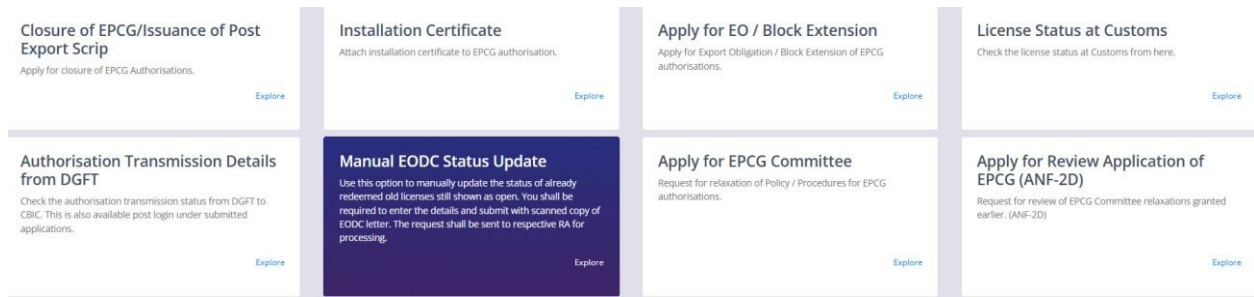
- The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
- E-Sign and DSC are enabled for submission.
- You must be logged into the DGFT customer portal and authorized to draft and submit applications.

Steps to apply for Manul EODC

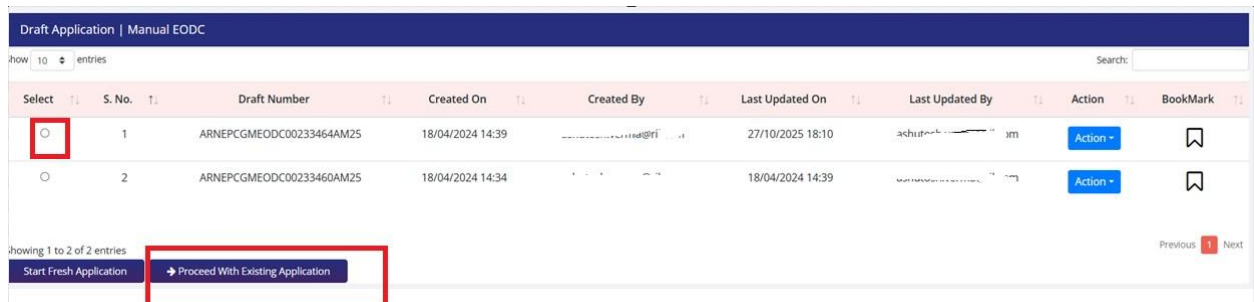
- Login to the portal with the valid credential and click on “**service**” menu and select “**EPCG**”

The screenshot displays the DGFT Customer Portal interface. At the top, there is a navigation bar with the following items: Home, About DGFT, Services (highlighted), My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. A dropdown menu is open under 'Services', listing various options: IEC Profile Management, View IEC Related Details, Advance Authorisation / DRIA, EPCG (highlighted with a red box), Import Management System, Export Management System, Online e-COM Application, Other Services, Complaints / Suggestions / Feedback, MEIS, SEIS, ROSCTL, Transport & Marketing Assistance, and Quality Complaints & Trade Disputes. The main content area shows 'Lokesh's Dashboard' with a 'Valid IEC Status' indicator and a 'Total Benefit Approved' of 0. There are also buttons for 'My IEC' and 'Manage Profile', and a 'Frequently Accessed Links' section with buttons for 'Advanced Authorisation', 'MEIS', 'IEC', 'EPCG', 'SEIS', 'Import Export Authorisation', and 'Search Norms'.

Upon click “EPCG”, screen will display user, user select the Manul EODC



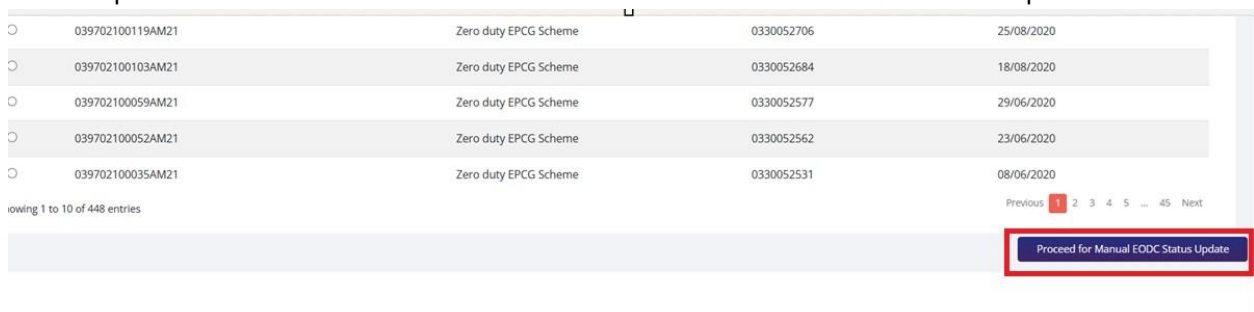
- User can apply two ways, proceed with draft application or with fresh application.
- If the user wants to proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Existing application



- If the user wants to proceed with new application then click on “Start Fresh Application.
- Upon click “Start fresh application” screen of List of licenses displayed to the user.
- User select the licenses from the list.



- Upon select the license from the list user click on “Proceed for manual EODC update”



-
- Upon click to “Proceed manual EODC update” “Manual EODC screen will displayed to user.

The screenshot shows a navigation bar with tabs: Closure Authorisations, Manual EODC, Attachment, Declaration, and EODC Summary. A green success message banner reads: "Success Message: Your Application ARNEPCGMEODC00233464AM25 has been saved successfully". Below this is the "EODC Authorisation Details" section with the following fields:

IEC	Firm Name	Branch
	INDIA EXPORT PROMOTION BOARD	368
Scheme	Scheme Code	Port of Registration
Zero duty EPCG Scheme	12	JNCH, NHAVA SHEVA, TAL:URAN, DIST:RAIGAD-400707
Authorisation Number	Issue Date	Issued by

- User select the either “YES” or “NO” for Authorization already redeemed. If user select “YES”
- User update the redemption date and duty paid in INR.

The screenshot shows the "Manual EODC Flag" form. The "Manual EODC Flag" is set to "Yes". The "Authorisation already redeemed" field has "No" selected. The "EO Fulfilled" field has "Yes" selected. The "Redemption Date" field contains "01/05/2023" and the "Duty Paid in INR" field contains "1000000000". The "Opted For" section has "Redemption (EODC)" selected. A note at the bottom states: "Note: - If authorisation is already redeemed, your application request shall be submitted to the applicable RA Office for processing. Once approved, the authorisation shall be marked as closed in the system. - If authorisation is not redeemed, your application shall be submitted to DGFT HQ for validation and once it is approved by DGFT HQ you shall be able to proceed to submit the application again for manual EODC status update from RA."

-
- If the user select “NO” User update the Duty paid in INR and provide remarks.

The screenshot shows the "Manual EODC Flag" form. The "Manual EODC Flag" is set to "Yes". The "Authorisation already redeemed" field has "No" selected. The "EO Fulfilled" field has "Yes" selected. The "Duty Paid in INR" field is empty. The "Remarks" field contains "test". The "Opted For" section has "Redemption (EODC)" selected. A note at the bottom is present.

- User after update the above details click on “Save and next”
- The next tab is “Attachment”, user provide the relevant document and upload and click on “Save and next”

✔ **Success Message**
Your Application ARNEPCGMEOCD00233464AM25 has been saved successfully

Attachment

Attachment Type
Please select

Remark

Click or Drag and Drop file to upload

Uploaded Size : 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Uploaded Document List
Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Upload Attachments

Note:

- If claimed authorisation is already redeemed, copy of redemption letter to be mandatorily provided.
- Authorisation letter copy and TR6 Challan details copy, if paid earlier, to be provided for easy reference.

Clear All Save

Declaration:

- All the declaration points show to the user.

The screenshot shows the 'Apply For EPCG' application process. The progress bar indicates that the 'Declaration' step is the current active step. A success message is visible above the declaration form, stating that the application ARNEPCGAPPLY00104281AM21 has been saved successfully. The declaration form contains several numbered points for the user to declare or certify.

- User select the check box, the user details are populated below the declaration. User click on save and next to move to next page.

Tick the box as acceptance of declaration/ undertaking and fill in the details below.*

Place* MAHARASHTRA **Date*** 23/10/2025

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: ASHU [Redacted] Designation: VICE PRESIDENT
 Email: ashut [Redacted] Mobile: 12 [Redacted]
 Office Address: [Redacted] AM,122002,
 Residential Address: [Redacted]

Clear All
Save & Proceed

Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button.

- User sign the application by clicking on the sign button.

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.

6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.

7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved (together with applicable interest) on such imported goods which are found having no relation with product exported or service rendered.

9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 15/12/2020

Name : MK Designation : EPCG Ke Walk Email : [Redacted] Mobile : [Redacted]

Office Address : [Redacted]

Residential Address : [Redacted]

Sign

- After signing the application user click on submit button to submit the application.

of RBI, to the best of my knowledge.

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.

6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.

7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved (together with applicable interest) on such imported goods which are found having no relation with product exported or service rendered.

9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 15/12/2020

Name : MK Designation : [Redacted]

Office Address : [Redacted]

Residential Address : [Redacted]

Submit

Upon submit acknowledgement will generated.

My Last 10 Requests (View More)

Sl. No.	File Number	File Date	RA Office	Scheme	Process	File Status	Payment Status	Action
1	03EFEP00467AM26	27/10/2025	RA MUMBAI	Export Promotion Capital Goods (EPCG)	Manual EODC	In Process	Not Applicable	Action
2	01EBEPC00116AM26	23/10/2025				In Process	SUCCESS	Action
3	03EHEPC00466AM26	16/10/2025				Approved	Not Applicable	Action
4	03EHEPC00465AM26	16/10/2025				Rejected	Not Applicable	Action
5	03EEEP00464AM26	16/10/2025				Approved	Not Applicable	Action
6	03EEEP00463AM26	16/10/2025				Approved	Not Applicable	Action
7	03EEEP00462AM26	16/10/2025				Approved	Not Applicable	Action
8	03EEEP00461AM26	16/10/2025				In Process	Not Applicable	Action
9	03EEEP00460AM26	16/10/2025				Approved	Not Applicable	Action
10	03EEEP00459AM26	15/10/2025	DGFT(HQ)	Export Promotion Capital Goods (EPCG)	Closure of EPCG Authorisation	Approved	Not Applicable	Action

Acknowledgement

Your request for manual EODC status update for authorisation number 0330052718 has been successfully submitted to Office of the Additional Director General of Foreign Trade, Mumbai RA Office via RA file number 03EFEP00467AM26

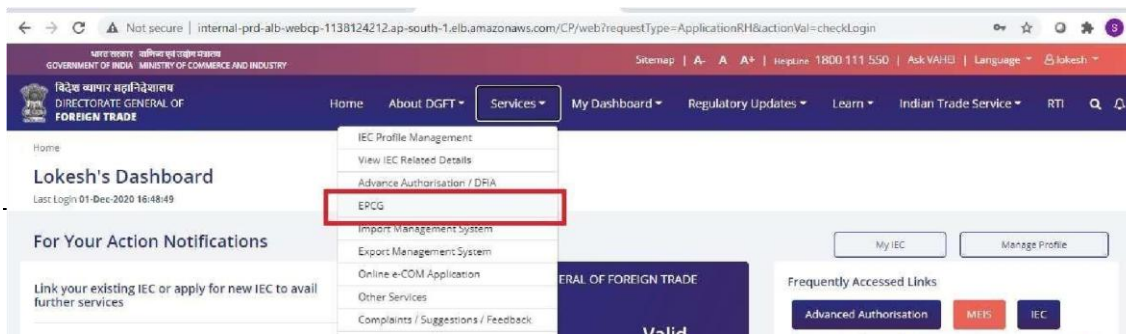
4.12 Transfer of authorization

Pre-conditions for applying for Transfer of authorization

- The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
- E-Sign and DSC are enabled for submission.
- You must be logged into the DGFT customer portal and authorized to draft and submit applications.

Steps to apply for Transfer of Authorization

- Login to the portal with the valid credential and click on “**service**” menu and select “**EPCG**”



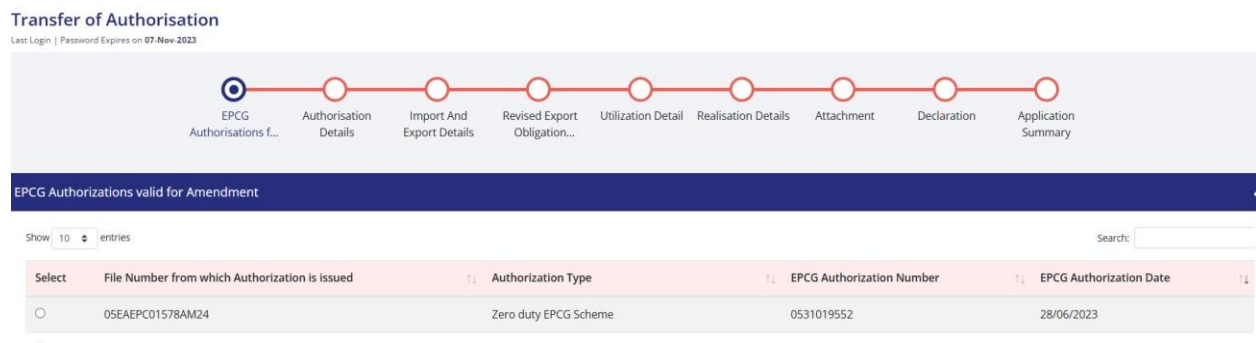
Upon click “EPCG”, screen will display user, user select the Transfer of Authorization.



- Upon click to Transfer to authorization screen will display to user to select the option “Start fresh application” and “proceed with exiting application”
- If the user proceed with the Draft application, user select the draft application number from the table and click on “ Proceed with Exiting application”



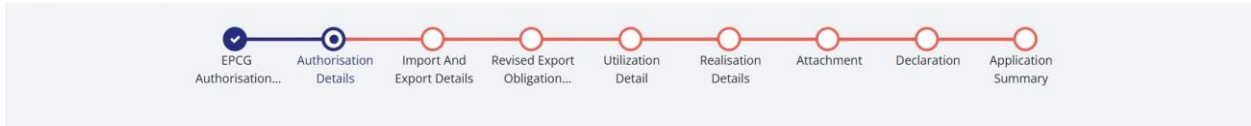
- If the user proceed with new application then click on “Start Fresh Application.
- Upon click “Start fresh application” screen of List of licenses displayed to the user.
- User select the licenses from the list.



- Upon select the file number from the list provided on the screen user click on Save and Proceed.
- The next screen is “Authorization details”. No edit option provided only for information purpose.
- User verify the details and click on save and proceed.

Transfer of Authorisation

Last Login | Password Expires on 07-Nov-2023



Success Message
Your Application DRAFTEPCGTRANSAUTH00262301AM26 has been saved successfully

Authorization Details

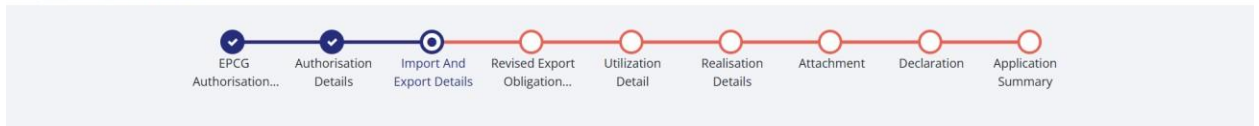
EPCG Authorization Number: 0531019552 Date of issuance of Authorization: 28/06/2023

IEC Number: Firm Name: Branch Code:

- Upon click to save and proceed user move to Import and export details tab.

Transfer of Authorisation

Last Login | Password Expires on 07-Nov-2023



Success Message
Your Application DRAFTEPCGTRANSAUTH00262301AM26 has been saved successfully

Details of exports of same/similar product/services made in the preceding three licensing years (excluding exports which have been counted / are being counted for fulfilling specific EO in respect of EPCG Authorizations within valid EO Period)

Amendment Import Item

Details of Export Items

- Import and export details tab non editable, user verify the details and click on save and proceed.
- The next tab is Revised export details tab. This is non editable tab, user verify the details and click on save and proceed.

Success Message
Your Application DRAFTEPCGTRANSAUTH00262301AM26 has been saved successfully

Revised Export Obligation Imposed

Show 10 entries

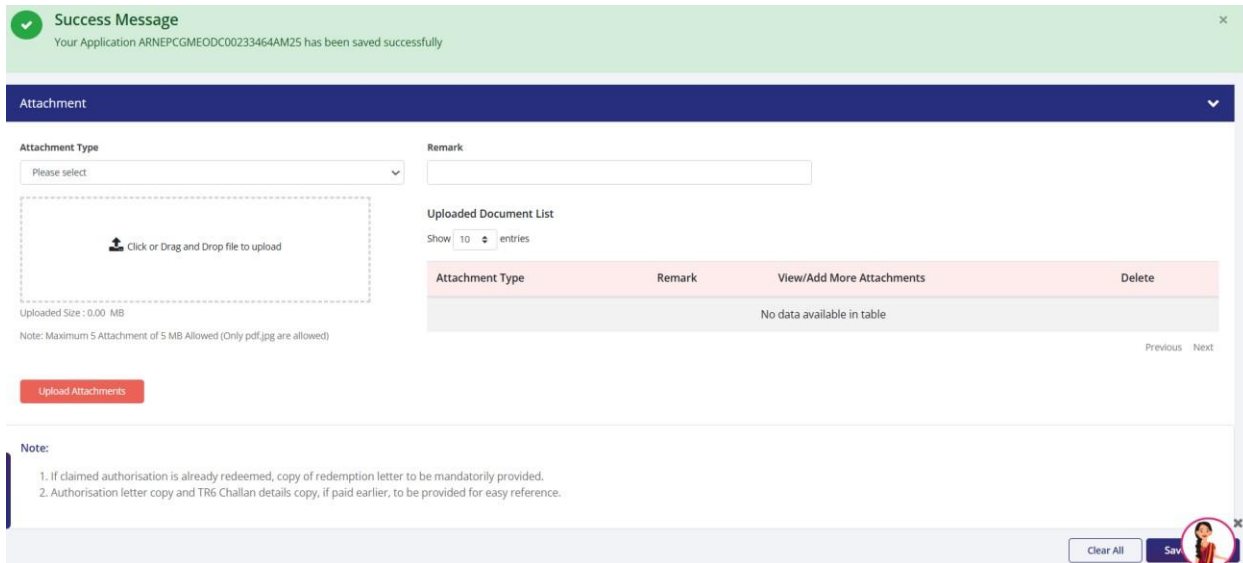
Total duty saved/duty paid (INR)	Specific Export Obligation to be imposed (First Block)		Specific Export Obligation to be imposed (second Block)		Specific Export Obligation to be imposed (over all)		Specific Export Obligation to be imposed Without exemption (if disallowed)	
	INR	USD	INR	USD	INR	USD	INR	USD
7,66,800.00	23,00,400.00	28,277.81	23,00,400.00	28,277.81	46,00,800.00	56,555.62	46,00,800.00	51,120.00

Previous 1 Next

Clear All Save & Proceed

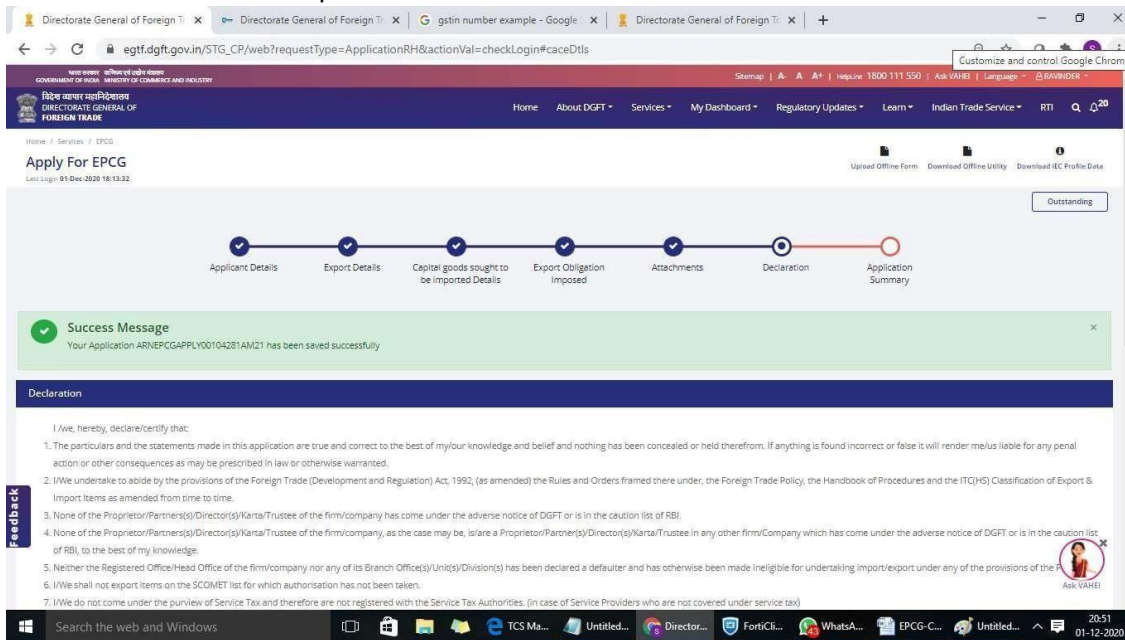
- User verify the Utilization details tab, Realization details tab and click on save and proceed.

The next tab is “Attachment”, user provide the relevant document and upload and click on “Save and next”



Declaration:

- All the declaration points show to the user.



User select the check box, the user details are populated below the declaration. User click on save and next to move to next page

Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* MAHARASHTRA Date* 23/10/2025

User Details
 (Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: AS Designation: [Redacted]
 Email: as Mobile: [Redacted]
 Office Address: [Redacted] RAM,12
 Residential Address: [Redacted]

Clear All Save & Proceed

Application summary page:

- User can print the summary in PDF format by clicking on the “Print summary” button
- User sign the application by clicking on the sign button make the payment and click on submit button..

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made Ineligible for undertaking Import/export under any of the provisions of the Policy.

6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.

7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.

9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' (in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 15/12/2020

Name : MK Designation : EPCG Ke-Malik Email : mayunijumar@tcs.com Mobile : 8285907447

Office Address : SHOP NO 88,SHRI RAM PLAZA, SHOE COMPLEX(CHING KI MANDI), AGRA UP, 282003

Residential Address : Uday Bhawan, H-wing, Gate No-02, Maulana Azad Road, New Delhi, SOUTH DELHI, DELHI, 110024

Sign

Payment Details

1 Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: KOSAR NISHA
 Applicant Email: [redacted]
 Applicant Address: [redacted] (MUMBAI, MH 400001)

Application Type: Export Promotion Capital Goods (EPCG)
 Service Type: Transfer of Authorisation
 Draft Number: [redacted]

Service Description	Fees Amount (₹)
Transfer of Authorisation	100

Have you already paid in Legacy Miscellaneous Payment System (eMPS) / Legacy Draft Application?
 Yes No

Submit

Upon submit payment receipts generated. User may download the payment receipts for future reference.



विदेश व्यापार महानिदेशालय
 DIRECTORATE GENERAL OF FOREIGN TRADE
 DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	[redacted]
File Number	[redacted]M26
Date of Submission	2025-10-28 02:41:53
IP Address	192.168.136.36
Firm Name	[redacted] PRIVATE LIMITED
Firm Address	[redacted] MUMBAI, MH 400001
Service Availed	Transfer of Authorisation
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	2200432
Total Fee Amount (in INR)	100.00
Date of Submission	2025-10-28 02:41:53
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2025-10-28 02:41:53

- User click on “OK” upon click acknowledgement generated regarding file submission.

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FOREIGN TRADE
DGFT, Udyog Bhawan, New Delhi

Your application for **Transfer of Authorisation** with file number **05EREP00766AM26** has been successfully submitted to DGFT for further processing.

OK

IEC	
File Number	
Date of Submission	
IP Address	
Firm Name	
Firm Address	
Service Availed	
Mode of Signature	
Transaction Id	
Total Fee Amount (₹)	
Date of Submission	2025-10-28 02:41:53
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2025-10-28 02:41:53